

the largest minority of the country, namely, Muslims, had been appointed as chairman of the Minorities Commission. The failure has brought much disappointment in its wake.

It is also necessary that the Minorities Commission be given an independent and constitutional status. These and other factors have resulted in much discontentment, particularly among the Muslims. While I appeal to all to cooperate fully with the Commission so that there is a positive response to a grave and challenging task, I fervently appeal to this House and the Government, both, to consider and meet the thoughts, feelings and sentiments of the largest minority of the country and to be true to the primary objective of the commission, namely, to provide a really effective institutional arrangement.

(v) LIQUOR POISONING CASES IN DELHI

SHRI VAYALAR RAVI (Chirayinkil): Under rule 377 may I draw the attention of the House and the government to the tragedy of liquor poisoning which has taken away the lives of ten persons in the Capital. The incident is not an isolated one. It is happening in different parts of the country on different occasions due to the large scale network of manufacture and distribution of illicit liquor. The illicit liquor is very injurious and it causes death of many persons every year. Yet people, especially the poor, resort to the consumption of illicit liquor, hooch, in a big way and it is freely available at a cheap rate. Unfortunately the government and the authorities could not break the empire of the gangsters vending illicit liquor.

The Delhi tragedy is a clear expression of the failure of the authorities to check illicit liquor distribution. There is a suspicion among the people that a section of the police are also in connivance with the culprits. The whole tragedy throws light on the underground world of illicit liquor and everyone has to think over prohibition policy. The policy of prohibition is very ideal and spiritual. But at the same time in a vast country like India it seems that it is impossible to enforce the law of prohibition especially when different sections of society drink by custom and religion. Prohibition should not be a matter of force or compulsion. It is to be through persuasion and education of the people. The present policy of the government can only encourage large scale manufacture of illicit liquor

and distribution which always ends in tragedy every year.

So the government has to review the policy of prohibition with reality and initiate a national debate on prohibition and evolve a consensus before enforcing it by law. May I take this opportunity to appeal to the Government and also to the Prime Minister who is present here and who is very much interested in Prohibition to take all steps to prevent the manufacture, distribution and consumption of illicit liquor ?

13.05 hrs

DEMANDS FOR GRANTS, 1978-79—contd.

MINISTRY OF INDUSTRY

MR. SPEAKER : The House will now take up discussion and voting on Demand Nos. 58 to 61 relating to the Ministry of Industry for which nine hours have been allotted.

Sarvashri Vasant Kumar Pandit, Shibban Lal Saksena and K.A. Rajan have tabled cut motions to the Demands for Grants relating to the Ministry of Industry. I would like to know if they are present in the House and desire to move their cut motions.

SHRI K. A. RAJAN (Trichur) : I am moving my cut motion.

MR. SPEAKER : Motion moved :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 58 to 61 relating to the Ministry of Industry."

Demands for Grants, 1978-79 in respect of the Ministry of Industry submitted to the vote of Lohi Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on account voted by the House on 16-9-1978		Amount of Demand for Grant submitted to the vote of the House	
		Revenue	Capital	Revenue	Capital
1	2	3	4	5	6
		Rs.	Rs.	Rs.	Rs.
MINISTRY OF INDUSTRY					
58	Ministry of Industry	51,56,000	..	2,57,78,000	..
59	Industries	4,26,83,000	39,95,22,000	21,34,15,000	199,76,13,000
60	Village and Small Industries	9,15,83,000	8,67,68,000	45,79,16,000	43,38,37,000
61	Textiles, Handloom and Handicrafts	10,07,71,000	7,51,42,000	50,38,53,000	37,57,08,000

SHRI K. A. RAJAN : I beg to move :—

“That the demand under the head ‘Industries’ be reduced by Rs.100.”

[Decision to allow mechanisation in the coir industry resulting in mass unemployment (3)]

“That the demand under the head ‘Textiles, Handloom and Handicrafts’ be reduced by Rs. 100.”

[Increase in the price of yarn affecting handloom industry and resulting in unemployment (4).]

SHRI T. A. PAI (Udipi) : Mr. Speaker, Sir, this is the first report of the Janata administration of industrial economy of this country. Before the Government was formed, the Janata Party had gone before Gandhi Samadhi and had taken an oath. But their hearts were full of hatred and they could not even see any bright spots in India's achievements not only during the last thirty years but even during the last two years. So, they decried it ; they spoke so much against it ; well, today, they are reaping the harvest of such a short-sightedness. When my colleague, Shri C Subramaniam referred to the industrial growth in 1976-77, and to the appreciation of the World Bank, the Prime Minister himself called it a fraud. Unfortunately, the Finance Minister had to go to Washington to explain to the World Bank that perhaps this was not meant. The Finance Minister in his

Budget presentation said that though the growth is 10.5 per cent, this was fortuitous. I could not understand what he meant by that. Why should he think that it was fortuitous : why should he think that in the next year it would not be followed up ? This was very very strange. It was fortuitous in the sense I was extremely lucky in getting complete cooperation from my colleagues, the then Finance Minister, the then Commerce Minister and various other Ministers of the Government and we functioned in a very cohesive way and with a single purpose. Very probably, my friend, Mr. George Fernandes is denied of that kind of cooperation because when you snipe at everybody for the sake of party politics, I do not know what will happen to this country. In fact the best growth rate is in the political industry during the last one year and politics has taken the main seat and economics has been relegated to the back seat. All freedoms have been restored and we are very proud of it and we congratulate you on that. But is the freedom to fail also is a freedom that should be ensured in this country ? In a developing country like ours with great poverty, I don't think that we can afford to fail as we seem to be failing. Today, in the *Times of India* I find that cement, coal and the railways are not able to coordinate. But on the same page, there is a news item that the Janata Party has met and tried to coordinate among themselves the differences that they have. Why is it that when these political differences are easy of solutions, the economic collaboration with each other even within the different empires of the Government of India are becoming very difficult ? Well my friend, Mr. George Fernandes last time did well by presenting a copy

of the Report, which was of course not his performance, but which was my performance as the Minister of Industries. Then, I could not open my mouth. He was very very clever. He referred to the industrial growth rate from 1960-72 and said that it was not more than four per cent during the Congress regime. He cleverly omitted the growth rate in 1975-76 which was 5.6 per cent and in 1976-77 which was 10.5 per cent. Perhaps he was preparing himself for the average growth rate that the country had achieved during the Congress regime to be followed by the Janata regime. Of course, I would not take credit for those two years because I always considered that this was the performance of our country. After all, I myself had realised and I called all my officers at that time and told them that the Ministry of Industry does not produce anything. It is the large-scale industries, the medium-scale industries, the small-scale industries, the cottage industries, and the entire industrial production machinery in this country that will produce. The only right we have, is to prevent them from producing from Delhi and we enjoy immense rights to interfere even in the normal functioning in the name of development; provided we learn to see that we interfere minimum except in the interests of the society and we encourage all the assets that the country has built up to be utilised fully, we could achieve a high growth rate.

Sir, when I presented the 1974-75 Report, I myself came before the House and committed that this country would achieve 10 per cent growth rate by the end of the year. Then my colleagues, and even the then Prime Minister, felt, how could I make that statement. The Finance Minister asked me, how could I make that statement before the House. I thought that if I made a commitment before this House, it was a commitment before the country and having realised the potential that we have built up in our industrial field, if only we had removed all the handicaps that came in the way of our progress, it was possible to achieve that and it was necessary to achieve that continuously also because to depend upon agriculture for maintaining the real growth rate in this country has been a tragedy. In spite of all that we have done, it has been such a swing from plus to minus. Industrial growth itself cannot, therefore, be looked upon with a certain amount of complacency. We have to continuously try to move forward.

Sir, there are alibis that have been given for the slippage this year. What I

would certainly try to remind my friend here is about power failure and industrial relations. May I remind him that towards the end of the last year we were also faced with similar power problems in Haryana, in Karnataka, in Kerala, in Andhra, in Maharashtra and in West Bengal? In spite of that we were able to achieve this because we have got to take it for granted in this country that power failures are a part of normal life so that you may say: Unless we get into the concept of power management, what do we do when there are shortages? Do we effectively use the power that is available to us and direct it towards essential production, or how do we manage it? Why don't we take quick decisions about these power plants?

Sir, there have been many Committees of Parliament. You have the Estimates Committee and the Public Accounts Committee. I would like to say that even if there is the smallest fraud, it is made much of. I think the time has come when you have to appoint a Committee of the Parliament which will decide that indecisions, lack of decisions and postponement of decisions, how much they have cost this country in terms of crores and crores of rupees and in terms of development. Is it not very important? The Finance Minister himself has written a book when he was out of office, "The Costs of delay". Bernard Shaw has rightly said: "People who cannot perform, write; and those who perform, do." Now, it looks to me that we are very good planners, but unfortunately when it comes to the execution, we are nowhere. We have all alibis. I would also like to point out that we had as many days lost on account of lock-outs last year whereas you are now complaining of strikes. My colleague, Mr. George Fernandes, has had a unique advantage over me. He has been a labour leader and he cannot complain strikes as being responsible for the falling production because no labour leader has ever admitted that production and strikes have anything to do with each other. And apart from that, for 3 years I had the privilege of looking after heavy industries, and industries in this country. We never had one single case of firing upon the labour, as has happened during the last one year. If this is democracy and fundamental rights being restored, I think it is the privilege of the top few people that has been restored. People who protest are being crushed; and if that is called freedom, I think that freedom will not survive very long.

[Shri T. A. Pai]

I think it is time we warn as to where exactly we are going wrong. Can we afford to continue thus? We cannot continue to fail. Look at the Public sector. Why has this atmosphere been created, ever since the Janata Government came? There was a heavy criticism against it. It was repeated that it was a sin that we had committed during the last 30 years, and that heavy industry had no purpose at all in this country. Not only that. Most of the Janata Members also, unfortunately, continuously sniped at it.

I am glad that the Prime Minister warned them the other day, not to interfere with the Administration. I think anonymous letters and pressurization on the Ministers have been responsible for many wrong decisions that are being taken. I think many Members are wanting the heads of the public sectors. They want to see that they are sacrificed—all those who are at the helm of affairs. They want to replace them by men of their own. I don't think this is correct, because even till today we have to find out how to manage the public sector, because the philosophy of their management has not yet been evolved either here, or in Great Britain. We want to treat them at par with the private sector. At the same time, for budgetary resources, we say that all the surplus is expected to come from the public sector so that the economy may grow. There are so many conflicts. People did not want the public sector to expand. So, you had to reverse and say: "No; we will continue." But how much of demoralization came about? I remember that in 1972, 14 public sector institutions were handed over to me; and they were responsible for a loss of Rs. 21 crores and a production of Rs. 261 crores. But by the time we handed over, the production had gone up to Rs. 800 crores and the profit was Rs. 65 crores. This year, I am afraid, production will not go beyond Rs. 850 crores; and as against a profit of Rs. 65 crores last year. I don't expect it to go above Rs. 30 or Rs. 35 crores.

Why? When the Heavy Engineering Corporation was considered a sick child of the public sector, I came before the House and said: "After an accumulation of Rs. 150 crores as losses, it will break even in two years." And I think we kept up our commitment. Year before last, it made a profit of Rs. 1-1/2 crores. Last year it made a profit of Rs. 5 crores. Its pro-

duction will come down from Rs. 100 crores last year, to... I don't know what it will be, but not more than Rs. 50 or Rs. 60 crores; and the losses of the Heavy Engineering Corporation will not be less than Rs. 25 to Rs. 30 crores this year alone.

Take the NAMC. A parliamentary committee had recommended that it should be closed, because it was no use running it. But in our time we turned it into a profit-earning institution; and this year, I am afraid, Government will have to face a loss of Rs. 15 to Rs. 20 crores on account of MAMC. What has gone wrong? Please do consider that these are our assets. They have got to be utilised fully. Therefore, the conflict between heavy industry and agriculture is irrelevant.

My colleague, Mr Fernandes has presented an Industrial Policy Resolution. I will not attach much importance to the statement that industry will no more go to the cities. I would have done the same but I would have thought that if we are really honest, the industrial policy resolution in this country will have declared agriculture as the basic industry, and that all the other industries are there only to serve or use all that agriculture produces. 60% of our raw materials come from agriculture; 40% of our industry has been built on imported raw material, or import-substitutes. Therefore, it is not necessary to create a conflict. Why I am saying this is this: while industry gets more fixed capital—and equal or more of working capital—so far as working capital is concerned, agriculture is at a serious disadvantage. If we are investing Rs. 5 crores on an irrigation scheme, the farmers will not get an equivalent of Rs. 5 crores for cultivating the land thereafter. In the case of industry, Rs. 1 crore will entitle a man for Rs. 1 crore of working capital.

Again, unless agriculture is vertically integrated with industry, all agricultural activities will also come to a standstill. While dairy farming can be carried on in the small scale sector, ultimately the milk production itself will come to a standstill unless you have a big industry for processing the surplus milk and converting it into butter, ghee or cheese. So, I do not know why these conflicts are created. It is beautifully said we go by slogans. What is produced in the cottage should not be produced in the small-scale sector, and what is produced in the small-scale sector should not be produced in the large-scale sector. Quite right, "small" is a beautiful word in this country. A "small" farmer is

beautiful, a "small" scale sector is beautiful but, unfortunately, a small man is not beautiful; he is the ugliest. Therefore, when you say a small-scale industry, the definition is of Rs. 10 lakhs of machinery, and not necessarily run by a small man. All small-scale industries which are run by small men in this country are sick, because they will not get the money from the financial system that we have. They do not get support from all the various Government agencies.

Last year the Industries Minister said that 25 per cent of the industries in the small-scale sector are sick in this country, because they do not have good management. I was about to tell him that the concept of good management in this country is not use of machinery, but your ability to manage 15 or 16 various departments and financial institutions successfully. Unless you are able to manage them successfully, by that time even your seed capital would disappear and you would fall sick. Because, somehow or other, all these are carried on as welfare activities.

He has been talking of tiny industries. It is not something new. He himself had come out in the House last year with the statement that most of the small-scale industries which have been successful have an investment of Rs. 1 lakh and less. I would advance even one step further and say: do not attach any importance to investment. If there are industries where brains are used as raw material, I think those industries must be entitled to all support. Any human activity which can create increased production, which can ensure better distribution, which can create more employment, should be entitled to all support. This caste system of various types of industries which is being introduced dies not work.

Again, when I am talking of this, I would draw his attention to one fact. May I bring to this notice that during 1974-75 the employment in the small-scale sector went up by 2.40 lakhs. In 1975-76 it went up by 2.80 lakhs. During his regime, with all the emphasis on the small-scale sector giving employment, the increase is only 2.40 lakhs.

Coming to khadi and cottage industries, I think we are all fooled and sometimes we applaud ourselves for being fooled. When the Finance Minister presented the budget last year, everybody was under the impression that he was providing Rs. 36 crores to the Khadi and Village Industries Commission last year. And he said this is expected to create 25 lakhs of jobs. Everybody was happy. I calculated that 36 crores divided by 25 lakhs provide only Rs. 140. By an investment of Rs. 140

per capita, you can create a job. In that case, we would have voted not Rs. 36 crores but four times that amount so that one crore jobs may be created. But carefully reading the same speech this year, we find that it is not what we thought last year. Only in the Plan Rs. 36 crores has been provided, and this will create 25 lakhs of jobs. I think it was our plan, though a wrong figure, and I do not think he should have claimed he is creating 25 lakhs of jobs. I asked Shri George Fernandes: how many jobs have been created. His office must have found out that 25 lakhs divided by five is 5 lakhs. Therefore, he said 5 lakhs. May I bring to his notice that it is not more than 3.46 lakhs?

Then he gave me another figure that 8 lakhs of people are engaged in khadi. But the unsold stocks of khadi are worth Rs. 45 crores to 50 crores. If you employ double the number, the unsold stocks will reach Rs. 100 crores. So, what is the solution? Some friends have been telling us of polyester khadi and everybody has applauded it. Even Gandhiji would turn in his grave, because what is this polyester khadi? Seventyfive per cent polyester and 25 per cent hand-spun khadi. This may improve saleability but how will it improve employment? There is something wrong in the promises that government is making. Every day we are being told that there will be 60 million jobs, 30,000 jobs per day, that the Congress failed and that they are going to succeed. If only speeches can give jobs and produce employment, we would have solved this problem long ago. But I find that politics also is a very deep game. Never commit yourself to anything tomorrow, because you will be found fault with. Have a sufficient time-long like ten years, so that neither you nor I are there, and God alone will look after these problems. But I find that people are unemployed for five or six years after their graduation, and I do not think we should continue this.

So far as the future policy of industrial development is concerned, we had provided Rs. 14 crores for the backward areas for giving incentives, but we had long ago come to the conclusion that this was only going to have more capital-intensive industries located there, and these incentives must be based on the number of jobs provided. I do not know why we are even hesitating to go about it. I think he has been advised that the only way that he can solve the problem is to have one district manager for looking after the industries, and he will receive all the applications the field. May I point out that industries, small-scale industries, are in the hands of the States

[Shri T. A. Pai]

and that our main obstruction will be the Industries Departments of the various States? If you are going to look after these industries in every district, why should there be an Industries Minister in every State why should there be another Industries Department in every state. I am afraid this will be one more reason for Centre-State relations being disturbed.

On the other hand, if you ever think that you will supply the seed capital, may I ask: what kind of seed capital? If the banking system is not prepared to support it, as the Minister of Industries you will also realise as I did, that the only thing for you is to appeal to the financial institutions on behalf of others to lend money, and they don't, and that is why most of the sickness in industry comes because banks have hardly realised that sickness of the industry is their own sickness, and they have to take timely action to see that these things are prevented.

So, if the idea is to have 400 district managers, may I request him not to have civil servants in charge of these? They are good in running the Government and the administration; but surely they cannot be good salesmen and good marketing officers. If our experience of all the public sector institutions in marketing is worthwhile, please don't make that mistake. I think we require capable people to run these organisations, who are in a position to give competent advice. And he will have to find out all the talent that is available in the country, even in the banking industry, those who have handled this, and try to see how best he can make use of them.

Take for instance the agro industries and the other industries which can be started in the villages. Unfortunately, even to start a rice mill is extremely difficult. We have been thinking of having processing industries like canning and preservation, but the rules that have been made prevent these industries from coming up. Unfortunately, the only industry that can come up is the engineering industry.

I would also like to tell him that there has been a decaying of exports. Whenever we fail, we try to praise ourselves for our failure. I hear that the Shipping Minister issued a statement that this year we suffered because international trade has come down. The Finance Minister says that because of recession abroad our exports are coming down. Don't you believe that. World trade has gone up by 5 per cent, and India's share of world trade is hardly one per cent, and if you take pride in even bringing it down, then there is something very serious.

As somebody has said, we cannot accept the Korean example. I do not want you to accept the Korean example, but the fact is that industrial investment in this country can be utilised only when you maintain exports. You have to pay Rs. 750 crores every year by way of repayment of loans and interest charges. What is happening is this. Because we are not able to provide jobs in this country, we export our manpower to the Middle East, they earn dollars, and we become very uneasy over the dollars accumulated. We import groundnut, cotton, salt—of all the things, I understand there is a proposal to import salt into this country—we import cement, aluminium. Thereafter, we borrow from the World Bank so that we may buy buffaloes with in the country for the development of our dairy industry. There is something entirely going wrong.

Many people talk of Gandhian economics. Unfortunately, all the Gandhian followers seem to have misjudged Gandhiji Gandhian economics is not a static concept as they want to make it. I am sure he was the best of the economists that India had produced. What he said was fundamental that the type of growth that you are now trying to imitate from elsewhere cannot suit India. India will have to evolve its own model. But it does not mean that since what he said things have advanced so much, and he himself would have suggested new solutions, I think we have to apply our minds very seriously. Take, for instance the textile industry. The richest citizen in America gets his shirt in one dollar, hundred per cent being the cost of retail distribution. The poorest citizen in this world, the Indian, has to spend Rs. 15.50 for a shirt made of standard cloth. Where have we gone wrong? What has been happening to our national clothing policy. You are talking of textile policy as if it is an isolated matter of repairing a few textile mills which have broken down. The price of Binny long cloth after the Second World War was eight annas per yard. The same long cloth is now costing Rs. 8/- per yard. When it was 8 annas, millions of people went naked. At Rs. 8/- many millions are going naked and still many mills are sick. What is happening? 40 mills have closed down or have become sick after we took over 103 mills. I want the question of standard cloth and the question of reorientation of the NTC should be considered expeditiously. These are questions which do not wait for time. May I say that the Nation wants and needs administrators and not salesmen. Espousing catchy slogans is the easy work of politics but executing successful programmes is the hard job of the Government. I would like more of this Industrial Development Ministry being taken seriously and not

as a hobby. Let politics be the hobby and this be the main work. I wish Mr. Fernandes all success. Even if the Minister succeeds in executing even 25 per cent of the programme, the country will be grateful.

डा० बापू कालदाते (भीरंगाबाद) : माननीय अध्यक्ष महोदय, उद्योग मंत्रालय की जो मांगें हैं, उन के बारे में मैं अपने विचार व्यक्त करने के लिए खड़ा हुआ हूँ। उद्योग मंत्री महोदय ने दो दफा इस सदन में नीति की घोषणा की है और जिस ढंग की नीति की घोषणा की है उस में से दो बातों की तरफ मैं उन का ध्यान इस समय खींचना चाहता हूँ। एक बात मैं स्पष्ट कर देना चाहता हूँ कि जो दिशा उन्होंने इस घोषणा में दी है, उस दिशा से हम सहमत हैं। पिछले तीस सालों के नियोजन से जो नुकसान हुआ, जो सबसे बड़ा नुकसान इस देश में हुआ The entire direction of the planning led to prosperity, a vertical prosperity. We have decided to transform this vertical prosperity into horizontal prosperity.

हमारे सामने जो सवाल है वह वटिकल प्रोस्पेरिटी का नहीं है, हमारे सामने सवाल होरिजेंटल प्रोस्पेरिटी का सवाल है। जिस ढंग से इस देश में कई तरह की बातें बोली जाती हैं और जान बूझ कर बोली जाती हैं कि यह सरकार पब्लिक सेक्टर की तरफ ध्यान नहीं देना चाहती है, इस से ज्यादा कोई गलत बात दूसरी नहीं हो सकती है। बार बार इस सदन में यह साफ कर दिया गया है, स्पष्ट कर दिया गया है कि हमारी जनता पार्टी की सरकार की नीति पब्लिक सेक्टर के बारे में है और रहेगी।

The public sector will play a pivotal role in not only directing the economy of this country but also enhancing the progress of the country.

लेकिन जान बूझ कर इस देश में गलतफहमियाँ पैदा की जाती हैं जिस से कि लोगों के दिमाग में एक कंफ्यूजन पैदा हो जाए। बार बार यह कहा जाता है कि सरकार पब्लिक सेक्टर के खिलाफ है मैं इस सम्बन्ध में

अब कसबा कि हमें उम्मीद ही नहीं बल्कि पूरा विश्वास है कि जिस ढंग से हम पब्लिक सेक्टर की तरफ जा रहे हैं उस से हमारी इकोनॉमी को एक नयी डायरेक्शन, एक नयी दिशा मिलनी चाहिए, विकास की एक नयी गति मिलनी चाहिए जिस में पब्लिक सेक्टर काम करता रहेगा। जो नीति वक्तव्य सदन में मंत्री महोदय ने पेश किया है उस में यह साफ है कि हम ने पब्लिक सेक्टर को खोया नहीं है, उस को छोड़ नहीं दिया है बल्कि हम चाहते हैं कि हम और उस को मजबूत बनाएं ताकि जो भी प्राइवेट एंटरप्रेन्योर्स देश के विकास में बाधक बने उन को काबू में लाया जा सके, ठीक रास्ते पर लाया जा सके। जो पुरानी सरकार की उसकी नीति बहुत गलत रही है और उस का परिणाम यह निकला है कि पूंजीपति फलते फूलते रहे हैं। हो सकता है कि उन्होंने प्रोडक्शन दिया है, हो सकता है कि पिछली सरकार ने नये कारखाने भी लगाए हों लेकिन एक बा। साफ है जिस इंडस्ट्रियलाइजेशन पर वह अपना धर्मंड करती है उसके बावजूद भी देश में हर साल जो भ्रन-एम्प्लायमेंट था वह बढ़ता ही गया है। इसका कारण यह है कि उस ने इस तरफ ध्यान नहीं दिया कि जो ग्रैंडर डिबेलेण्ड देश होते हैं, विकासशील देश होते हैं, उन में Manpower is the real capital हमारे यहां मनुष्य शक्ति को जितना महत्व दिया जाना चाहिये था नहीं दिया। जिस ढंग से कारखाने खुले हैं उन में मनुष्य का विचार कम होता गया है। जब कारखाने बढ़ने लगे, तो वे कैपिटल इंटेंसिव होते गए। पैदावार बढ़ती गई। जैसे भी उन को मिलते गए। जो भी टाप के लोग हैं जिनके पास शक्ति है उन के हाथ में पैसा भ्राता गया और दूसरी तरफ देश में बेकारी की समस्या बढ़ती गई। सिर्फ बेकारी की समस्या ही नहीं भ्रगर में कहीं तो कह

[डा० बापू कालदाते]

सकता हूँ कि सारी शहरीकरण और प्रौद्योगिकीकरण की प्रक्रिया देश में इस ढंग से चली की गरीबों का और देहातों का शोषण होता गया। यही उनका प्रौद्योगिकीकरण और शहरीकरण का रास्ता रहा है। हम नहीं चाहते जिस ढंग से इस देश में शहरीकरण हुआ है, प्रौद्योगिकीकरण हुआ है उस ढंग का धब हो। उस के हम खिलाफ हैं, जनता पार्टी खिलाफ है। हमारा कहना साफ है। हम गंभीरी जी द्वारा बताया गए रास्ते पर चलना चाहते हैं, अन्वयोदय के रास्ते पर चलना चाहते हैं, जो सब से नीचे हैं, उस को हम सब से पहले देखते हैं। जो नीति बल्लभ्य है उस में साफ है कि हम लोग इंडस्ट्रीज का डिस-पर्सल चाहते हैं, स्माल स्केल और बिस्लेज इंडस्ट्रीज को बढ़ावा देना हमारी नीति है; हमारे पाई साहब उसको सिर्फ निन्दा ही नहीं करते हैं, लेकिन उसका मजाक उड़ाने की कोशिश वह करते हैं।

धगर हम हीरिजेंटल प्रासपैरिटी चाहते हैं तो जितना हम इंडस्ट्रीज का डिसपर्सल करेंगे उतना ही अच्छा होगा। तब उतनी ही प्रासपैरिटी का हीरिजेंटलाइजेशन नही जाएगा।

Dispersal of prosperity is also necessary.

जितने ज्यादा हम स्माल स्केल इंडस्ट्रीज के कल कारखाने लगायेंगे उतने ही ज्यादा सामान्य धादमी की तरफ हमारी प्रासपैरिटी चलती जाएगी। यह जो डिसपर्सल की बात धापने कही है इस के लिए मैं धापको धन्यवाद देना चाहता हूँ। लेकिन मैं यह भी स्पष्ट कर देना चाहता हूँ कि सिर्फ नीति शोषणाओं से काम नहीं चलने वाला है। धापकी कचनी धीर करनी में फर्क नहीं रहना चाहिये। जिस के लिए धाप लड़े हैं, जिस के लिए धाप डट कर खड़े रहे हैं उस पर धापको धमल भी करते रहना चाहिये। नीति धापकी ठीक है। दिना धापकी ठीक है। लेकिन उस विना में जो रोड़े धाते हैं रास्ते में उनको

भी धापको दुस्त करना होगा, उन को भी रास्ते में से हटाना होगा। धगर धाप ऐसा नहीं करेंगे तो नीति तो बेसक धापकी स्माल स्केल इंडस्ट्रीज को बढ़ावा देने की रहेगी लेकिन बढ़ती रहेंगी बिग स्केल इंडस्ट्रीज।

इस वास्ते मैं कहना चाहता हूँ कि धापने एक धच्छी बात जो कही है कि पांच लाख के ऊपर धाबादी वाले जो शहर हैं, जो मट्रो-पालिटन सीटीज हैं दस लाख के ऊपर धाबादी वाले वहां धाप लाइसेंस देने की इजाजत नहीं देंगे। यह बिस्कुल ठीक धापने कहा है। इस के लिए मैं धन्यवाद भी देता हूँ। देश में 2400 प्रोडक्टस हैं जो स्माल स्केल इंडस्ट्रीज में पैदा होती हैं। पिछले साल मैंने कहा था कि सिर्फ 180 धापने उन के लिए रिजर्व की हैं। मैंने मांग की थी कि उन में धीर धाइ-टम्ब को शामिल किया जाए, धीर धाइ-टम्ब उन के लिए रिजर्व किए जाएं। मुझे खुशी है कि धापने पांच सौ धाइ-टम्ब रिजर्व की हैं स्माल स्केल इंडस्ट्रीज के लिए। हम इस से सन्तुष्ट नहीं हैं। देश में पांच सौ नहीं दो हजार या दो चार हजार सौ धाइ-टम्ब ऐसी हैं जो स्माल स्केल इंडस्ट्रीज के लिए रिजर्व हो सकती हैं। धगर ऐसा करना हो तो धापको धीर रैबीक्ली धीर तेजी से स्माल स्केल सैक्टर के तरफ ध्यान देना होगा। इस वास्ते धाप स्माल स्केल इंडस्ट्रीज की धाइ-टम्ब को बढ़ाएं, उन के लिए रिजर्व धाइ-टम्ब की संख्या को बढ़ाएं। ऐसा धाप करेंगे तो प्राडक्शन बढ़ेगा ऐसा मैं नहीं मानता हूँ क्योंकि.....

Dispersal and decentralisation without coordination will lead to disintegration and concentration.

हमने सियासत में भी तथा उद्योग धंधों के क्षेत्र में भी देखा है कि धगर को धोडि-नेशन नहीं रहेगा तो डिसपर्सल के माने डिसपर्सल नहीं होगा वह कंसंट्रेशन हो जाएगा, डिसैट्रलाइजेशन नहीं रहेगा

कुछ समय बाद इंडस्ट्रीज का डिस्ट्रीब्यूशन हो जाएगा । इस के लिए आपको सजग रहना चाहिये, आपका ध्यान रहना चाहिए कि कोप्रोडिनेशन कैसे करें । आपने 500 प्राइटम्स रिजर्व किये हैं लेकिन अगर उनका रा-मीटीरियल नहीं देंगे, उनकी मार्केटिंग की व्यवस्था नहीं कर पाये तो जो प्राइटम्स आपने रिजर्व किये हैं उनका प्रोडक्शन नहीं बढ़ेगा और परिणामस्वरूप शॉर्टेज बढ़ेगा और कीमत बढ़ेगी और उसका बोझ साधारण आदमी पर धा जायेगा । जो प्राइटम्स आप रिजर्व कर रहे हैं उस के लिए इनफ़ास्ट्रक्चर और उन के द्वारा बने हुए सामान की मार्केटिंग की व्यवस्था करना केवल नीति की बात नहीं है, उस नीति का इम्प्लीमेंटेशन भी होना आवश्यक है । पता नहीं आप बुद्धवार को बिनाका गीतमाला सुनते हैं या नहीं, मैं तो सुनता हूँ । आप भी सुने । क्या करते हैं ऐडवर्टिजमेंट ? एक लड़का एक लड़की से मिलता है, बात शुरू होती है तो लड़की कहती है कि तुम्हारे मुंह से तो बदबू आ रही है । लड़का पूछता है कि क्या किया जाय । लड़की कहती है कि बिनाका टूथ पेस्ट इस्तेमाल किया जाय । धाज हमारे देहात में भी जो लड़का रहता है वह ऐडवर्टिजमेंट सुन कर दूसरे दिन बिनाका टूथ पेस्ट लेता है जब कि उसे लड़की मिलने वाली नहीं है और न बात होने वाली है । लेकिन वह सजग रहता है कि मेरे मुंह में भी बदबू न धा जाये ।

This advertisement creates false needs in this country.

आप क्या करने वाले हैं ऐसे लोगों के बारे में जो लोगों की गलत नीइम बढ़ाते रहेंगे? ऐसे ऐडवर्टिजमेंट्स के चलते हमारा वन्दर छाप काला दन्त मंत्रज कौन खरीदेगा ? बिनाका को बिन्को चलती रहेगी । और फिर आप कितने भी प्राइटम्स रिजर्व करते रहें

उससे काम नहीं चलेगा । इस लिए जिस ढंग से धाज देश में कार्य चल रहा है उस से हम और आप घसंतुष्ट हैं । अगर हम को इस से धागे जाने की कोशिश करनी है तो आपको ठोसकदम उठाने होंगे ।

अभी मराठवाड़ा में एक प्रोद्योगिक प्रदर्शनी लगायी गयी थी । मुझको खुद पता नहीं था कि परवणी और उस्मानाबाद जैसे पिछड़े इलाकों में पोलिस्टर फ़ाइबर का एक कपड़ा बनता है जो 11 रु० मीटर मिलता है । आप नई छादी की बात करते हो कि 200, 300 मकान वाले देहात में यह काम चलता है इस को देख कर हमें बड़ा आश्चर्य हुआ । अगर हम उन के लिए रा-मीटीरियल की और मार्केटिंग की व्यवस्था नहीं करेंगे तो कोई काम धागे बढ़ने वाला नहीं है ।

आपने कहा है कि डिस्ट्रिक्ट में सर्विस सेन्टर रहेगा । जो आप ने बैंकवर्ड एरियाज डिक्लेयर किये हैं उन की तादाद आपके अनुसार 247 है । लेकिन क्या उनकी बैंकवर्डनेस हटाने की आपने कोई व्यवस्था की है? अगर यह नहीं हो सका तो सिर्फ डिस्ट्रिक्ट सर्विस सेन्टर निकालने से काम नहीं चलेगा । मैं माननीय पाई साहब से सहमत हूँ कि जो आप सेन्टर्स बनाने वाले हैं उन को मेहरबानी कर के धाप ब्यूरोक्रेसी के हाथ में न जाने दीजिये । मराठवाड़ा में डेवलपमेंट कोरपोरेशन और मराठवाड़ा इंडस्ट्रीज एसोसियेशन है, उन का अगर हम सहयोग ले लें तो हो सकता है कि उसका ब्यूरोक्रेसीटाइजेशन नहीं होगा । और इतना ही नहीं एक पाटिसिपेशन की भावना भी उस में पैदा हो जायेगी, ऐसा मुझे लगता है ।

एक बात और है, आप जानते हैं कि डा० सोहिया का विशेष संधि का

[डा० बापू कालदाते]

सिद्धान्त जैसे पिछड़ी जातियों को लगता है वैसे ही पिछड़े इलाकों को भी लगता है। जैसे पिछड़ी जातियों के लिए विशेष संधि नहीं दें तो वे धागे गई हुई जातियों के साथ नहीं जा सकेंगी, उन को पीछे ही रहना पड़ेगा। उसी प्रकार पिछड़े इलाकों को भी पीछे ही रहना पड़ेगा। मतलब यह कि रोजनल इम्बलेंसिज बने रहेंगे, उन को कम हाने की कभी कोई भी संभावना नहीं रहेगी। आपने सही कहा है आपने इंटोइक्टरी नोट में कि रोजनल इम्बलेंसिज को हटाना चाहिये। ठीक बात है। जहां तक विशेष संधि की बात है वह अगर रोजनल इम्बलेंसिज को दूर करने के लिये काम में नहीं लायेंगे तब तक रोजनल डिस्पेक्टिज बनी रहेंगी।

हम ने कई साल से कहा है कि मराठवाड़ा में एक पब्लिक सेक्टर दीजिये कई जगह पर हां गये लेकिन जो पुरानी हैदराबाद स्टेट के पांच जिले हैं वहां के लोगों द्वारा मांग करने पर भी अभी तक एक भी पब्लिक सेक्टर का कारखाना नहीं धाया है। जो प्रोड्यूसमेंट प्राइवेट सेक्टर के लोग करते हैं, वही पब्लिक सेक्टर के लोग करते हैं कि वहां इन्फ्रा-स्ट्रक्चर नहीं है, पानी नहीं है और दूसरी चीजें नहीं हैं। प्राइवेट सेक्टर के लिये ठीक है,

but you should inject public sector industry to create reaction for speedy industrialisation.

आप इंजेक्ट नहीं करते हैं तो रिप्लेनमेंट कैसे पैदा हो जायेगा? उससे रिप्लेनमेंट का इफेक्ट हो जायेगा। एम्प्लायमेंट बढ़ जायेगी। एम्प्लायमेंट बढ़ेगी तो परचेजिंग पावर बढ़ेगी। अगर परचेजिंग पावर बढ़ेगी तो इस से कंज्यूमर्स गुहूज ज्यादा बढ़ेगी और इसका परिणाम होती के विकास पर भी होगा।

आपका ध्यान मैं मराठवाड़ा के एक स्पेशल सवाल की ओर खींचना चाहता

हूँ। 1968 में एस० घाई० एस० घाई० की एक स्कीम तैयार की गई थी और उस में जो इंजीनियर्स ट्रेनिंग लेते थे, उन को इन्स्टेबल सबसिडी दी जाती थी। लेकिन इस से 1972 में डिस्कंटीन्यू कर दिया गया। 1972 में लेकर 1976 तक के लोग इस इन्स्टेबल सबसिडी से बाहर रहे और फिर जून 1976 से यह सबसिडी शुरू हो गई। जिन लोगों ने छोटे कारखाने लगाये, उन्होंने यह सबसिडी मांगने की कोशिश की, कि हम ट्रेनिंग के लिये तैयार हैं, लेकिन उस समय ट्रेनिंग की व्यवस्था रद्द कर दी गई। इन चार सालों में जिन लोगों ने कारखाने खोले हैं, उन में धकेले औरंगाबाद में ही 10 लोग हैं, जो कि इंजीनियर हैं। उन लोगों से हमने खुद कहा था कि नौकरियां छोड़ कर पिछड़े इलाकों में जाओ और उन के बैलपमेंट की कोशिश करो। मेरी यह दरुबान्त है कि 1972 से 1976 तक का जो पैप है, उस को हटा दिया जाये और उन लोगों को भी इन्स्टेबल सबसिडी दीजिये।

स्वतंत्रता और समानता दोनों एक साथ जानी चाहियें। इस देश में जो धाज भ्रतंतोष पया हो रहा है, उस को सिर्फ सियासती कारणों की दृष्टि से ही नहीं देखना चाहिये, उसकी इकनामिकल रूट्स भी हैं। मेरा कहना है कि आबादी में समानता अन्तर्भूत होती है। समानता के रास्ते पर जितना हम तेजी से चलेंगे, उतनी ही इस देश में जो अनाकों पैदा करने की कोशिश हो रही है, उसको रोकने में हम कामयाब हो जायेंगे। भले ही हम स्वतंत्रता की बात करते रहें, अगर समानता की तरफ हमारा जोर नहीं रहेगा, अगर गम्भीरता पूर्वक इसकी तरफ ध्यान नहीं देंगे तो स्वतंत्रता खत्म करने वाले तत्व बढ़ सकते हैं इस से स्वतंत्रता भी खत्म हो सकती है।

इन शब्दों के साथ मैं अपना भाषण समाप्त करता हूँ।

*SHRI P. THIAGARAJAN (Sivaganga): Hon. Madam Chairman, on behalf of All India Anna Dravida Munnetra Kazhagam, I rise to say a few words on the Demands for Grants of the Ministry of Industry.

Madam, the Janata Government at the Centre has completed its first year in Office and in the democratic environment it has encouraged I think I can without any reservation place my misgivings for its serious considerations. During the Lok Sabha elections as also during the elections to the State Assemblies, the Janata Party gave assurances galore to the people of the country not only just to ensure their votes but also to endeavour for their upliftment and welfare. One such assurance that a legislation would soon be introduced giving the much needed statutory support to the small scale industries. I am sorry to say that this proposed legislation has not yet seen the light of the day. I am sure that the Janata Government at the Centre, in particular our Industries Minister would honour their plighted word to the people and introduce this Bill which would back the small scale units as early as possible.

Recently I came across a news item in which the Chairman of the Khadi and Gramodyog Commission, Shri Vidyalanekar, has said that the Commission would be able to create job opportunities for 5 lakhs of people with an investment of Rs 75 crores. He expressed his hope that the Central Government would not hesitate to give the Commission Rs 75 crores for this purpose. As the Janata Government happens to be the real representative Government of the people and with our ebullient and young Minister of Industry at the helm of affairs, I am sure that this sum of Rs. 75 crores would be given to the Khadi and Gramodyog Commission which would in turn create job opportunities for 5 lakhs of people. It is common knowledge that 175 lakhs of people in rural areas and about 40 lakhs of people at the urban centres are unemployed. The Planning Commission has openly acknowledged that agriculture and rural industries can alone generate employment for such a large number of people and that the plan outlays in these two sectors would be increased by 100% during the Sixth Plan period. I have no doubt in my mind that the Central Government will give pride of place to these two sectors in the economic programme.

Our hon. Prime Minister a few days back received a Delegation of Industria-

lists from abroad under the leadership of Mr. Orville Freeman and is reported to have assured them all amenities for industrial investment in India. Our English Dailies from the Capital last month flashed in headlines on the front page the readiness of West German Industrialists for investing Rs. 2000 crores in India. The American representatives of multinationals have also been having tete-a-tete with our private sector people about the favourable climate for industrial investment in India. I am afraid that the people have been hoisted on the horn of dilemma about the industrial policy of the Janata Government. On the one hand it is claimed that the Janata Government is committed to the growth of rural industries and small scale industries in the country and on the other the monopoly capitalists deeply entrenched in multinationals are being encouraged. I don't think I will be far from truth if I say that the industrial policy of the Government seems to be in a cauldron of confusion and it has created a crisis of confidence among the people.

It is not I sitting in the Opposition benches who make this uncharitable remark. It has been the privilege of the respected Members of Parliament belonging to the ruling party to say that the Industrial Policy Resolution recently presented before the Parliament does not reflect the hopes and aspirations of the people and is also not capable of fulfilling the assurances of the Janata Party to the people. We perhaps expected many innovations in vain. I heartily welcome the expansion of the list of small scale industries from 180 items to 500 items in the new industrial policy resolution. I commend the concept of giving preferential treatment to the establishment of small scale industries in semi-urban areas with a population of less than 5 lakhs of people. Similarly, I appreciate unreservedly the proposal of setting up an industrial centre in each district of the country, which will render all assistance to rural industries. I am sure that the energies of our brisk and brilliant Industries Minister will be properly canalised for the good of the country. It is time that the people of country come to realise that it is their Government which has done good to them. On January 31st, 90 high level executives of 55 foreign industrial concerns met our Prime Minister, who has given them the pragmatic approach of his Government towards industrialisation. In a recent public meeting in Coimbatore our Industries Minister stated that WIMCO and HINDUSTAN LEVER should at the earliest diversify the production of matches and soaps respectively. He is keen to

*The original speech was delivered in Tamil.

[Shri P. Thiagarajan]

encourage the production of consumer goods in the small scale sector. At the same time, it should be ensured that any dislocation of production scheduled in the large scale sector does not lead to end in problems for workers. If the foreign investment is going to encourage the creation of job opportunities on a massive scale, then we must not hesitate to welcome it. But it must not be at the cost of growth of rural and small scale industries.

During 1977-78, the Central Government initiated a new scheme of financially assisting the States for the setting up of small scale industries. In the form of seed money, the Centre would give Rs. 1 lakh for the purchase of machinery for a small scale industry. If there are entrepreneurs from the Scheduled castes and Scheduled tribes, they would get individually Rs. 20,000 towards their capital needs. This is a laudable approach. Unfortunately there was slippage last year and the States did not get any financial assistance from the Centre for this purpose. The financial assistance from the Centre must be timely so that the States are enabled to effectively utilise it for the betterment of the people. I request the hon. Minister of Industry to look into this and do the needful.

It has been reported that 55 small scale industries have been modernised. This is just like offering sugarcandy to a hungry elephant. Thousands of small scale industries, even according to the Minister himself, are on the verge of extinction. They need immediate attention from the Central Government.

Here, I would like to refer to another misgiving of mine. The foreign governments place at our disposal credit facilities for importing equipment and machinery for the small scale industry. On account of the cumbersome procedures involved in imports, these credits are not utilised at all; they are allowed to lapse. I need not say that this goes to the disadvantage of industrial units crying for modernisation. I know, for example, that for years and years the U.K. credit for the import of machinery is allowed to lapse. When we say that India depends on modernisation of agriculture and rural industries, I am unable to understand this lapse on the part of the Central Government. The hon. Minister should look into this serious lacunae.

14. *cochins.*

The people of Tamil Nadu are facing manifold problems. In my Parliamentary constituency, many thousands of repatriates from Sri Lanka and Burma are

more or less destitute. The industrialists of the area have gone outside and invested their money. The capital is there and there is also cheap labour in abundance. Yet it is a paradox that my area remains backward for want of certain inevitable inputs. If these essential ingredients for industrial growth are assured and if the bottlenecks are removed, the industrialists from the area will be too willing to invest their money and also utilise the labour available there. I appeal to the hon. Minister of Industry to look into the problems of backward districts and come to their rescue forthwith. Madam, the Government of Tamil Nadu is committed to the welfare of the people. Similarly, the Janata Government at the Centre reflects the will, aspirations and hopes of the people. We are fortunate to have an industrious labour leader as our Industries Minister. I am sure that he will endeavour his best not only to alleviate the misery of the people but also eliminate the scourge of unemployment from our sacred soil. I request him that he will extend all the financial assistance required by the States for the development of rural industries.

With these words I conclude my speech.

श्री मनोहर लाल (कानपुर): धादरणीय सभापति महोदया, मैं ध्राप को धन्यवाद देता हूँ—ध्रापने मुझे बोलने का धबसर दिया। ध्राज हिन्दुस्तान की जनता को जनता सरकार से धीर छाम तीर से उद्योग मंत्री श्री जाअं करना-डीड से बहुत कुछ ध्राचार्य हैं। इस के कुछ कारण भी हैं—पिछती सरकार के तीस साल के शासन काल में उद्योगों के प्रति जिस तरह से उपेखा हुई उस से जनता के मन में बड़ी निराशा पैदा हुई धीर उसी का यह कारण था कि मार्च, 1977 में हिन्दुस्तान की जनता ने एक बहुत बड़ी अन्ति की धीर उस के बाद जनता सरकार की स्थापना हुई। ध्राभी टी० ए० पाई० साहब, भूतपूर्व उद्योग मंत्री यहाँ बोल रहे थे। वे इस समय यहाँ मौजूद नहीं हैं यदि वे यहाँ होते तो मैं उन को बतलाना चाहता था—उन्होंने कहा कि पिछले एक साल के धन्दर जो मोती कापड़ हिन्दुस्तान में हुए उन की सरकार के समय में ऐसा कभी नहीं हुआ—पिछले एमरजन्डी के दौरान हिन्दुस्तान में जो कुछ हुआ ईसा सारी

दुनिया के इतिहास में देखने को नहीं मिलेगा। घाय उद्योगों के क्षेत्र में देखें, लेबर के क्षेत्र में देखें, जिस तरह से एमरजेंसी के दौरान कांग्रेस सरकार ने मजदूरों के ट्रेंड यूनियन अधिकारों को छीना, उन के बोनस के अधिकारों को छीना, तुर्कमान गेट या मूकफरनगर में जो गोली कांड हुए—क्या ऐसी जर्मनक घटनायें दुनिया के इतिहास में कहीं भी देखने को मिलेंगी? मैं इस बात को यहीं छोड़ देता, क्योंकि पाई साहब इस वक्त यहाँ मौजूद नहीं हैं।

महोदया, हमारे माननीय उद्योग मंत्री ने अपने मंत्रालय का जो बजट प्रस्तुत किया है—मैं इस समय उसका समर्थन करने के लिए खड़ा हुआ हूँ। किसी देश की औद्योगिक तरक्की के लिये तीन बातों की आवश्यकता होनी है—इस्पात, विद्युत और उद्योग। मुझे बड़े भ्रमों के साथ कहना पड़ता है कि पिछले तीस सालों में इन तीनों चीजों की तरफ ध्यान नहीं दिया गया। न इस्पात की तरक्की के लिए, न विद्युत की तरफ और न ही उद्योग की तरफ ध्यान दिया गया। यदि इन तीनों चीजों की तरफ ध्यान दिया जाता, तो आज हिन्दुस्तान की जो हालत है, जो औद्योगिक प्रगति नहीं हो पाई है, जो लाखों बेकार लोगों की लाइन लगी हुई है—वह स्थिति पैदा न होती। तीन करोड़ से ज्यादा लोग इस समय बंकारी की लाइन में लगे हुए हैं और लाखों लोग हर साल इस लाइन में घाकर खड़े हो जाते हैं, इस उम्मीद के साथ कि उन्हें रोजगार मिल जाएगा, लेकिन वह उन को नहीं मिल पाता है।

जिस समय किसी औद्योगिक नीति का निर्धारण किया जाता है तो उस समय उस नीति के वैज्ञानिक होने के साथ-साथ वहाँ के स्थानीय साधनों को सामने रख कर उत्पादन के साथ साथ वहाँ के रोजगार की

समस्या की और अधिक ध्यान देने से वह नीति सफल होती है। हमें उम्मीद है कि जो नीति आपने प्रस्तुत की है—वह वैज्ञानिक तो है ही, लेकिन साथ साथ यह भी देखना होगा कि जो स्थानीय साधन हैं उन का उपयोग करते हुए अधिक से अधिक रोजगार लोगों को मिल सके—इस बात का भी ध्यान रखना होगा। इस दृष्टि से जब यह नीति चलेगी तो मुझे उम्मीद है कि हमारी काफ़ी समस्यायें हल हो जाएंगी। मुझे यह कहने में संकोच नहीं है कि 30 साल के अपने शासन में पहले की सरकार ने छोटे छोटे उद्योग धन्धों और कृषि की तरफ ध्यान नहीं दिया बल्कि बड़े बड़े उद्योग धन्धों पर ही ध्यान दिया, जिस का परिणाम यह हुआ कि देश में बेरोजगारी और भुखमरी बड़ी मात्रा में फैली हुई है और उस को दूर करना ही हमारी जनता सरकार का पहला कर्तव्य है। हमारा भारत देश कृषि प्रधान देश है और हमारे हिन्दुस्तान में मैन-पावर का बाहुल्य है, मैन-पावर बहुत ज्यादा मौजूद है। जिस तरह से चीन के घनदर बड़ी मात्रा में मैन-पावर है, उसी तरह से हिन्दुस्तान के घनदर मैन पावर बहुत ज्यादा है लेकिन आज तक उस मैन-पावर की तरफ ध्यान नहीं दिया गया, उस के सही इस्तेमाल की तरफ ध्यान नहीं दिया गया। किस तरह से उसका इस्तेमाल औद्योगीकरण के लिये किया जाए, किस तरह से औद्योगिक प्रगति के लिए और देश की प्रगति के लिए उस का इस्तेमाल किया जाए, उस तरफ ध्यान नहीं दिया गया। आज स्थिति यह है कि बी०ए०, एम० ए०, बी० एस० सी० और एम० एस० सी० पास नौजवान हज़ारों, लाखों की संख्या में, चक्कर लगाते फिरते हैं कि उन को कहीं नौकरी मिल जाए लेकिन उन को नौकरी नहीं मिलती है। उस का कारण यह है कि औद्योगीकरण

[श्री मनोहर लाज]

के लिए, उद्योगों की तरक्की के लिए देश की तरक्की के लिये जिस तरह से मैं मैन-यावर का इस्तेमाल होना चाहिए था, वह नहीं हुआ। पिछली सरकार ने इस बारे में कुछ नहीं किया। हमारा देश कृषि प्रधान देश है और हमारे यहां मैन पावर का बाहुल्य है, इस तरह ध्यान दिया गया होता और इस चीज को ध्यान में रखते हुए छोटे छोटे उद्योगों की तरफ ध्यान दिया गया होता तो देश की यह हालत न होती जैसी आज है। हम जानते हैं कि जनता सरकार ने और उद्योग मंत्री जी ने भी कहा था और जनता पार्टी ने अपने मैनफेस्टो में यह कहा था कि अगर जनता पार्टी पावर में आती है, तो सब से पहले कृषि की तरफ, फिर छोटे-छोटे उद्योग-धंधों और उस के बाद बड़े बड़े उद्योग-धंधों की तरफ ध्यान दिया जाएगा। महात्मा गांधी जी ने भी कहा था कि अगर देश की तरक्की करनी है और हिन्दुस्तान को प्रायः बढ़ाना है, तो खेती की तरफ ध्यान देना चाहिए। आज हिन्दुस्तान की कुल आबादी का 80 प्रतिशत गांवों में रहता है और उस में से 70 प्रतिशत लोग खेती में लगे हुए हैं, उस पर उन का जीवन निर्भर करता है। इसलिए अगर खेती की तरफ उचित ध्यान दिया गया होता, तो आज देश की हालत यह न होती जो हम देख रहे हैं। आज खेती पर भार बहुत ज्यादा बढ़ता जा रहा है। जमीन उतनी ही है जितनी पहले थी लेकिन उस पर भार ज्यादा बढ़ता जा रहा है। अगर खेती का उत्पादन बढ़ाना है। खेती में सुधार करना है, तो उस की तरफ हमें विशेष ध्यान देना होगा। हमें जूनी के ऊपर जो इस वक्त भार है, उस को कम करना होगा। खेती का भार कम करने के लिये हमें छोटे-छोटे उद्योग-धंधों की तरफ ध्यान देना होगा,

कुटीर धंधों की तरफ ध्यान देना होगा और बड़े बड़े उद्योग-धंधों की तरफ हमें कम ध्यान देना होगा। मैं आपको यह बताना चाहता हूँ कि अगर एक आदमी को रोजगार देना है तो जो हमारा खादी कमीशन है, उस के माध्यम से जो छोटे उद्योग धंधे चलाए जाते हैं, उन में एक आदमी को रोजगार देने के लिए खादी एण्ड विलेज इंडस्ट्रीज कमीशन को केवल 430 रुपये लगाने पड़ेगे। उस एक आदमी को रोजगार देने के लिए टैक्स-टाइल में 10 हजार रुपये लगाने होंगे और स्टील और सीमेंट प्लांट में 5 लाख से ले कर 10 लाख रुपये लगाने होंगे। इतना पैसा लगाने के बाद ही हम वहां पर एक आदमी को रोजगार दे सकते हैं। अब आप यह देखिये कि इन दोनों में कितना बड़ा गैप है, कितना बड़ा मार्जिन है। खादी और विलेज इंडस्ट्रीज में जब कि एक आदमी को रोजगार देने के लिए केवल 430 रुपये लगते हैं, टैक्स-टाइल में उस को रोजगार देने के लिए 10,000 रुपये और स्टील एण्ड सीमेंट प्लांट में रोजगार देने के लिए 5 लाख से ले कर 10 लाख रुपये लगते हैं। कितना बड़ा यह मार्जिन है। क्यों नहीं इस तरह ध्यान दिया गया? अगर एक हैवी इंडस्ट्री लगती है, तो उसमें करोड़ों रुपयों की प्रोटोमेटिक मशीनें लगती हैं लेकिन उन से कितने लोगों को रोजगार मिलता है। उस में मैन-यावर का इस्तेमाल बहुत कम होता है। इसी कारण से आज बेरोजगारी बहुत बढ़ती जाती है। यह बहुत भ्रष्टी बात है, हमारी जनता सरकार ने और उसके उद्योग मंत्री जी ने छोटे उद्योगों में जो 180 चीजें बनती थीं उनको अब 500 कर दिया है। लेकिन इसमें भ्रम है कि जो पहले 24 चीजें छोटे उद्योग धंधों के जरिए से बनती थीं अब उनमें से कौनसी छोटे उद्योगों के जरिए

से बनेंगी और कौनसी कुटीर उद्योगों के जरिये से बनेंगी अगर यह बात स्पष्ट नहीं है। इसको स्पष्ट किया जाना चाहिए कि इनमें से कौन-सी चीजें छोटे उद्योग धंधों के जरिये से बनेंगी और कौन-सी कुटीर उद्योगों के जरिये से बनेंगी। अगर यह नहीं होगा तो जो उनका उत्पादन है, उसको सुरक्षा नहीं मिल सकेगी। उनके उत्पादन को हमें सुरक्षा प्रदान करनी पड़ेगी नहीं तो वे उद्योग पनप नहीं पायेंगे। अगर इन चीजों को बड़े बड़े उद्योग बनाने लगे तो छोटे और कुटीर उद्योग पनप नहीं सकेंगे। जब ये उद्योग पनप नहीं सकेंगे तो महात्मा गांधी का स्वप्न है, वह पूरा नहीं होगा। इसलिए मैं उद्योग मंत्रों को से कहूँ कि वे इसे स्पष्ट कर दें ताकि इसके बारे में कोई भ्रम न रहे। यह स्पष्ट हो जाना चाहिए कि कौन-सी चीज कुटीर उद्योग बनायेंगे, कौन सी चीज छोटे उद्योग बनायेंगे।

हमारे हिन्दुस्तान के अन्दर उद्योगपतियों के बीस बड़े बड़े घराने हैं। इन बीस घरानों ने 50 अरब रुपये से लेकर 60 अरब रुपये तक की सम्पत्ति बना ली है। इन बीस घरानों के पास 45 प्रतिशत देश की सम्पत्ति है जब कि बाकि लोगों के पास देश की 55 प्रतिशत सम्पत्ति है। इन बड़े घरानों में से चार-पांच की सम्पत्ति के ब्योरे मेरे पास हैं —

1977 में टाटा की सम्पत्ति 909.68 करोड़ रुपये की थी। बरनाली 858.81 करोड़ रुपये की, मणलाल गुप्त की 244.8 करोड़ रुपये की, मिथानिया गुप्त की 209.6 करोड़ रुपये की और धार की 500.90 करोड़ रुपये की थी।

इन्हीं लोगों के ब्योरे मेरे पास हैं, बाकि लोगों के ब्योरे मेरे पास नहीं हैं। इस तरह इन बीस घरानों ने देश की इतनी बड़ी सम्पत्ति पर कब्जा कर रखा है। इनकी तरफ हमें ध्यान देना होगा क्योंकि जब तक इनकी तरफ ध्यान नहीं दिया जाएगा तब तक छोटे उद्योग धंधे नहीं पनप सकते

हैं। इन लोगों ने उद्योगों में मोनोपली कर रखी है और वे छोटे छोटे उद्योग धंधों को पनपने देना नहीं चाहते हैं। इस बारे में हमारा मुझ पर यह है कि जितने भी बड़े बड़े उद्योग हैं, उन के माल की बिक्री की मनाही अपने देश में कर देनी चाहिए और इनसे यह कहना चाहिए कि ये अपना सारा माल एक्सपोर्ट करें। बाहर की जो इष्टरेशनल मार्किट है, वहां जा कर ये अपने माल को बेचें और बाहर के देशों से कम्पीट करें जिससे कि इस देश के छोटे उद्योग पनप सकें। यह काम उद्योग मंत्री जो को करना चाहिए।

समापित महोदया, अब मैं उद्योग मंत्री जो का ध्यान कुछ और बातों का तरफ धारित करना चाहता हूँ। पहले तो मैं अपने पब्लिक सेक्टर के कुछ कारखानों के बारे में आपको बताने जा रहा हूँ पब्लिक सेक्टर का हमारा एक उद्योग नेशनल इंड्रस्ट्रियल कलकत्ता है जिसको कि कांग्रेस सरकार ने शुरू किया था। वह बराबर घाटे में चल रहा है। 1976-77 में उसमें 29.77 लाख रुपये का घाटा हुआ था। इसी तरह से हर साल उसमें घाटा जा रहा है। जब मे इस उद्योग की स्थापना हुई तब से यह घाटे में जा रहा है।

कानपुर का एक आर्टिफिशियल लिम्ब मेन्युफैक्चरिंग कारखाना है उसमें भी घाटा चल रहा है। उसमें भी पिछले साल 29.89 लाख रुपये की मुद्र हानि हुई है और बराबर हानि वहां चल रही है। इसके बाद नम्बर आता है कानपुर के टेनरी फुटबीयर कारपोरेशन का। इस कारखाने को सरकार ने बी० आई० सी० से लिया था और जिस समय इसे लिया था उस समय इसमें डार्ई हजार मजदूर काम करते थे और वहां बड़ा अच्छा काम होता था। लेकिन सरकार के नियंत्रण में आने के बाद इसमें बराबर हर साल घाटा होता रहा है। पिछले साल इसमें 2 करोड़ 19 लाख रुपये का घाटा हुआ। करीब पांच छः सालों में से हम केन्द्रीय सरकार और राज्य सरकार का

[श्री मनोहर लाल]

ध्यान दिला रहे हैं लेकिन इसमें कोई सुधार नहीं हुआ। जनता सरकार के बनने के बाद जब हमने उद्योग मंत्री श्री जार्ज फर्नानडिस से इस बात की तब से मुझे खुशी है कि इसमें सुधार होने लगा है। लेकिन जैसा कि इस रिपोर्ट में दिया गया है उससे साफ पता लगता है कि इसमें घाटा क्यों होता है। जो घाटें बाहर के देशों से मिलते हैं उसमें जूने बनाने की क्षमता का उपयोग कम किया गया है। जिसकी वजह से घाटें को पूरा नहीं किया जाता है। मेरा कहना है कि जो जूने बनाये जाते हैं, वहाँ पर सख्त कारीगर हैं, वह काम करना चाहते हैं, लेकिन उनको काम नहीं दिया जाता है। जूने बाहर से बनते हैं। बाटा जो देश में धीरे दुनिया में नाम कर रहा है, फ्लैक्स भी टैफको से जूने बनवाता है, लेकिन मोहर धपनी लगाता है धीरे उसके बाद जूतों का निर्यात करता है जिसको वजह से काफ़ी मुनाफ़ा होता है, लेकिन टैफको घाटे में चल रहा है। पहला कारण तो यह दिया गया है।

दूसरा कारण यह दिया गया है कि अधिकाधिक धीरे कर्मचारियों के कारण अत्यधिक खर्चा होता है। सभापति महोदय, जहाँ तक कर्मचारियों की बात है यह बिल्कुल गलत बात कि उसमें अधिकाधिक कर्मचारी हैं। बल्कि स्थिति यह है कि उसके अन्दर स्टाफ़ बहुत ज्यादा है, अधिकाधिक बहुत ज्यादा है धीरे उनके भाई भतीजे हैं, इतने भरे हुए हैं कि कुछ कहने को नहीं है। जनता सरकार ने कुछ कार्यवाही की है धीरे करीब 11 प्रादमी निकाले गये हैं। लेकिन अभी भी स्टाफ़ के काफी लोगों का निकालना बाकी है। धीरे वहाँ पर जो मिस्टर सिन्हा राय हैं वह टैफ़को में काफी पोलिटिक्स फैलाये हुए हैं। वह नहीं चाहते हैं कि जो नया एम० डी० आया है वह काम करे। वह चाहते हैं कि किसी तरह से घाटें फेल हों धीरे मान न बने। धीरे जिस तरह से पिछले साल में टैफ़को में घाटा होता रहा है

वैसे ही घाटा होता रहे। हम चाहते हैं कि मंत्री महोदय इस तरफ देखें। धीरे उसमें साढ़े तीन हजार मजदूर काम करता है, धीरे जो क्षमता वहाँ जूने बनाने की 1100 जोड़े थी वह धीरे बढ़ कर 1300, 1400 हो गई है। क्यों? इस लिए कि मजदूर काम करना चाहता है, लेकिन मजदूरों को काम नहीं दिया जाता है। जो मैटीरियल परचेज किया जाता है उसके अन्दर बड़ी गड़बड़ियाँ हैं, परचेज सेक्शन में बड़ी गड़बड़ियाँ हैं। जो पुर्जें मजदूरों को चाहिए, वह उनको नहीं दिए जाते हैं जिसके कारण मशीनें ठीक तरह से काम नहीं कर पाती हैं। यहाँ तक कि जो इससे पहले मैनेजिंग डायरेक्टर मिस्टर कटल थे धीरे उसके बाद जो श्री सिन्हा राय आये हैं बहुत सी मशीनें बाहर से खरीदी गईं, बहुत सी मशीनें बेकार पड़ी हुई हैं। एक ही फर्म से खरीदी गईं। कोटेमन्स बहुत से ले लिए गये, लेकिन खरीदी गईं एक ही फर्म से धीरे उसमें बहुत कमीशन लिया गया है। मशीनें अभी तक बेकार पड़ी हुई हैं, वहाँ कर रबर प्लाष्ट बेकार पड़ा हुआ है, चालू नहीं हो पाया है। हम चाहते हैं कि मंत्री जी इस तरफ ध्यान दें धीरे जो हमारे मजदूर साथी हैं उनकी प्रेंडिंग अभी तक नहीं हो पायी है। प्रेंडिंग का मामला जब तक तय न हो तब तक मजदूरों को ऐडवांस बेसिस पर कुछ न कुछ हमारे मजदूर भाइयों को टैफ़को के लोगों को जरूर मिलना चाहिए। यह मैं उद्योग मंत्री महोदय से कहना चाहता हूँ।

इसके बाद मैं एन० टी० सी० के बारे में भी कुछ निवेदन करना चाहता हूँ। एन० टी० सी० की स्थापना 1968 में हुई थी 1 करोड़ ६० की पूंजी से। उसके बाद यह रकम बढ़ते बढ़ते 99 करोड़ हो गई है धीरे 103 मिल्ले इसके तहत है। कानपुर में भी 6, 7 मिल्ले इसके तहत चल रही हैं। लेकिन इसके जो मैनेजर्स हैं, जिनका प्रोपर्टी-मेंट कांसेस सरकार ने किया है बिल्कुल उनकी

क्षमता को न देख कर, उनकी योग्यता को न देख कर, पॉलिटिकल प्रेसिस पर किया गया है और यही कारण है कि एन० टी० सी० की मिनटें घाटे पर चल रही हैं। हमको जानकारी है कि बहुत से लूमस, तफ़्टए ऐसे पड़े हुए हैं जो चल सकते हैं, लेकिन नहीं चलाये जा रहे हैं। बहुत से मजदूर कहते हैं कि हम लूमस को चला सकते हैं। लेकिन उनको प्रावण्यक सामान नहीं दिया जा रहा है। यही कारण है कि एन० टी० सी० की 103 मिलों में साखों करोड़ों ६० का घाटा हो रहा है। क्या कारण है कि पब्लिक सैक्टर में घाटा हो रहा है। 30 साल के कांफ़ेस शासन के बाद भी उनकी बकिंग क्यों इम्प्रूव नहीं हो सकी है? मैं मंत्री जी से कहना चाहता हूँ कि जितनी भी पब्लिक सैक्टर की इंडस्ट्रीज चल रही हैं सब में घाटा क्यों हो रहा है, जब कि वही माल बनाने वाली प्राइवेट सैक्टर की इंडस्ट्रीज में मुनाफ़ा होता है। इसका क्या कारण है? उदाहरण के तौर पर जाजमऊ में कानपुर के घन्दर 50.60 टैन्रीज हैं। टैकको चमड़ा बनाती ये पब्लिक सैक्टर में उसमें 2 करोड़ 19 लाख का घाटा होता है जब कि दूसरी तरफ़ जो प्राइवेट टैन्रीज चलती हैं उनमें लाखों ६० का महीने में मुनाफ़ा होता है। क्या कारण है जिसकी वजह से पब्लिक सैक्टर तरक्की नहीं कर पा रहा है। कारण स्पष्ट है कि बड़े बड़े अधिकाार्यों ने कब्ज़ा कर रखा है, प्रबन्ध ठीक से नहीं होता है, जिसकी वजह से एन० टी० सी० घाटे में चल रही है।

भाखिर में एक बात और कहनी है। कानपुर में स्वदेशी काटन मिल है। लक्ष्मी रतन काटन मिल का अधिग्रहण हुआ था और एन० टी० सी० के तहत इसका प्रबन्ध दिया गया, लेकिन अभी तक उसको नेज़ने-लाइज नहीं किया गया है। हम चाहते हैं कि लक्ष्मीरतन काटन मिल का जल्दी से जल्दी नेज़नेलाइजेशन कर देना चाहिए। इसके साथ ही साथ हमारा कैलाश मिल

कानपुर में 2 साल से बन्द पड़ा है, उसको भी चालू किया जा चाहिए। कैलाश मिल के बाद स्वदेशी काटन मिल का कांड ऐसा है जो कि हिन्दुस्तान के इतिहास में कहीं देखने को नहीं मिलेगा। अभी 4, 5 महीने पहले वहाँ पर 11 धादमियों के मरने की भारत सरकार ने घोषणा की है, लेकिन आज की ताजा खबर यह है कि वहाँ पर 187 मजदूरों ने कोई तनक़्वाह नहीं ली है। उनके बारे में कोई जानकारी नहीं है कि वह कहाँ पर हैं।

हमने पिछले दिनों नियम 377 के तहत इस सदन का ध्यान प्राकषित किया था लेकिन कोई ध्यान नहीं दिया गया है। हम चाहते हैं कि सरकार बताये यह 187 धादमी कहाँ हैं? हमारा मंत्री जी से निवेदन है कि वह 20 हजार परिवारों की तरफ़ ध्यान देा हुए, जो स्वदेशी काटन मिल बन्द पड़ा है, उसको चालू करने की कोशिश करें। जिससे जो भ्रशांति न सिर्फ़ कानपुर में ही फैली हुई है, बल्कि सारे उत्तर प्रदेश में फैली हुई है, उससे लोगों को राहत मिल सके।

इसके साथ ही मैं नई उद्योग नीति का समर्थन करता हूँ और मंत्री महोदय से निवेदन करता हूँ कि जो बातें मैंने कही हैं, उनको तरफ़ ध्यान दें जिससे उद्योग प्रगति कर सकें और हमारा देश आगे बढ़ सके। लोगों ने जनता पार्टी की सरकार से जो उमीद लगा रखी है, उनको लगे कि हमने अपने वायदे पूरे किये हैं।

इन शब्दों के साथ हम इन मांगों का समर्थन करते हैं।

SHRI JANARDHANA POOJARY (Mangalore) : Madam, Chairman, the one year's rule of Janata Party has brought down the production in the industrial sectors from 10% to 5%. What are the reasons for this down-fall? The reasons are as follows : problems like joblessness, starvation deaths, cyclone disasters, family planning and the economic development have become the secondary issues whereas gheraos, strikes trade-union rivalry, students indiscipline, armed robbery, Commissions and Enquiry Committees have become the latest

[Shri Janardhana Poojary]

fashion of the day. Democracy in this country needs to be redefined. It is no longer the Govt. of the people, for the people and by the people. Today, democracy in this country means the Government of the Janata Party, for the Janata Party and by the Janata Party. They have monopolised everything. The foreign tours have become contagious. So far as the public sector is concerned, the anti-public sector views expressed by Dr. Swamy is not in tune with the planned growth of the national economy. His proposal for denationalisation is aimed at backing and enriching a few private monopoly capitalists and also handing over the economy of this country to the vested interests. The paramount importance of public sector in bringing about social transformation cannot be under-estimated. If the huge resources presently under the control of public sector were to be in the hands of a few monopoly individuals, who own the private sector, one can imagine how much harm, injustice and damage they could do to the economy of this country. In a country like India with the growing population of 62 crores to 65 crores where people struggling with poverty, unemployment, social injustice, disease and exploitation, the capitalist system would never be the solution. The glaring disparity is a curse on our society. Therefore, I request that only socialism can bring benefits to the common people, to the majority of the common people. It is said that these public sector units must be liquidated. Instead of liquidating the public sector as a whole, I am requesting the Minister that efforts must be made to bring about discipline and infuse the spirit of discipline in this public sectors. The monopoly in public sector institutions can be divided into two or three institutions and thereby we can say that a healthy competition could be introduced and if we introduce this kind of system there will be a progress in the public sector and it will bring benefits to the common man. Further, I can say that it is better if the entry of public sector in the consumer goods industries is introduced to keep the prices of the essential commodities in balance. Otherwise the monopoly capital will create a serious imbalance to the disadvantage of the common man, though in the initial stages it will give tempting concessions.

Further I may submit that Shri Charan Singh in his thesis has called for discarding Jawaharlal Nehru's policy on industrialisation and discouraged investment in heavy industry. Mr. Swamy's anti public sector view is well known. It clearly indicates the country's future path and progress is bleak, there are only bleak

prospects of technological and industrial growth in years to come under Janata rule.

It is extremely shocking that some important leaders are putting forth totally outmoded and discarded and reactionary viewpoints on an issue of vital national importance, namely, whether the country should march forward towards industrial technology and scientific advancement or whether they should discard the policy of industrialisation and the country should be content with an agriculture-based backward community relying solely on cottage industries for providing employment to its growing millions of unemployed population and thus remain an economically dependent and backward nation. Our country has 70 largescale industrial projects built in the public sector with an investment of over Rs. 10,000 crores providing employment to lakhs and lakhs of people. Thanks to the broad vision and foresight of Jawaharlal Nehru under whose able guidance the country embarked upon the programme of industrialisation 20 years ago, this has paid rich dividends and our country today has a strong industrial base. We have an independent oil industry pursuing largescale oil operation programmes aimed at attaining self sufficiency in oil, a strong base for steel industry to meet the country's needs of industrial expansion. In respect of defence preparedness too, we have attained an enviable place among powerful nations, thanks to the late Mr. Krishna Menon. If the Janata Party leaders oppose the achievements of the previous regime under the leadership of Mrs. Indira Gandhi, they do so out of political animas and their inability to look at those achievements from a national angle rather than from a secheduded, sectarian approach and a selfish chicken-hearted outlook. The electorate gave a mandate in favour of the Janata Party not for changing the basic national policy or for a change in the country's policy of non alignment as those were not the issues on which the Congress was dislodged from office. Any attempt therefore to disband nationally accepted policies will invite strong opposition from our people who would dislike the country to remain industrially backward and economically dependent and politically subjugated. So the Janata Party must first of all redefine its attitude and approach on important national issues. Otherwise people who voted you into office will definitely throw you out.

Further, Mr. George Fernandes belongs to South Kanara and the people there have been clamouring for an alumina plant as well as a cement factory in Mangalore. I may also submit that there is availability of water supply, power and trans-

[Shri Janardhana Poojary]

port facilities. The natural resources are there. There is scarcity of cement in the Country; there is black market in cement. I definitely welcome the philosophy that people must live in this country without fear. But allowing the black-marketeers, hoarders and other economic offenders to live without fear is the sure way of demoralising the economic life of this country; by doing so we will definitely damage the economic life as well as democracy of this country. With these words, I conclude my speech.

DR VASANT KUMAR PANDIT (Rajgarh) : Madam Chairman, I rise to offer my compliments to the Minister of Industries for having brought about a very dynamic and very pragmatic plan for the whole country as far as the industries are concerned. I will also offer my congratulations to him for having reversed the process of over-industrialisation and the stress on bigger industries, which was there during the last thirty years. I have gone through very carefully the Industrial Policy and I have certain comments to offer. Normally, the Industrial Growth of any country is measured in the statistical figures given every year. I would beseech the hon. Minister of Industries not to get into this vicious circle of figures because ultimately the industrial growth figure should have some correlation with the National Agricultural growth figure and both together must have a short of correlation with the National Gross Product. Let us therefore not get into this vicious circle of statistical figures.

This new Industrial Policy, which is a very bold and dynamic one, lacks a thrust at the lower level to set up some machinery for the implementation of those schemes which have been announced. I do not find any machinery or any pattern which has been defined in the entire Industrial Policy to see that the backward areas will really get the village industries, gramodyog and the small scale industries and in what manner. We are told that at every district level, there will be an Industrial Director. There I am one with Mr. T. A. Pai and Dr. Bapu Kaladate that it should not be an official or a bureaucrat because they are experts in sending reports and in telling certain things why they cannot be done. We do want dynamic persons and I would call upon the entire Department of Industry to establish a Co-ordination Board at the village level, district level and state level consisting of MPs, MLAs and local people to see that the Government policies are being implemented, particularly in the backward areas.

That sort of coordination is also lacking at the Department and upper level. I

have got various examples for that. In the last one year, when I had gone to the Finance Minister saying "here is a sick mill or a sick industry, something has to be done, the excise and other levies have got to be reduced; otherwise, the industry will come to a grinding halt", the only answer I got from the Finance Minister is "Go to the Minister of Industries and get his recommendations". The Industrialists have put some money and whether it is a small scale industry or large scale industry it is a national wealth. Money has been invested and the industry has become sick and within a year or two, it will be wiped off. Therefore, I have a suggestion to make to the Minister of Industries that there should be some coordination between the taxation policy, the fiscal policy and the Industrial Policy and the agricultural and rural sectors because we find a lot of contradictions in the statements coming in the Press. The Minister of Industries makes one statement and the Commerce Minister makes another statement with the result the new entrepreneurs are bound to get confused about the real intentions of the Government because they do not know what exactly the policy means to them.

As regards the multi-nationals. I am happy that the hon. Minister is more or less about to formulate a policy. We would have loved to have a categorical statement as to whether these multi-nationals would be, over a period of ten or fifteen years, phased out from the production of consumer goods and whether they will be re-drafted and reoriented to produce sophisticated or import-substitution items and research on new prospective items. Sometimes we were told that it will be phased out in 3 or 5 years, sometimes 10 or 15 years. We would like to know once and for all definitely, what exactly is the Government's approach with regard to the multinationals. As far as the heavy industries are concerned, they will have to be set up in those areas which are viable for them.

What I am concerned about is the small-scale industries. I come from a backward area, a backward State, Madhya Pradesh and for the last 30 years it has been our experience that all our forest produce and all our raw materials are being taken away to Bombay or to Gujarat or to other States for processing, and ultimately for exporting in order to earn foreign exchange. But my State is still left high and dry and, therefore, when we are really planning for industrialisation of the villages, I would like the Government to make a fresh survey of backward areas. I would like the Government at the lower level, at the district level, to sell package schemes and advertise the

[Dr. V.K. Pandit]

package schemes. Let the local entrepreneur come forward with his own intellect and labour to start industries at the village level. I find a lot of difference in the banking policy also. There is the same standard maintained whether it is for a big industrialist or a medium-scale industrialist or cottage or small-scale industrialist to village industries. The same standard is maintained with regard to giving loans. There must be a telescopic policy of interest charge with regard to loans for small-scale industries and there should be tele scopic taxation and excise duty also as far as small sectors are concerned to make them viable right from the beginning.

It would be a folly on the part of the Government to encourage people to start industries which over a period of years become sick. Industrial raw materials are not given to them in sufficient quantities. They are made to run from Department to Department to get their quotas of raw material. The red tape is still very much there. The burden of bank loans rises, the bank interest on loans accumulates and ultimately it becomes a sick baby. The Government has got to take it in hand. I would like that such industries will have to be looked into afresh from the point of view of putting them on their own legs either by refinancing or reconstructing or by giving them certain concessions. This was what I was meaning by the Gross National Product. The Gross National Product will only increase if these investments have become viable and become fruitful and productive.

At the village level I have noticed many difficulties. Some processing industries were started there. The raw materials would be processed there, or semi-processed there. And therefore, the State Industrial Departments should, be asked to submit to the Central Government their plans for backward areas where they wish to have cottage industries, the gramodvog. Different Departments should be coordinated and co-related to formulate a scheme whereby if any entrepreneurs at the village or taluk level want to start something, they should have some ready-made package programme to begin with. Merely saying that we are taking industries to the village will not work. I know that there is a lot of local talent, there is a lot of semiskilled labour and there is a lot of that labour which is not registered in the Government Employment Exchanges. They must get livelihood, they must get the chance to eke out their own livelihood and start their own industries. Therefore, the stress which the hon. Minister has laid on village industrialisation would only be workable if a scheme

of decentralisation is evolved. And the most difficult thing is financing and marketing. It has to be looked after by some one and this cannot be done by the adoption of a bureaucratic or official attitude either by the Departments of Industries in the States or by the Ministry of Industry at the Centre. And therefore, I would like Government, after their having announced the industrial policy resolution, to come forward with an implementation programme. I want a volume too to come out from the Government, as to how they were going to go about their schemes under the industrial policy resolution. The implementation part of it is very important; and let us start right from the grass roots, i.e. rural areas, where exactly industries have not gone for years; and, therefore, an overall new approach—a rural and backward area outlook—will be very necessary.

I found a lot of tug-of-war during the last 8 or 9 months in the matter of heavy industry. A small scale industrial unit of the Latex Factory, viz. the manufacturers of Nirodh, was to be started at Betul but suddenly we were told that it was going to be transferred to Dehra Dun. I have no complaint against Dehra Dun. But it was a plant to be located at Betul but suddenly it was being shifted. This should not be done. If you have planned an industry, and if it is going to be in a State which is backward, don't succumb to the political pulls. Therefore, let us plan our industrial policy in such a way that it becomes practicable, pragmatic and is able to yield results over a period of 2 or 3 years—instead of getting along with this voluminous industrial policy resolution. I would like Government to come forward as soon as possible, with at least a practicable implementation programme i.e. for executing their policy in regard to small-scale and cottage industries.

SHRI BEDABRATA BARUA (Kaliabor): Madam Chairman, I am happy that the Janata Party, after one year of fumbling, has come to certain conclusions, although I have very little reason to support those conclusions. I feel gratified that at least on paper, they have accepted the policy that was followed by the Congress party in regard to public sector, petroleum exploration, protection of public sector and also to FERA. I am afraid that FERA is continually being violated—I don't say that it was not being watered down earlier; it was being done from the beginning, and the tendency was there due to pressure from foreign companies and multi-nationals. And I have not serious doubts whether FERA would be implemented.

14.43 hrs.

[SHRI SATYANARAYAN RAO *in the Chair*]

Now about the policy of the Government i.e. their announced policy of supporting the small-scale sector. It has gone sometimes to an almost ridiculous length e.g. when the Home Minister, who is a part of the Government, went to a meeting of a management association and announced that he was not for any large-scale industries. This is a sort of Government which I find difficult to understand. This Government is functioning in different ways, at different levels but, probably the reason is that there are different elements in the Government pulling it in different directions. But I would say that this country needs that type of economy, where the small scale industries sector is made to exist and is really allowed to compete. It has not been allowed to compete. It has been given a lot of sympathy, but not allowed to function. In our economy, the case of the small-scale sector is a very hopeless one. But the Government's policy is very difficult to understand. On the one hand, collaboration is welcomed. Conferences are being held. Foreigners are invited. MRA's conventions are attended by Ministers. These MRA men are those who welcomed Hitler, in order to contain communism. So, in this type of chaos of policy, it is something strange that foreign collaboration is being welcomed. Foreign technology is being given greater appreciation, without knowing what actually the foreign technology means for this country. Also, foreign capital is being welcomed when it is known fully well that the foreign capital has never come into this country. I am not defending the party which was in power earlier, to which I belong. What I am saying is that the foreign companies always come with no capital. They utilize Indian money. It is a historical fact. There is no question of the foreign companies ever transferring their capital to India: Never. They would function with Indian money, they would take deposits from the distributors and get finance from Indian banks. They will lend some capital in the form of useless implements which have become outdated. Though I can give hundreds of cases, I do not want to do so because I have no time. These cases have come to my knowledge when I was in the Company Affairs Department. The foreign companies used to pass on the most useless and out-dated machinery to this country. This type of foreign technology is now being welcomed.:

What is the meaning of foreign technology? It is the replacement of human

hands by machinery. Therefore, the moment we say that foreign technology is welcome, we are in fact saying that we are going to replace human hands by machinery. I can give a number of instances of foreign technology coming to replace human labour by machinery, because these foreign companies are not interested in the type of technology, integrated technology, through which labour-intensive industries come up. I have visited two woollen mills. One had employed a few hundred people while the other a few thousands. Both were functioning equally well. The only difference was that one was mainly working with hands.

There are so many big foreign companies which are producing only consumer goods. I am glad the Minister said in the House some time back that these companies would be asked to stop producing consumer goods. If the Minister is sincere and he is able to do it, it would be a great thing done. Because, there is no point in saying we are reserving something for the small-scale industry, where a big industry could smash the entire small-scale sector because it is a vast country with a vast market and the big companies with their high-pressure salesmanship and advertisement would kill the entire small-scale industry. Take tooth paste or tooth brush; there is absolutely no scope for the small-scale industry. In Bombay there was a company in the small scale sector which was producing tooth brush. But it could not sell its products. Then a big company came forward and said: you sell it with our label. Now it is selling its products at double the price and yet the sales have gone up without any difficulty. So, the brand name and advertising are important so far as consumer industries are concerned.

Now the licensing policy is such that it covers only the scheduled industries. So far as non-scheduled industries are concerned, monopolies can come into these fields. While a licence is required for manufacturing machinery, no licence is required for making tooth paste. This is the position we are reduced to. Just a few months back, Hindustan Lever started producing more tooth paste under another brand name. They were producing Pepsodent and Signal. Now they have introduced Close-Up, a new tooth paste in the market. Unfortunately, the Minister may not be even knowing about it. It is no use talking about the licensing policy. It is said that it is all things to all men.

For sophisticated technology you can take foreign collaboration. I hope the Minister will do away with it. It hink it was in 1966 that the Cabinet took a decision

[51] P. Lalrater Basu]

that any industry entering into an equity collaboration with a foreign company to the extent of 40 percent will not be required to come to the Cabinet. So, by that procedure which still continues so far as I know, all the foreign collaborations including technical and equity collaborations below 40 percent are covered. And now there is no permission for having more than 40 percent under FERA. In most cases, all collaborations would be unknown to the Government. Unless the Minister wants to know about it, it will be all settled in the Foreign Investment Board and the Capital Goods Committee and the other committees. The Minister has no way of knowing them, unless he applies his mind. Only, once in three months or so reports come that so many collaborations for soap, tomato soup and this and that have been allowed. This happened when the Congress Government was there. This should not happen now. One year should be enough to do away with this kind of thing. What is this sophisticated technology? Today it is the fashion or style to ask the DGT and they would say the proposed technology is not readily available in the country. That sentence would be there. This does not make any sense at all because they can be made to say it. If some technology is to be designed, some know-how is after all available in the country. You are now importing the same technology over and over again. In types we have eight or ten companies which are having the same technology, with the same secrecy clause that it would not be transferred. The moment it is renewed, there will be a fresh royalty, a lump sum payment, and all these things are going on. All this goes on without the approval of the Cabinet. Even the file would not come to the Minister for approval, so far as I know. All these lacunae should go.

Further, these committees do not function. There is a courtesy that if the Secretary of an administrative ministry wants to push something, everybody else would fall in line, so that when the other Secretary proposes something, all others would similarly fall in line. This is not the style in which policy implementation should be involved.

If we want to help the small-scale industries, there is no question of reservation. I do not believe in this reservation. Whatever was reserved, they could not take advantage of because right from registration, one has to go from office to office. You do away with these clearances and give them all the help, not the subsidies, reservations, quotas. It is only the vested interests which get them. The real small-scale people would like to have a free hand to do things without being interfered with. They want finance and the raw materials which they do not get.

I would now refer to the embarrassing foreign exchange position. I know it is a matter handled by the Minister of Finance, but these reserves should have been utilised, for example, to purchase all the shares of the foreign companies by the financial institutions, instead of allowing their agents in India to purchase these companies by all types of manipulations in London and elsewhere. Thus transfers are strengthening the monopolies and not helping the country.

The foreign reserves could be utilised to help build the watch industry; for example, Millions of watches are being smuggled. Why don't you get the machinery which is not available in the country and expand HMT four or five times, as down cash payment is possible today.

Take the super thermal power stations. BHEL can produce 500MW plants, but there is a growing interest in purchasing outside, as there is a five to ten percent cash payment, commission. One officer told me that he got a cheque. He said that this was your commission. Then he realised that this is the type of thing that is going on in the foreign purchaser. This purchasing in foreign countries is a madness. It is something which cannot be stopped unless you stop it. This has to be utilised in the best possible way. We must go into areas where we do not have machinery. Khrushchev in his visit to India told Nehru in a private talk thus.

Khrushchev may have said many foolish things. But one wise statement on Khrushchev should be remembered: 'Flood the country with power, the rest will follow'. This is what I have been told by a man who has heard the conversation between Nehru and Khrushchev.

The industrial sector has not picked up. The investment has not picked up. It is a sorry state of affairs. Government has gone for concessions. Interest rates have been reduced. Government has given up the convertibility clause. I do not think it is a right step. In spite of the policies of the Congress Government and Janata Government, big houses are growing. It may be argued that it is necessary to allow them to grow in order to prevent stagnation in the economy. But at least certain measures should be taken to prevent them from becoming more monopolistic. The convertibility clause was such a measure. By the clause, Government could convert its advances into shares if felt necessary. By this process, these big houses would grow. They would have to take in more participation of the public financial institutions and thus bring about more democratic functioning in the companies.

In this country, one can advertise everything in every possible way without any regard for truth. In other countries, advertising is regulated and false advertisement is punishable. This country is completely taken off the rails by the high pressure advertising that the big houses and multi-nationals resort to. The small scale industries cannot survive even if they produce goods at the lowest possible cost because of the high pressure advertisements. If we are to confine sales to local areas, we must confine advertisement also to local areas. In view of the sheltered market, people could sell it at any price because international competition is shut out. We must strive hard to create cost consciousness in the industries. It is a must. The Minister must do something in this regard. After all, it is not possible to continue to consider our old industries as infants and protect them from international competition for all times to come.

15:00 hrs.

श्री राम विश्वास पासवान (हाजीपुर):

सभापति महोदय, मैं सर्वप्रथम सरकार को धीर खासकर जार्ज साहब को बधाई देता हूँ कि उद्योग इनके हाथ में आ गया है। अब सिर्फ बिहार की जनता को ही नहीं, पूरे मुन्स की जनता को विश्वास है कि इस उद्योग के क्षेत्र में एक नया क्रांतिकारी कदम उठेगा। अब कुछ ही दिनों में जनता पार्टी की हुकूमत में उद्योग-धन्धों में, जो लोग पहले इनके प्रति उदासीन हो चुके थे, उन्हें विश्वास हो रहा है कि इसमें क्रांतिकारी परिवर्तन आयेगा।

मैं कुछ आंकड़े आपके सामने रखना चाहता हूँ जो कि रिपोर्ट में मम्मिलित हैं। रिपोर्ट में कहा गया है कि धरमी लघु उद्योगों में 500 वस्तुएँ शामिल हुई हैं। यह खुशी की बात है कि राजधानी से हठा कर जिले के म्हर नगरों में लघु उद्योगों को ले जाने की सरकार ने घोषणा की है या सरकार बिचार रखनी है।

रिपोर्ट में आप देखें, उममें जितने भी उद्योग धंधे हैं, सरकारी क्षेत्र व क्रम, उसमें पढ़ते चले जाये, यह 16 नवम्बर तक हैं—नेशनल इंडस्ट्रीज डेवलपमेंट कारपोरेशन,

नेशनल स्माल स्केल इंडस्ट्रीज, इंस्ट्रुमेंटेशन लि०, कोटा वगैरह। उसके बाद 11 धीर हैं। उसके बाद पूरी रिपोर्ट में विभिन्न प्रकार के 26 उद्योग धंधों की चर्चा है, लेकिन अफसोस के साथ कहना पड़ता है कि सारे उद्योग धंधों में बिहार के लिए कोई नहीं है।

इसके लिए मैं मंत्री महोदय को दोषी नहीं मानता क्योंकि इतने समय में तो उद्योग धंधे लगे भी नहीं हैं, लेकिन एक बात का मैं उनसे आग्रह करूँगा कि आप हम बिहार के लोगों को कोई विशेष भवसर मत दीजिए, लेकिन जो कम-से-कम सामान्य क्राइटेरिया है, उसे तो दीजिए, क्योंकि आप पर हमारा धीर बिहार के लोगों का अधिकार है।

आस कर उत्तर बिहार, जहाँ से हम आते हैं, वहाँ की बात मैं कहना चाहता हूँ। वहाँ इतनी गरीबी है धीर इतना पिछड़ा हुआ इलाका यह है कि कहीं कुछ भी आपको देखने को नहीं मिलेगा। लेकिन वहाँ भी एक से एक धन्डी चीज है। वैशाली धीर हाजीपुर का केला बड़ा नामी है, वहाँ पर केले की इंडस्ट्री बँठाई जा सकती है। केले का पीप्टिक आहार निर्यात होता है, केले का हम वहाँ पाउडर बना सकते हैं, उसके पेड़ को कागज बनाने या दूसरी चीज के लिए इस्तेमाल कर सकते हैं।

वैशाली में सबसे अधिक करोड़ों रुपया कर में जाता है तम्बाकू के रूप में। आप चाहें तो तम्बाकू के डंठल का उपयोग करने के लिए कारखाना लगा सकते हैं। वहाँ चीनी की प्लेट का कारखाना था, जिसको बन्द कर दिया गया। वहाँ सेवे नाम की घास होती है जिससे जहाज की रस्सी बन सकती है। वैसे ही वैशाली जिले में डंठल, जिसे ठठेरा कहते हैं, मक्की कहते हैं, उसके पेड़ खराब हो जाते हैं। विशेषज्ञों ने बताया है कि इसके जो पेड़ खराब हो जाते हैं, भगर चाहें तो उससे कागज आसानी से बन

[श्री राम बिलास पासवान]

सकते हैं। उसका सर्वेक्षण कराकर सरकार को जानकारी लेनी चाहिए। वहां पर सरकार कारखाना लगा सकती है।

इसके बगल में मधुवनी में हायाघाट है, वहां २२ घनोक्त पेपर मिल बन्द पड़ा है। इसको खोलना चाहिए। पहले यह था कि इसके लिए रा-मैटीरियल वहीं से लिया जायेगा, बाद में कहा गया कि रा-मैटीरियल बाहर से आयेगा प्रांर पेपर उस मिल में तैयार होगा। कभी रा-मैटीरियल बाहर से आने में दिक्कत हो गई तो मिल बन्द हो गया। इसीलिए मैं कह रहा हूँ कि शुरू से ही बिहार के प्रति पक्षपातपूर्ण रवैया अपनाया गया है।

हमारे साथी श्री युवराज यहां बैठे हुए हैं। कटिहार जूट मिल के सम्बन्ध में इस सदन में काफी चर्चा हुई, ये धनशन पर चले गये। इन्होंने श्री मोहन धारिया, जो कि उस समय मिनिस्टर थे, उनसे कहा। उन्होंने कहा कि एक महीने में इसे चालू करवा देंगे। लेकिन पता नहीं कितने महीने हो गये। अब तो यह जाज साहब के पास आ गया है। मैं चाहूंगा कि वह इस सदन में घोषणा कर दें कि इसको कब तक चालू करने जा रहे हैं? क्योंकि 4 हजार मजदूर वहां पर काम कर रहे हैं, जिसमें कई तो भूखमरी के शिकार हो गये हैं।

जब हम सरकार में आये हैं तो हमारी जिम्मेदारी है। हम तो जाज साहब के अनुयायी हैं, पहले जब वह सरकार में नहीं थे, तो जहां भी उनका भाषण होता था, हम मुनते थे, वहां चले जाते थे। जब हम सरकार में नहीं थे तो उद्योगपतियों को गाली देते थे। हम हमेशा छोटे छोटे उद्योग-धंधों के हिमायती रहे हैं। अब आपके हाथ में शासन आया है, आप सब कुछ कर सकते हैं।

अभी हमारे साथी ने रिपोर्ट पेश की है। उद्योग-धंधों में बड़े-बड़े 20 परिवार हैं।

वह डाटा हमारे पास है, पालियामेंट की प्रेस-कॉन्फ्रेंस हमारे पास है। उसमें लोगों के नाम हैं। यह खटाऊ कौन है, जिसकी धामदनी 119.03 करोड़ रुपये है? बालचंद की कुल सम्पत्ति 126.78 करोड़ रुपये की है। सरकारी धांकड़ों के मुताबिक सारसेन एण्ड टुवरो, बांगड़, किलोसकर, धाई० सी० धाई०, सिहानिया, घापर, मफ़्त-लाल, बिड़ला, टाटा, साराभाई, कस्तूरभाई सालभाई, टी वी० एस० धयंगर, महिन्द्रा एण्ड महिन्द्रा, मैकलीन एण्ड मैगर धादि बीस परिवारों के पास देश की दौलत का 45 प्रतिशत से भी अधिक है। इन में टाटा की सम्पत्ति सब से अधिक है, धर्मात् 909.68 करोड़ रुपये और सब से कम है टी० वी० एस० धयंगर की, धर्मात् 102.04 करोड़ रुपये।

दूसरी तरफ़ सरकारी धांकड़ों के मुताबिक देश के 40 प्रतिशत लोग गरीब की रेखा के नीचे रहते हैं, जिनको दोनों टाइम भोजन भी नहीं मिलता है। आज मंत्री महोदय सरकार में हैं, इसलिए उन्हें इस स्थिति को बदलने के लिए प्राथमिक कदम उठाने चाहिए।

जहां तक रोजगार का सम्बन्ध है, सरकारी धांकड़ों के मुताबिक आज 1,10 लाख लोगों के नाम एम्प्लायमेंट एक्मपेंच में दर्ज हैं। मंत्री महोदय ने कहा है कि पिछले वर्ष देश में 25,000 करोड़ रुपये का औद्योगिक उत्पादन हुआ था, जिसमें से तेल उद्योगों से 6,000 करोड़ रुपये की और निजी उद्योगों से 9,000 करोड़ रुपये की प्राप हुई।

इसका कारण क्या है? डा० लोहिया ने कहा था कि चाहे जैसी नीतियां और कानून बना लो, लेकिन यदि उन का कार्यान्वयन करने वाले बही लोग रहेंगे, तो वे सारी नीतियां और कानून बेकार हो जायेंगे। मंत्री महोदय पर मुझे, और हिन्दुस्तान के लोगों को, कोई शंका नहीं है। कम से

कम दस बरस तक तो हम मांका कर ही नहीं सकते हैं। लेकिन क्या देश की जनता की भाकांझाओं को पूरा करने के लिए उनके पास उचित हथियार हैं? प्राज सरकार की नीतियों का कार्यान्वयन करने वाले कौन लोग हैं? पब्लिक प्रॉडरटेक्चर के लिए सरकारी एवं गैर-सरकारी लोगों की एक समिति होती है, जिसे गवर्नमेंट मनोनयन करती है। नई सरकार ने नये तरीके से मनोनयन किया है, लेकिन अभी भी पुराने कांग्रेस के समय के करुट लोग मौजूद हैं। मंत्री महोदय को उद्योग के सम्बन्ध में एक सम्यक दृष्टि रखनी चाहिए। दक्षिण बिहार के प्रति भी बहुत धन्याय हुआ है, लेकिन उत्तर बिहार में, जहाँ सबसे अधिक गरीबी और सबसे अधिक भुखमरी है, एक भी उद्योग-धंधा नहीं है। मंत्री महोदय कम से कम ऐसी व्यवस्था कर दें कि उत्तर बिहार के लोगों को रोजगार मिल जाये और वे भूखे न रहें। उन्होंने बिहार में घोषणा की थी कि उत्तर बिहार में एक साल के अन्दर दस लाख लोगों को रोजगार दिया जायेगा। एक साल पूरा होने चला है। मैं जानता हूँ कि मंत्री महोदय के सामने बहुत सी प्रशासनिक कठिनाइयाँ होंगी। लेकिन जिस बात को वह भारत सरकार की ओर से, एक मंत्री की हैसियत से कहते हैं, मेरा कर्ब हो जाता है, कि मैं एक बार उन्हें उस की याद दिला दूँ।

लघु उद्योगों को प्राथमिकता देने की बात कही जाती है। यह सही है कि हम सब लोगों को सरकारी नौकरी नहीं दे सकते हैं। मैं कांग्रेस के भाइयों के इस मुझाब से सहमत नहीं हूँ कि हैवी इंडस्ट्री और लघु उद्योगों दोनों को प्रोत्साहन दिया जाये। मैं चाहता हूँ कि हैवी इंडस्ट्री को खूब प्रोत्साहन दिया जाये, लेकिन एक फ़ाइटैरियन बना दिया जाय कि जिस चीज का फ़ाटेज इंडस्ट्री या स्माल स्कल सैक्टर में प्रोडक्शन होगा,

हैवी इंडस्ट्री में उस का प्रोडक्शन नहीं करने दिया जायेगा। यदि टाटा और बिड़ला प्रादि बहुत प्रच्छा कपड़ा, साबुन और धन्य बढ़िया सामान बनाते हैं, तो उनके लिए फ़ारन मार्केट उपलब्ध की जाये और सरकार इसमें उनकी मदद करे। लेकिन अगर टाटा की साबुन और टयु बुज प्रादि भी चलेंगे, तो फ़ाटेज और स्माल स्केल इंडस्ट्री द्वारा बनाया गया साबुन और टयु बुज उन के कम्पीटीशन में खड़े नहीं हो सकते हैं। तो एक नीति प्राप साफ़ कर दीजिए कि सर्वप्रथम फ़ाटेज इंडस्ट्री या स्माल स्केल इंडस्ट्री से जिस चीज का उत्पादन करेंगे, बड़े बड़े घरानों के बड़े बड़े इंडस्ट्रियलिस्ट लोगों को वह चीज नहीं बनाने देंगे। प्राप इस में प्राथमिकता बांध दीजिए कि प्राप किन लोगों को उद्योग खोलने की इजाजत देंगे। हम लोग शुरू से कहते प्रा रहे हैं कि एक परिवार एक रोजगार। प्राज क्या है कि एक ही परिवार का प्रादमी है जिसके पास मौ बीघे जमीन भी है, जिस का प्रादमी प्राई० ए० एम० प्राफिसर भी है, जिस का प्रादमी पालिटिक्स में भी एम० पी०, एम० एल० ए० या मंत्री बन कर बैठे हुआ है। एज ही परिवार का प्रादमी चारों तरफ छिनरा हुआ है। दूसरी तरफ हिन्दुस्तान की करोड़ों जनता प्रछूनी पड़ी है। हम लोग चाहते हैं कि प्राप ऐसा करें कि जिस के पास जमीन है उस को कहें कि हम तुम को खाद, बीज प्रादि सब कुछ देंगे, तुम पैदावार बढ़ाओ। जो रोजगार करना चाहता है उस को कहें कि तुम इंडस्ट्री खोलो, उस में हम तुम को मदद देंगे। जो नौकरी करना चाहता है उस को नौकरी की गारंटी दें। प्राज एक परिवार एक रोजगार की बात यदि हम नहीं लाएंगे और कहीं न कहीं से उस के लिए नियम बना कर नहीं चलेंगे तो फिर क्या होगा कि एक ही परिवार का प्रादमी सब जगह मिलेगा और जिस तरह अभी तक यह होता प्रा रहा है प्राज के बाद भी वही स्थिति चलेगी। प्राप कानून बना

[श्री राम विलास पासवान]

दमे लेकिन ध्राज जो गरीब हैं, जो मजदूरी करने हैं, जो लेबर हैं जिसके पास पैसा नहीं है वह ध्राप के कानूनों का उपभोग नहीं कर सकता है। उस के लिए ध्राप को ऐसा कुछ बनाना पड़ेगा कि उसका जो लेबर है उस की वैल्यू है। वह एक ध्रादमी एबरेज एक दिन में दस रुपया कमाता है तो ध्राप को यह मान कर चलना पड़ेगा कि 300 रुपये महीने का उसका श्रम है, वही उस की पूंजी है और उस के प्राधार पर उसको ध्रापको पैसा देना पड़ेगा। तब जाकर ध्राप नये तरीके में कोई कदम उठा सकते हैं। नहीं तो फिर जो बड़े-बड़े लोग हैं या मध्यम श्रेणी के लोग हैं वे दस-बीस ध्रादमियों की कोध्रापरेटिव बना कर इंडस्ट्री चलाना शुरू करेंगे तो कहीं न कहीं जा कर मामला पुराने तरीके पर जा कर घटक जायगा। इसलिए एक स्पष्ट नीति ध्रापको बनानी चाहिए।

दूसरी बात—जो मैंने पहले भी कही थी कि कोई भी काटेज इंडस्ट्री ध्राप खोलते हैं उसके लिए जब तक ध्राप मार्केट नहीं देंगे तब तक वह चल नहीं सकती है। बरौनी में ऐसा ही हो रहा है। उसके बारे में हम लोग एक बार मंत्री महोदय में मिले थे। वहां क्या है—जो छोटे-छोटे उद्योग ध्ये हैं वे मर रहे हैं। क्यों मर रहे हैं? क्योंकि वहां जो कारखाना है उस कारखाने वालों की कहीं न कहीं से पहले से साठ-गाठ बनी हुई है, वे वहां से सामान लाएंगे और उसी को इस्तेमाल करेंगे। हम यह नहीं कहते हैं कि जो हमारा खराब सामान है उसको ध्राप लीजिए लेकिन जो हमारा सामान कम्पाटीशन में ध्रा जाये उस को तो ले कर ध्रपने यहां इस्तेमाल कीजिए। अगर ऐसा नहीं होगा तो लोगों रुपये की लागत से ध्राप इंडस्ट्री बँटायेगे और नतीजा यह होगा कि कुछ साल के बाद मार्केट नहीं मिलने के कारण वह इंडस्ट्री बन्द हो जायगी।

एक बात और कहना चाहता हूँ। ध्राप एक काम कीजिए ध्राप नीचे की यूनिट में चलिए ध्राप एक फारमूला तय कर लीजिए। बेरोजगारी के विषय में ध्राप ने कहा है कि हम दस साल में बेरोजगारी मिटावेंगे। मैंने उस दिन कहा था कि एक साल हो गया है, इस एक साल में कम से कम 1 : 10 बेरोजगारी तो खत्म हो जानी चाहिए थी। वह नहीं हो पायी है। लेकिन फिर भी हम आशावन्त हैं कि हम बेरोजगारी खत्म करेंगे। उस के लिए मेरा सुझाव है कि ध्राप एक ध्राप पंचायत की एक यूनिट या प्रत्येक पांच हजार की ध्रावादी की एक यूनिट मान कर चलिए। ध्राप कहिए कि एक ध्राप पंचायत में एक काटेज इंडस्ट्री हम खोलेंगे जिसका यह टारगेट रहेगा कि कम से कम सौ लोगों को उस में रोजगार मिलेगा। इस से यह हो जायेगा कि पांच हजार लोगों के पापुलेशन में हम एक सौ ध्रादमियों को रोजगार देने की स्थिति में हो जायेंगे। जब इस तरह ध्राप करेंगे और एक एक ध्राप पंचायत के लेवल से पूरे देश में ऐसी इंडस्ट्री खोलने की व्यवस्था करेंगे तो हम यह कह सकेंगे कि हम स्माल स्केल इंडस्ट्री या काटेज इंडस्ट्री के मार्केट इतने लोगों को रोजगार दे सकते हैं, इतने लोगों को सरकारी नौकरी दे सकते हैं और तब जा कर एक स्पष्ट नक्शा हम देश के सामने रख सकेंगे।

बहुत चीजों में हमारे यहां प्रोडक्शन बहुत घटका होता है, जैसे एच० एम० टी० की घड़ी है। ध्राप भी जानते हैं, हम लोग भी जानते हैं कि हम लोगों को महीने में दो घड़ियां एच० एम० टी० की मिल सकती हैं, उसके लिए लोग हम लोगों के पास दस्तखत कराने के लिए चले ध्राते हैं। हम दो घड़ियां तो महीने बांध नहीं सकते हैं; तो हम लोग दस्तखत कर देते हैं। लेकिन ऐसा क्यों है? वह भीषण तो ध्रापके यहां पैदा होती है फिर ध्राप उसकी पैदावार क्यों नहीं बढ़ाते हैं? अधिका

से अधिक मात्रा में प्राप्त उस चीज का उत्पादन क्यों नहीं करते हैं? एच०एम०टी० के सम्बन्ध में मुझे जानकारी है इसलिए मैं इस बात को कह रहा हूँ लेकिन इस तरह की धीर भी बहुत सी दूसरी चीजें होंगी। जो चीज आपके यहाँ पैदा होती है उसके लिए क्यों लोगों को लाइन लगानी पड़ती है? इसलिए जो चीज आपके यहाँ पैदा होती है उसका बृहद पैमाने पर प्राप्त उत्पादन करें। जब इस प्रकार की स्पष्ट नीति बना कर प्राप्त करने तमी जनता पार्टी की सरकार दस साल में बेरोजगारी का दण्ड दे सके, समाप्त कर सकती है।

इन्हीं शब्दों के साथ मैं अपना बात समाप्त करता हूँ।

SHRI PURNA SINHA (Tezpur): Mr. Chairman, Sir, I rise to support generally the demand for grants of the Ministry of Industry, presented by the Minister of Industry. In fact, I congratulate him for trying to make a shift from the old policy of stagnation which was followed by the erstwhile Government for the industrial development of the country. I hope, the Industrial Policy Statement that he made on the 23rd December, last year will be implemented not in the coming few months of this year, but during his tenure. I cannot forget that the Industries Minister is a socialist, a born socialist and I hope, he will die a socialist. He has taken over the Industries portfolio as a socialist. I being basically a socialist myself, would look at it from the point of view of a socialist, as to what he is going to do for changing the Industrial policy of the country.

The Industrial Policy Statement made on the 23rd December, 1977 was, by and large, welcome all over the country. Switching over the attention of the Government from heavy industries, capital based industries to the small-scale sector industries in the country in order to ameliorate the condition of the poor people of the country is welcome. But at the same time, I would agree with him that the Government cannot forget the importance of the heavy industries, as has been stated in the Performance Budget of this Ministry:

"...the Government attaches high priority to the building up of a professional cadre of managers in the public sector who would be given the necessary autonomy and entrusted with the task

of providing dynamic and efficient management in such enterprises."

With regard to development of indigenous technology, it has been stated:

"The Government's preference would be for outright purchase of the best available technology and then adopt such technology to the countries need."

While considering this aspect of the Government's analysis of the importance of heavy industries, I have some observations to make. The Performance Budget indicates the progress made in the public sector. The Government may not have full control on the private sector industries like Tatas, Dalmias etc., but the public sector industries must form a certain basic structure which would give better performance and better results. Then provision of adequate input for human resources with their full participation and motivation. These are some of the measures taken which I read from the overall performance account given by the Government. But in the past I find that in 1972-73 production in heavy engineering units had recorded a rapid growth. It was Rs. 281 crores in 1972-73. Today in 1977-78 it is Rs. 1013 crores and the government envisages a production of Rs. 1166 crores in 1978-79. In the 5-6 years the difference is from Rs. 281 crores to Rs. 1013 crores. Compared to this production, the importance given to the input of human resources, I am afraid, is not that much and the figures do not compare well. I have studied about 18 public sector heavy industries under the control of the Industry Ministry. I find that in 1977-78, 161,199 persons are employed. It works out to 11,000 more than in 1971-72. The government envisages that with a production of Rs. 1166 crores, the increase in the use of manpower would be 9561. Compared to the production, the use of manpower, the human resources of which we, in India, boast of so much with a population of 62 crores, this invaluable asset that India has, so many crores of people, capable and useful people who can give enormous production, is such a meagre figure of 9561 which is not very encouraging. Considering the availability of manpower and that too, able manpower, the position is not a happy one.

We, in India, do not lag behind in technological development and given the proper training and education, our people can cope up with the most advanced countries of the world who are reputed to be well-versed in technology, engineering, scientific and other fields. If they are given proper training, these

[Shri Purna Sinha]

people can cope up with the advanced countries of the world.

The constraints on heavy industries in spite of heavy investments are said to be the labour situation and power shut down. About labour situation, one incident was discussed to-day in the House, the incident in Hardwar. It was quite unconnected with production. It shows the way of thinking of the people who exercise power. A workmen wanted to get into the factory. He could not produce the pass. There ensues a quarrel, then firing and somebody dies. All these take place. It has nothing to do with the working of the factory, but it is something which is superficial. It is these things that stand in the way of the labour's full participation in industry. People do not adjust themselves with things and situations and that creates trouble as a result of which unrest and tension arise. Parliament gets agitated, political parties are also agitated over these and demands are made for a judicial inquiry. Everywhere you find the same thing. In Bokaro some operators were aggrieved that certain emoluments agreed to by a certain Minister of Bihar were not given. He has gone back and there was a strike and result—some of the plants are not working, production goes down and a loss of lakhs of rupees. There should be co-operation between the Labour Ministry, Industries Ministry and Home Ministry in order to avoid such a situation.

I wish to speak about power. I come from an area which is a backward area, as backward as areas in Orissa. But I come from the most resourceful part of the country. The House will be surprised to know that natural gas worth Rs. 40,000 is being burnt day in and day out. This gas comes from the crude oil. That is a colossal loss to the country. This natural gas can be useful for such as L.P.G. a domestic fuel. It can be useful for running the industries like the tea industry, and to produce thermal power. That much of this gas is burnt away has been admitted by the Minister of Petroleum and Chemicals, the other day, in the House in answer to my question. With this 5,000 MW of Power generated can be driven into Bengal, Bihar, for use in Ashoka Paper Mills, Baruni Refinery. Many industries can be run with this power, but that is not being done.

This natural gas started coming out for the last ten years. But till today it has not been harnessed. Luckily no war has broken out. If war breaks out, the whole country will be exposed to danger by aerial bombardment.

There is so much of natural raw material available in my area, but this is not being utilised. Who has not been doing it? I blame the erstwhile Government. As soon as they found Gas, they could utilise it. Why do you not now utilise it? Do you lack technology? I asked the Minister concerned, he said 'no'. Then why is it not being harnessed? Just as my friend Shri Paswan said, you require will to do it and the people to do it. Does India lag behind in technology? I have analysed it in the public sector. I find that in order to do a thing like Bongaigaon Refinery and Petro Chemicals, they went to West Germany to purchase technical know-how. The highly paid officers continued to chase after it. Some explanation is necessary in the interest of development of technology in our own country.

I would like to speak to my Socialist Minister who had professed about reducing the disparity between the earnings of the lowest and the highest. In the public sector undertakings as also in the private sector the wages of the workmen is nearly Rs. 180/- p.m. In tea gardens it is still less. I have worked out. A tea garden labourer gets Rs. 4/70 per day. For the twenty-six days' working he gets Rs. 112/30. He is the man who works in the field, he produces the black tea which is sold like gold, that is, Rs. 200 per kg. The Manager gets how much? He gets Rs. 3,000 per month. He has a palatial bungalow. He has 15 servants. He has got three company cars. He has his annual leave and he gets bonus which is much higher than an ordinary worker. He gets a bonus of 30% minimum. I hope that hon. Members would have looked at the figures published in the newspapers (very day). What is the salary of an Executive? He gets Rs. 60,000 per annum plus perquisites whereas an ordinary worker gets only Rs. 150 to Rs. 180 on an average. The industrial worker gets on an average about Rs. 295 on the high side. The Executive gets the prince's salary. This disparity has to be removed.

Then, there is a pious wish given out in this statement. I am rather liberal in using this term. In regard to the small-scale sector the performance budget gives an insight into the state of affairs obtaining there. I have gone through it and I recommend it to hon. Members of the House to read because we have much to do with it. These are the basis on which we can form our opinion about what the Government proposes to do. Government said that at the moment about 80 lakhs of people are working in the cottage industries in all spheres and the Industry Minister anticipates that this figure will

rise to 85 lakhs. Is that an estimation on the high side. Sir, if the Government machinery works well, if the IAS and State Civil Service officials are not brought as Director of Industries, district executives of the Industries Department and all that, then alone your scheme will work well. Technically trained people should be entrusted with this job. Then only we can expect development of cottage industries as anticipated by the Government.

I don't think that there is much time left for me. There are many things to discuss.

MR. CHAIRMAN: Next year.

SHRI PURNA SINHA: Of course there will be an opportunity for the House to discuss Industries next year but I would request the Minister lastly to inculcate some spirit of socialism into every scheme that he introduced and the Industrial Policy that he is called upon to implement.

*SHRI KRISHNA CHANDRA HALDER (Durgapur) : Mr. Chairman, Sir, today we are discussing the demands of the Ministry of Industries. You know Sir that this Ministry of Industries is a very vital Ministry for the development of industries in our country, for providing employment to the millions of unemployed youth of our country and for reshaping our predominantly agricultural country into an advanced country with strong industrial base. The hon. Minister in his industrial policy statement has advocated encouragement to small industries, cottage industries, village industries and job-oriented industries. But his industrial policy is very closely linked with the prevailing economic situation and climate in the country. However much we may talk of industrial development, we are today neck-deep in economic crisis. Figures and statistics have been given but I am sorry to say that the pace of our industrial development has not been according to our expectations rather our industrial growth is passing through a period of recession. Our Finance Minister, Shri H. M. Patel, while presenting the previous budget had said that "We want to avoid deficit financing". But we see what a colossal deficit budget has been presented by him for the current year. The cause of our not making any headway on the industrial front is actually inherent in our prevailing economic climate in the country. The more the deficit

in a budget more currency will have to be printed and circulated to make up the deficit. This will naturally result in inflationary pressure and rising prices all round. In this way our economy is moving about in the vicious circle of a capitalist economy and as a result of this our industries have failed to achieve proper development and growth. On the other hand the previous Congress Government had all along talked about creating a socialistic pattern of society and of removing poverty etc. but in actual practice they have only encouraged and patronised the big monopoly houses and the multinationals and the foreign capitalists. On the 21st March, the Minister of Law and Company Affairs in his written answer to a question showed how the 45 monopoly houses of our country have multiplied their profits, capital etc. over the past 4 years from 1971-75 and how they have looted and squeezed this country for their own profit. That trend of exploitation continues unabated even to this day. The foreign capitalists are also looting this country along with them. From where are these monopoly houses getting their capital? They are taking funds from the country's financial institutions like the nationalised banks, LIC, etc. and with the help of that capital they are merrily looting and exploiting our own countrymen. On the other hand we find that there is very little purchasing power with the people in the rural areas and practically all over the country. The domestic market is also shrinking. Due to these factors the pace of our industrial development has not been upto desired and expected level. This has created a stalemate in the field of our industrial progress. If we are to get out of this gloomy situation then we shall have to increase the purchasing power of our rural masses and of the poor people in the urban areas and we shall also have to take steps for expansion of our internal domestic market. We shall have to increase the purchasing power of our masses, the majority of whom are at present living below the poverty line. Instead of that we find that more and more concessions and facilities are being provided to the big industrialists and foreign capitalists. When there is a shrinkage of the domestic market, when there is no purchasing power with the people and as a result the products are not finding a market, the goods are being exported to foreign countries in the name of export oriented economy and exports promotion etc. Under this pretext the capitalists are being given subsidies. Whose money is that? This is the money of the poor people of my country. Funds are being provided from the public exchequer.

*The original speech was delivered in Bengali.

[Shri Krishan Chandra Halder]

In this way in all respects the loot by our monopolists and foreign capitalists is going on unabated. Therefore, Sir, no progress in industrial development can take place by maintaining the status quo of the present economic system and social systems. What is needed is a total structural change. Unless a total structural change is effected, we cannot escape from the present crisis. In the rural areas there is need of progressive land reforms. Land must be given to the actual tillers. The surplus land must immediately be distributed among the landless agricultural labour. Total and urgent land reform is the crying need of the hour which is over due for a long time. This will provide the majority of the rural masses with more purchasing power which will in its turn encourage desired industrial development. On the other hand, the monopoly houses of our country should not only be taken over but they must be nationalised forthwith. Their exploitation of the country must stop immediately. The loot by the multinationals and foreign capitalists must be stopped. Unless this can be done, our small scale industries and cottage industries can never hope to compete with their gigantic marketing organisations which can enable them to expand the market for their own products and they have also streamlined organisations for procuring raw materials, etc. Unless a basic structural change is effected in our economy, the colossal unemployment problem cannot be solved in 10 years as promised by the Janata Government. What to say of 10 years the problem cannot be solved even in a hundred years with the present economic structure. Therefore we have to change the present system if we want to achieve anything. Sir, today we find that various industries are frequently falling sick. This is because the industrialists are exploiting those industries to the maximum, they are cornering all the profits and without ploughing back those profits for modernising and improving the existing industries, they are investing them in new industries, leaving the existing industries in aemic and unhealthy condition. So we shall have to tackle the basic causes of sickness. Otherwise the assurance given by the hon. Minister of Industries that he will develop the sick industries will remain unfulfilled. Sir, you are aware that after the amendment of the Industrial Disputes Act and the take over of the sick industries, the owners are going to law courts and are trying to prevent their taking over by Government ignoring the interests of thousands of workers who have been thrown out of jobs. In this context I will like to quote from the annual report of this Ministry for the year 1977-78, the

report says "while Government cannot ignore the necessity of protecting existing employment, the cost of maintaining such employment has also to be taken into account. In many cases a large amount of public funds have been pumped into the sick units which have been taken over but they continue to make losses which have to be financed by the public exchequer. This process cannot continue indefinitely."

Therefore, the point I want to impress is that the Government must intervene as soon as an industry starts showing signs of sickness. Otherwise the management squeeze the industry dry, syphon away all the possible profits and pass on the sick baby to the Government. This has to be checkmated. Here I want to quote the instance of Swadeshi Cotton Mills of Kanpur. This mill was at one time earning good profits. The Jaipurias, who owned this flourishing mill invested the profits from this mill in four or five other concerns leaving this mill in shambles and have turned it into a sick unit which is lying closed for a long time now. Thousands of workers are without jobs today. Not only that, they have also misappropriated the lakhs of rupees given by the Government, for this mill. The wages of the workers were also not paid for several months. When the poor workers agitated and held demonstrations for the payment of their outstanding wages, they were fired upon. More than ten workers were killed in that firing. I will urge upon the Minister for industries to institute a thorough probe into the affairs of the Swadeshi Cotton Mills, Kanpur. The misuse of the funds by the Jaipurias must be enquired into and stern action should be taken against them.

I also demand that a Committee may be appointed to make a comprehensive study of the causes due to which industries are falling sick. This will enable the Government to take proper and timely action to prevent the industries from falling sick. I will mention another example of the Graham and Craven Company. This Company was also a profit earning concern at one time. This Company has recently been made a subsidiary unit of the Braithwaite and Co. The result is that, Braithwaite & Co. is so much exploiting the other Company that its condition is deteriorating and it is also turning into a sick unit very fast. This sort of wrong administrative decisions should also be avoided. The workers Union of Graham and Craven Co. have submitted a detailed memorandum to the Industries Minister and I understand that they have also sent a petition to Parliament to draw attention to this sorry state of affairs. I will like to know

what steps is the hon. Minister taking in the matter.

Sir, you know the important position held by the Jute Industry of West Bengal in the field of earning foreign exchange for our country. West Bengal is a deficit State in foodgrains production only because we are producing more jute, more acreage is devoted to jute cultivation in the interest of our country's economy and the interest of the entire nation. This vital jute industry is also being turned into a sick industry by the unscrupulous management. No modernisation has been effected in this industry for many years. The profits have been cornered and invested in other industries. Many jute mills have been closed. About 40,000 workers are without jobs. The fate of lakhs of jute growers are linked with this industry, the fate for lakhs of jute workers are linked with this industry and the interest of the whole country and foreign exchange earnings is linked with this important industry of West Bengal. Unless effective steps are taken promptly, not only West Bengal but the whole country will be faced with an unprecedented economic crisis. I will like to know what steps are being taken to avert this crisis. I would like to know what steps are contemplated for reviving the jute industry, to revitalise it so that more job opportunities may be generated and this vital industry may develop on healthy lines.

Sir, I will draw the attention of hon. Minister to another matter. The Messrs Lagan Jute Machinery Co. P. Ltd., which is a foreign concern, manufactures machinery of high quality for the various jute mills. Although it is a monopoly concern it has rendered good service to the Jute industry. It was earning huge profits but of late it is showing signs of sickness. The workers union of that company has submitted representation to the State Government. I think they have sent representation to the Industries Minister also. I will urge that in the interest of the development and improvement of the Jute industry, this Lagan Jute Machinery Co. may be taken over by Government before it falls sick.

I have mentioned earlier about the shrinking of our domestic market etc. At the same time we find that about 50% of the installed capacity of our industries is lying unutilised. This is because our industrialists want to make big profits by creating artificial scarcity through less production, hoarding of goods etc, thereby raising the prices in the market. I will like to draw the attention of the Government to this aspect. Sir, you know that is the situation prevailing in the textile industry. Some years ago the per capita consumption of cloth in the country was 15 metres but

to day the per capita consumption of cloth has come down to 10.5 metres. This has created a difficult situation in the Textile industry but at the same time the mill owners are diverting their profits to other fields without undertaking any modernisation or streamlining of the existing mills. Government should consider steps for effecting improvement in the textile industry.

The hon. Minister has said that the consumer goods will mostly be produced by the small scale and cottage industries. He has said that he is trying to extend protection to these industries. The list of such consumer items have been increased from 180 to 500. That is very good. But I feel that is not possible with the huge organisations that are available to the big industrialists and capitalists. If they are to be effectively protected, then the Government must have an integrated policy for supply of raw materials, for providing financial help and for providing marketing facilities to all these small and cottage industries.

Another thing is that the big private industries are being given concessions from the public exchequer for moving to the backward areas for the development of those backward areas. I say this is a wrong policy. You should encourage the public sector and the cooperative sector to move in those backward areas. Give concessions to them by all means but the big capitalists must not be given any more concessions. The foreign companies must not be allowed to produce consumer goods. It must be totally banned.

Mr Chairman Sir, you know that the main hurdle in the way of development of industries all over the country is power shortage. This power crisis is all the more acute in West Bengal. The West Bengal Government has approached the Central Government for short term and long term assistance to face the terrible power crisis. As a short term assistance, they have asked for the installation of two gas turbine generators at Siliguri of 15 mega watts each, and at Haldia 15 mega watts each. They have also asked for a 20 mega watt generator at Goutipur thermal power station within 1978-79. I hope these will be sanctioned early.

MR CHAIRMAN: Please conclude now, you have already taken five minutes more than your time.

SHRI KRISHNA CHANDRA HALDER: Yes Sir, I am concluding. About cottage industries and small scale industries you know Sir, that the production of Polyester filament yarn was reserved for the small

[Shri Krishna Chandra Halder]

scale sector. But last December open general licence was given to the cotton textile mills and that has struck at the roots of this small industry. This must be stopped immediately. You are well aware of it. Many representations have been sent to the hon. Minister in this regard.

Sir, the M.A.M.C. is functioning at Durgapur. Efforts are being made to improve its working. But difficulties have arisen there on account of the ways in which the previous general manager functioned. The M.A.M.C. has of late diversified its production. It is manufacturing coal machinery; it can also produce power machinery and equipment. I will urge upon the Government to place its orders for coal machinery on the M.A.M.C. No coal machinery should be imported. In this context I will also say that all those goods that can be satisfactorily produced by our public sector units must not be allowed to be imported. All orders must be placed with such units. Those items must not be obtained from the private sector or imported from abroad.

Sir, there is much scope for the development of the many small scale industries existing at Durgapur. In Durgapur there is the Durgapur Steel plant, there is the Alloy Steel plant and there is the fertiliser plant. If ancillary industries are developed at Durgapur than the small industries can produce quality goods at the minimum cost; there will be practically no transport cost as all these industries are located in close proximity. I will request the hon. Minister for Industries to hold talks with the steel ministry and find ways whereby these small industries may be given all possible help and encouragement. This will also go a long way in solving the acute unemployment problem of West Bengal.

Sir, I will conclude by mentioning only one more thing. You know Sir, that Bankura and Purulia are two backward districts of West Bengal. These are also drought prone areas. As a result of drought people have practically no employment for long spells in the year. Bankura is very near to Durgapur. If ancillary industries and small scale industries are developed in these areas, that will provide much relief to the drought affected people and generate employment. Bankura has many cottage industries, it is well known for the handloom industry. I will request the Government to pay special attention so that these traditional cottage and small scale industries may be revived and set on a healthy footing. In the end I will reiterate that if we want to make an overall improvement in industrial development, then the monopoly houses will have to be nationalised and all foreign capital and concerns must be nationalised and a basic structural change will have to be brought about in our economic and social systems.

Without that we will not be able to get out of the present crisis.

16.00 hrs.

डा० बलदेव प्रकाश (धनुतर) : सभा-पति महोदय, उद्योग मंत्रालय की धनुदान मांगों पर धाड़ सदन में बहस हो रही है और मैं इन मांगों का समर्थन करने के लिये खड़ा हुआ हूँ। जनता सरकार ने इस देश की उद्योग नीति को एक नई दिशा दी है। किसी भी देश में समृद्धि लाने और बेरोजगारी को खत्म करने के लिये कृषि और उद्योग— ये दो ही प्रमुख साधन हैं। इन दोनों के समन्वय के लिये यह अत्यंत आवश्यक है कि देश सही दिशा की धोर बड़े। पिछले तीस सालों के अन्दर इस देश के अन्दर जो औद्योगिक नीति चल रही थी, उस के कारण से देश में विषमता का निर्माण हुआ— चाहे सोशलिज्म का नारा दिया गया, चाहे लोक-कल्याण का नारा दिया गया या चाहे कोई धोर बात बही गई हो, लेकिन जिस ढंग से औद्योगिक नीति चली, उससे देश के अन्दर बड़े-बड़े कैपिटलिस्ट्स पैदा हुए, बड़े-बड़े मोनोपोलिस्ट्स पैदा हुए, अभीर ज्यादा अभीर हुआ, विषमता बढ़ी, बेरोजगारी बढ़ी और गरीब का स्तर और ज्यादा नीचे गिरा।

सभापति महोदय, जनता पार्टी को शासन सम्भालने हुए अभी एक साल हुआ है और इस एक साल के अन्दर हमारे मंत्री महोदय ने जिस औद्योगिक नीति की घोषणा की है, उस के लिये मैं उन को बधाई देता हूँ। तीस सालों के इतिहास को एक तरफ रख कर उन्होंने देश को एक नई दिशा दी है, डाइनेमिज्म दिया है जो अवश्य ही देश के अन्दर औद्योगिक क्रांति की अवस्था को पैदा करेगा।

सभापति महोदय, 30 सालों का इतिहास क्या रहा है? लाइसेंस बिकते थे, कारखाने दफ्तरों के अन्दर बनते थे, और दफ्तरों के अन्दर ही टूटते थे, लाइसेंस देने के लिये पैसा लिया जाता था। मुझे मालूम है—

मेरे अपने ही स्थान पर स्थिति का लाइसेंस लेने के लिये लोग 40 लाख रुपया इकट्ठा कर के कैपिटल के अन्दर धाये थे, एक हाथ में नाटों से भरा मूट केस लेकर दफतर के अन्दर जाते थे और दूसरे हाथ में लाइसेंस लेकर बाहर आते थे। कारखाना नहीं लगता था, लाइसेंस बाजार में बिकते थे। इसी हाउस में युनमोहन राम का स्केण्डल धाया था, और भी अनेक स्केण्डल धाये थे। मैं अपने मंत्री महोदय को बघाई देता हूँ, उन्होंने उस सरकार की नीतियों में भ्रामूल चल परिवर्तन कर दिया। आज उन की नीतियों का कोई भी विरोध कर सकता है, लेकिन आज विरोधी दल का कोई भी सदस्य उंगली उठा कर यह नहीं कह सकता कि जनता पार्टी की सरकार में लाइसेंसों का एक भी स्केण्डल हुआ हो। यह परिवर्तन नहीं, तो क्या है। आज हमारी नीति अष्टाचार से बिलकूल बिहीन हो चकी है। आज लाइसेंसों का देना इतना सरल हो गया है, उस में इतना डायसिफिकेशन हो गया है जिस से कोई अन्न भी उत्पादन करना चाहे, तो बह कर सकता है।

इतना ही नहीं, सभापति महोदय, जो रिपोर्ट बांटी गई है, उस को मैंने पढ़ा है। हमारे एडमिनिस्ट्रेशन को भी स्ट्रीमलाइन किया गया है। लाइसेंस का जितना पुराना बैक-लाग था, सिर्फ उस को ही खत्म नहीं किया गया, बल्कि लाइसेंस के लिये जो 1545 नये केसेज धाये, उन में से 98 परसेन्ट केसेज का डिस्पोजल इस सरकार ने किया। यह एक शानदार एचीवमेंट है। एडमिनिस्ट्रेशन के स्ट्रीमलाइन किये जाने से आज केसेज बाकायदा जल्द से जल्द निबटायें जा रहे हैं, इस बात का इन्तजार नहीं हो रहा है कि कोई एप्लीकेशन धाये और उस को पास कराने के लिये कोई सूट केस लेकर धाये, उन का फौरन डिस्पोजल हो रहा है।

इसी तरह से एम० आर० टी० पी० के 86 केसेज में से 84 का डिस्पोजल हो चुका है। कम्पोजिट केसेज 67 धाये, उन सब का डिस्पोजल हो चुका है। परसेन्टेज आफ डिस्ट्रीब्यूशन क्या है? पब्लिक सैक्टर में सैटर आफ-इन्टेन्ट 18.2 परसेन्ट, इण्डस्ट्रीयल लाइसेंस 13.2 परसेन्ट रहा है। जो लोग कहते हैं कि जनता पार्टी के राज्य में पब्लिक सैक्टर को इग्नोर किया जा रहा है, वे इस परसेन्टेज को देख सकते हैं।

बैंकवर्ड एरियाज में सैटर-आफ-इन्टेन्ट का परसेन्ट 35.1 और इण्डस्ट्रीयल लाइसेंस का 23.4 रहा है। यह परिवर्तन एक साल में हुआ है। इसी तरह से फोरन-कोलबोरेशन के केसेज में 99 परसेन्ट डिस्पोजल हो चुका है। 427 नई एप्लीकेशनस फोरन कोलाबोरेशन के लिए धाई, उन में से 91 परसेन्ट हो गई। बैकलाग में जो 77 केस थे, वे सारे के सारे खत्म हो गये हैं। इसी तरह से दूसरे 274 केस थे, उन का भी 100 परसेन्ट डिस्पोजल हो गया है।

जो नई उद्योग नीति की घोषणा की गई है, उस के ऊपर मैं सरकार का ध्यान दिलाना चाहता हूँ। यह ठीक है कि पहले सरकार से जो संरक्षण प्राप्त था, वह बड़े-बड़े उद्योगपतियों को ही प्राप्त था। लाइसेन्सिंग का जहाँ तक संबंध है, 62 परसेन्ट लाइसेंस एक ही बड़े हाउस के पास थे। जब ऐसी स्थिति थी, तो देश तरक्की कैसे कर सकता था। हमारी जो औद्योगिक नीति अब घोषित हुई है, उस में स्माल सेक्टर में 500 प्राइवेट रिजर्व किये गये हैं। मैं उद्योग मंत्री जी से यह कहना चाहता हूँ कि 500 प्राइवेट जो रिजर्व किये जाने की बात हम ने कही है, वह एक बहुत बड़ी बात है लेकिन उस का इम्प्लीमेंटेशन कैसे होगा, हम इस को कैसे लागू करने वाले हैं, यह भी देखना होगा। यह भी हैन्डलूम सैक्टर में बननी चाहिए

[डा० बलदेव प्रकाश]

घौर स्माल सेक्टर में नहीं बननी चाहिए घौर स्माल सेक्टर वाली चीज बड़े सेक्टर में नहीं बननी चाहिए, इस के इम्प्लीमेंटेशन को हमें देखना होगा। घाज तो जो लाज सेक्टर है, उस में टूथ बुश भी बन रहे हैं घौर बूट पोलिश भी बन रही घौर दूसरी बहुत सी चीजें भी बन रही है। बड़ी चीज भी बन रही है घौर छोटी चीजें भी वहाँ पर बन रही हैं। घ्रापने अपनी औद्योगिक नीति में घोषणा की है कि उन का जेयर धीरे-धीरे काटा जाएगा घौर स्माल सेक्टर का जेयर धीरे-धीरे बढ़ाया जाएगा। एक साल के अन्दर कितना जेयर कम हुआ है घौर उसका कितना जेयर स्माल सेक्टर को दिया गया है, यह स्पष्ट नहीं किया गया है। मैं उद्योग मंत्री जी से यह कहना चाहूँगा कि उस के लिए देश के सामने एक टाइम-बाउंड प्रोग्राम घाना चाहिये। बगैर टाइम-बाउंड प्रोग्राम के जनता को संतोष नहीं हो सकता है घौर न हम अपनी कारगुजारी ही दिखा सकते हैं। इस देश ने पिछले 30 साल नारों में ही जाया किये हैं? कभी सोशलिज्म का स्तोत्रन घ्रा गया घौर कभी कभी घौर किसी चीज का। घाज हम अघर किसी नीति की घोषणा करते हैं, तो उस घोषणा से पैदावार बढ़ने वाली नहीं है घौर न ही उस से बेरोजगारी दूर होने वाली है। इसलिए हम जितने भी अपने प्रोग्राम रखें, वे टाइम-बाउंड प्रोग्राम होने चाहिए। हम यह कहे कि ये जो 500 घ्राइटम हैं, ये पाँच साल के अन्दर या चार साल के अन्दर लाज स्कैल सेक्टर में नहीं बनें घौर सारे के सारे घ्राइटम स्माल-स्कैल सेक्टर या हैण्डलूम सेक्टर में इतने समय में बनने लय जाएँ।

इसी तरह से इम्प्लायमेंट के बारे में हम ने अपने टारगेट रखे हैं। घाज 5 करोड़ घ्रादमी अमप्लायड हैं घौर 10 साल के अन्दर हम ने अमप्लायडेंट को खत्म करने की बात कही है। इस तरह से 50

लाख घ्रादमी एक साल में हुए घौर 10 सालों में कुछ नये अमप्लायड भी होंगे। तो इस सब को ध्यान में रख कर हमें एक टाइम बाउंड प्रोग्राम रखना चाहिए कि एक साल के अन्दर हम 80 लाख या 85 लाख अमप्लायड लोगों को काम देंगे। इस सब का हिसाब रखने हुए एक टाइम-बाउंड प्रोग्राम जनता के सामने पेश होना चाहिए। तभी कहीं जा कर इस का इम्प्लीमेंटेशन हो सकेगा नहीं तो नहीं हो मकेगा। हमारे सामने इस वक्त सबान विकें इम्प्लोमेंटेशन का है।

इन के साथ साथ जो 500 घ्राइटम रिजर्व किये गये हैं, उन में जो बूलन इण्डस्ट्री है, चाहें वह पावरलूम पर घौर चाहे वह हैण्डलूम पर बनने वाली चीज हो, उस को कोई घ्राइटम रिजर्व नहीं है। घाज पंजाब के अन्दर बड़ी भारी बूलन इंडस्ट्री है घौर खास तौर से अमृतसर के अन्दर बूलन इण्डस्ट्री है। घाज वह इण्डस्ट्री खत्म हो रही है क्योंकि उस को कोई संरक्षण प्राप्त नहीं है, कोई प्रोटेक्शन प्राप्त नहीं है। तो मैं उद्योग मंत्री जी को यह मुझाब दूँगा कि विलेज इण्डस्ट्री को संरक्षण देने के लिए वे दो-तीन कदम उठावें। एक तो यह करें कि स्माल सेक्टर के लिए एक फिक्स्ड प्राइस तक की चीजें—जैसे कि कम्बल है, बस्टर्ड है, सूटिंग है—रिजर्व कर दी जाएँ कि इतनी कीमत की चीजें स्माल सेक्टर के लोग ही बना सकेंगे, बड़े बड़े इण्डस्ट्री वाले, कम्पोजिट अगॉनाइज्ड कम्पोनेंट प्लांट्स उन्हें नहीं बना सकेंगे। तभी स्माल सेक्टर जी सकता है अन्यथा नहीं जी सकता है। इसी तरह से एक निश्चित दर की चीजें हैण्डलूम के लिए रिजर्व कर दी जाएँ। अमृतसर में 15 हजार के करीब बूलन हैण्डलूम लगे हुए हैं। वे सारे के सारे खत्म हो रहे हैं। न उनको संरक्षण प्राप्त है, न उनको मार्केटिंग फेसिलिटीज मिल रही हैं। वे हैण्डलूम बंद हो जाते हैं। सरकार को उनको भी संरक्षण

देने के लिए कोई न कोई ठोस कदम उठाना चाहिए।

इसके साथ साथ स्माल सेक्टर के लोग रेग्स रा मेटेरियल के रूप में मंगते हैं। उन रेग्स की स्पनिंग होती है। लेकिन उन रेग्स पर भी उतनी ही कस्टम इयूटी लगती है जितनी कि थारोवन इज्ड सेक्टर के रेग्स इम्पोर्ट करने पर लगती है। जब रेग्स मंगवाने पर स्माल सेक्टर वालों को भी उतनी ही एक्साइज इयूटी देनी पड़ती है जितनी कि कम्पोजिट प्लांट वालों को तो स्माल सेक्टर के लोग अपने पांशों पर कैमे खड़े हो सकते हैं। इसलिए मैं उद्योग मंत्री जी से कहूंगा कि वे इस मामले को फाइनेंस मिनिस्ट्री के साथ तय करें और रेग्स मंगवाने पर स्माल सेक्टर और हैण्डलूम वालों को एक्साइज इयूटी में कुछ रिलीफ दिया जाए जिससे कि रेग्स से वे घागा बना कर अपने पांशों पर खड़े हो सकें।

समापति महोदय, एण्डस्ट्रीज को रूरेलायड करने के लिए एक फ्रेम प्रोग्राम बनाया गया है और यह फर्मला किया गया है कि 400 डिस्ट्रिक्ट्स में एक डिस्ट्रिक्ट मैनेजर होगा, एक एक डिस्ट्रिक्ट इंडस्ट्रियल सेक्टर होगा। इस तरह सरकार ने स्माल स्केल इंडस्ट्रीज का एक बहुत बड़ा प्रोग्राम अपने हाथ में लिया है। मैं समझता हूँ कि हमारी औद्योगिक नीति की सफलता इस बात पर निर्भर करेगी कि हम उसको इम्प्लीमेंट कैसे करते हैं। अब जो डिस्ट्रिक्ट मैनेजर होगा, उसके क्या काम होंगे इसकी रूप रेखा तो बनी है। लेकिन वह स्टेट मिनिस्ट्री का हांगा या सेक्टर का हांगा, वहां पर इंडस्ट्रियल सेक्टर स्टेट चलायेंगी या सेक्टर चलायेगा, उनका खर्चा कौन देगा जिससे कि वे चल सकें ये सब बातें साफ करने की जरूरत है। वहां पर ट्रेनिंग हांगी तो कौन देगा? वहां पर रा मेटेरियल प्रोवाइड करेंगे तो कौन करेंगे? वहां पर कौन-कौन सी स्माल इंडस्ट्रीज या काटेज इंडस्ट्रीज हांगी? इसके बारे में आप बतायें। आपने उनको बैंकों

से कर्जा? दिलाते की व्यवस्था की है और भी योजना वहां के लिए बनायी है। यह सब बड़ा भारी प्रोग्राम आपने तैयार किया है। लेकिन मैं उद्योग मंत्री जी से कहूंगा कि यह इतना बड़ा प्रोग्राम है जिसके ऊपर सरकार की औद्योगिक नीति की सफलता निर्भर है। इस प्रोग्राम को पूर्ण करने के लिए सरकार को कोई कदम ऐसा नहीं छोड़ना चाहिए जिससे कि यह प्रोग्राम पीछे पड़ जाए। अपने वाले एक साल के ग्रन्डर जो रिपोर्टें आपके उस रिपोर्ट में पूरी तरह से यह जानकारी होनी चाहिए कि जो प्रोग्राम आपने रूलर इंडस्ट्रियलाइजेशन का बनाया है, डिस्ट्रिक्ट मैनेजर नियुक्त करने का बनाया है, उसमें आपने कहां तक प्रगति की है, कितने यूनिट आपने वहां लगाये हैं, उनमें कितने लोगों को कारोबार मिला है, कितना कर्जा लोगों को या यूनिट्स को मिला है : स्टेट इस प्रोग्राम में कितना कोषाग्रेट कर रही है। यह न हो कि यह सारा का सारा प्रोग्राम कागज पर ही रह जाए आपके न चल सके।

मैं एक बात और कूंगा। अभी तक इस देश की औद्योगिक नीति में मोनोपॉलिस्ट्स का होल्ड रहा है और सरकार के बदलने के बाद भी मैं महसूस करता हूँ कि वह होल्ड कम नहीं हुआ है। उनके हाथ और साधन इतने विस्तृत हैं कि वे किसी न किसी बंग से जो चाहते हैं, इस देश के ग्रन्डर करवा लेते हैं। मैं कुछ उदाहरण आपके नामने रखना चाहता हूँ। घाट मिल्क को इंडस्ट्रीज में और रेयन फाइबर बनाने में इस देश में कुछ लोगों की मोनोपली है। घाट मिल्क का जो घागा बनाने हैं, वीबिंग करते हैं वे इंडस्ट्रीज सूत में हैं। प्रमूनवर में पावरलूम पर घागा बनता है। कम से कम 35 हजार फैमिलीज इस इंडस्ट्री पर निर्भर हैं। जो कि पावरलूम के ऊपर काम करने वाले मजदूर हैं और और लोग हैं। और यह जो घागा बनता है यह जो मोनोपॉलिस्ट है सारी

[डा० बलदेव प्रकाश]

इंडस्ट्री उन चार पांच कारखानों के ऊपर निर्भर है। चाहे सैंबुरो मिल हो या दूसरी मिल ही कि धागा धावेगा तो उस गरीब के घर में रोटी बनेगी। और अगर वह धागा कीमत बढ़ने के लिए स्टॉक करेंगे, आर्टिफिशियली कीमतों को बढ़ाने की कोशिश करेंगे तो वहाँ पर कारखाना बंद होगा। और कितनी दफा हम लोगों ने जब स्टेट इस्तेमाली के अन्दर ये, प्रापोजीशन में रह कर यहाँ पर आ कर के उद्योग मंत्रियों से बाध करते रहे हैं कि इन मोनोपॉलिस्टों से छोटी इंडस्ट्री का पीछा छुड़ाना चाहिए। लेकिन वह नहीं छूट सका और आज भी नहीं छूटा है। मैं मंत्री महोदय के ध्यान में लाना चाहता हूँ कि आज धूम्रपान की आर्टिफिशियल इंडस्ट्री खत्म हो रही है, नाइचोन इंडस्ट्री खत्म हो रही है क्योंकि धागा बहाँ नहीं पहुँच रहा है। और पहुँच रहा है तो ज्यादा कीमत पर पहुँच रहा है। कोई कमी नहीं है, सरकार ने इम्पोर्ट भी बन्द कर दिया है लेकिन वह डाइवर्ट कर देते हैं कभी मुरत भेज दिया कभी दूसरी तरफ भेज दिया और वह चाहते हैं कि कीमत बढ़े। और इस ङग से वह इंडस्ट्री को चला रहे हैं। तो मैं कहूँगा कि अगर यह इंडस्ट्रियलिस्ट या मोनोपॉलिस्ट सरकार के पत्रों में नहीं आ सकते हैं, अगर पहले उनके नबदोक्त थे और आज हमारे नबदोक्त आ गये हैं और वह नीति के अनुसार नहीं चलते हैं तो सरकार नेशनलाइज्ड सैक्टर, सरकारी क्षेत्र के अन्दर डिगिन मिल लाने और इन प्रकार इंडस्ट्री को रा-मैटोरियल खुद प्रोवाइड करे। नहीं तो यह इंडस्ट्री नहीं चल सकती है।

कीमत के बारे में भी यही है। टेक्सटाइल कमिशनर कीमत फ़िक्स कर देगा और यह मोनोपॉलिस्ट उन कीमत पर दैंगे नहीं। तो फिर सरकार का क्या मतलब है? अगर सरकार एक कमेटी बनाती है, उसमें लोग बैठते हैं, कीमत मुक़र्र हो जाती है उस पर अगर माल नहीं मिल सकता तो कीमत का

कोई मतलब नहीं है। सरकार को मछली करनी चाहिए कि अगर कीमत तय हो जाने पर माल न मिले, पान न मिले तो छोटी इंडस्ट्री कैसे चलेगी?

एक आवश्यक बात यह है कि उद्योग मंत्रालय और बाकी मंत्रालयों में थोड़ा समन्वय बहुत जरूरी है। नहीं तो जो उद्योग मंत्रालय एक हाथ में देता है और दूसरे मंत्रालय दूसरे हाथ में ले लेते हैं। अब यहाँ से बहुत सारी मुविधायें दी गई हैं लेकिन क्राइनेस डिपार्टमेंट ने वापस ले लीं। 15 लाख के ऊपर, उनका 15 लाख तक के सिम्प्लोफ़ाई करने के लिए स्माल सैक्टर को जिसकी टर्न ओवर 15 लाख है उसमें 5 लाख तक एक्साइज ड्यूटी माफ़ कर दी। लेकिन पहले तो एक्साइज ड्यूटी 10 लाख तक माफ़ थी। अब पंजाब के अन्दर, सारे देश के अन्दर जो छोटे छोटे काम करने वाले हैं, इनेस्ट्रिकल गुड्स और चीजें बनाने वाले हैं, हैड टूल्स बनाने वाले हैं, उनको 10 लाख तक एक्साइज ड्यूटी माफ़ थी। और जब बिल मंत्री के पास मैं गया था इंडस्ट्रियलिस्ट्स का डेप्युटेशन ले कर तो वह खुद हैरान थे और उन्होंने खुद अघिकारियों से पूछा कि पहले कितनी माफ़ी थी? वह कहने लगे 10 लाख। तो कहने लगे अब 5 लाख हो गया, इनके साथ इनजस्टिस हो गई। लेकिन यह हुआ है। इसमें हम इंडस्ट्री को संरक्षण दे रहे हैं? दूसरी तरफ जो 10 लाख तक एक्साइज पहले एग्जम्प्ट थी अब वह 5 लाख के ऊपर लगनी शुरू हो गई है।

इसी तरह से आप दूसरी लॉजिए। जनरल एक्साइज ड्यूटी हमने 2 से 5 परसेंट कर दी। 30 लाख तक एग्जम्प्टेड है और 31 लाख जिसका टर्नओवर हो गया उसको 5 परसेंट देनी पड़ेगी। अब जिसकी 31 लाख की टर्नओवर हो जायगी तो 5 परसेंट उसी माल के ऊपर जब ड्यूटी लगेगी तो वह इंडस्ट्रियलिस्ट कम्पैट नहीं कर सकता है। तो सरकार को इस तरह ध्यान

देना पड़ेगा कि हमारी एक्सप्रेस ड्यूटी ऐसी कोन्सिडरेंटेड हो कन्सेस डिपार्टमेंट के साथ कि जिससे यह बोजें चन सकें ।

मैं मंत्री महोदय से एक्सप्रेस कानून के बारे में कहना चाहता हूँ कि उसको सबलिटाइज किया गया, एक्सपोर्ट सबलिटाई दी गई । और सबलिटाई फिर वापस भी ले ली सरकार ने । कंट्रेक्ट हो चुका, टोटल एक्सपोर्ट कंट्रेक्ट हो गया, ऐसी ऐसी क्रम हैं जो 100 परसेंट एक्सपोर्ट के ऊपर रेंज थी, लेकिन आज वह कारखाने बन्द हैं क्योंकि किसी नीति के अनुसार वह दी भी गई और फिर वापस ले ली गई । कारखाना लगा भी और बन्द भी हो गया, काम खत्म हो गया तो सरकार इस तरह ध्यान दे ।

एक बात अन्त में और कहना चाहता हूँ कि जो वैनिक रिपोर्टियल है इण्डस्ट्री का, जैसे सॉमेट है, इसकी कमी बहुत देर से चली आ रही है । हमें तो सॉमेट के लिए लड़ते हुए मालों हो गये और 60, 60 ६० वर्षों में एक एक बोरो सॉमेट की विक्री है । आज कमी कम हुई है, काफ़ी स्ट्रिमलाइन किया गया है उनके लिए मैं सरकार को बधाई देता हूँ । लेकिन फिर भी एक बात कहूँगा कि सॉमेट, बिजली, स्टील, धाएरन यह कुछ चीजें ऐसी हैं जिसके बारे में सरकार को एक निश्चित प्रोग्राम बनाना चाहिए वार फुटिंग के ऊपर कि हम सॉमेट को कमी दो साल के अन्दर नहीं रहने देंगे । जब देश के अन्दर सॉमेट की कमी रहेगी तो इंडस्ट्री बन कैसे सकती है ? अगर किसी ने शड बनवाना हो तो उस सॉमेट मान भर नहीं मिलता, किसी ने दो पावर लूम फिक्स करने हों तो 2 बोरो सॉमेट उसको नहीं मिलता । अगर इतनी डिफिकल्टी सॉमेट के लिए होगी 2, 2 और 4, 4 महीने उसको करना पड़ेगा तो सारा ही काम इससे रुक जायेगा । एपीकलबर बिजली सब रुकेगा, सड़कें बपेरु भी नहीं बनेंगी ।

तो बिजली, सॉमेट, धाएरन बपेरु के लिए सरकार को एक पालिसी बना कर यह करी पूरी करनी चाहिए नहीं तो लोगों को यह धाराएं होंगी है कि 30 मान के कांसेस के राज में उनको सॉमेट नहीं मिलता था, अब जनता के एक मान में भी इनमें कुछ नहीं हुआ । हम सॉमेट का उत्पादन बढ़ायें, इन्हीं शब्दों के साथ मैं अना भाषण समाप्त करता हूँ ।

श्री दुर्गा शन्व (कांगड़ा) : माननीय सभापति महोदय, मैं उन बैंकवर्ड एरियाज का जिक्र करूँगा जहाँ कि इंडस्ट्रियलाइजेशन की आवश्यकता है । इसमें कोई शक नहीं कि हमारी इंडस्ट्रियल पालिसी को जो नया मोड़ मिला है और जो कुछ उसमें देखने में आ रहा है, उससे यह प्रहसास होता है कि बैंकवर्ड और हिली एरियाज की तरफ भी हमारी सरकार का ध्यान जायेगा ।

पिछले 30 साल में हमारे हिमाचल प्रदेश में सरकार की तरफ से कोई भी कारखाना नहीं लगा है । सब लोग यह महसूस करते हैं कि उससे ज्यादा बेकारी उन इलाकों में है, जहाँ के लोगों की न कोई एपीकलबरल पोर्टेगियल है और न कोई दूसरे किस्म की सुविधायें हैं ।

नार्वे ईस्टर्न जॉन के मूतालिक इस रिपोर्ट में जिक्र किया गया है कि सरकार ने कोई कनेटी बिठाई है और उसकी रिपोर्ट घाई है कि वहाँ क्या पालिसी होगी, पैना किन-किन मट्टों पर खर्च किया जायेगा, कैसे कारखाने लगेंगे । पर मैं उनसे निवेदन करूँगा कि नार्वे ईस्टर्न जॉन भी हिली एरिया है जिसमें यू० पी० के गढ़वाल, टिहरी, हिमाचल प्रदेश और जम्मू-काश्मीर आ जाते हैं । इस तरफ भी सरकार को ध्यान देना पड़ेगा ।

जहाँ तक यह प्रश्न है कि इन बैंकवर्ड और हिली एरियाज में इंडस्ट्री लगाने के क्या पोर्टेगियल हैं तो मैं यह कहूँगा कि सबसे

[श्री दुर्गा चन्द]

ज्यादा पोर्टलियल में अपने स्टेट के मुताल्लिक कहना चाहूंगा। जैसे डा० बलदेव प्रकाश जी ने कहा कि बिजली, सीमेंट और स्टील यह तीन चीजें बेसिक हैं जिन पर किसी इंडस्ट्री का बेसिक स्ट्रक्चर खड़ा किया जाता है। अगर किसी जगह की खुशहाली का अनुमान लगाना है तो उन मुल्क में बिजली, स्टील और सीमेंट कितनी है, इससे पता लगता है। सीमेंट खरीरा जिन जिन चीजों की हमारे देश में कमी है, उनको बनाने के सामान की बहुतायत भी है। हमारे हिमाचल प्रदेश में लाइम स्टोन के इतने बड़े पहाड़ और राक्स हैं जो कि मीलें तक फैले हुए हैं। इनका सबो हो चुका है, प्रोजेक्ट रिपोर्ट बन चुकी है।

हमारे सिरमोर जिले में राजवन में सीमेंट का कारखाना लगा है, लेकिन उसकी ज्यादा प्रोडक्शन नहीं होगी। मैं समझता हूँ कि अगर वहां कारखाना चलेगा तो 800 टन से ज्यादा सीमेंट वहां नहीं बन पायेगा। बिलासपुर में एक बड़ा पहाड़ लाइम स्टोन का है जहां पर 2000 टन सीमेंट रोजाना बन सकता है। वहां के बारे में भी मुझे पता लगा है कि लैटर ग्राफ इंटेंट सीमेंट कापोरेशन ग्राफ इंडिया को दे दिया गया है। वहां तो सीमेंट का कारखाना लगेगा लेकिन मुझे अफसोस के साथ कहना पड़ता है कि धर्मकोट और धर्मशाला में बहुत बड़ा पहाड़ है लाइम का, उसकी प्रोजेक्ट रिपोर्टें बन गई हैं, सबो हुआ है, लेकिन आज तक वहां सरकार कारखाना नहीं लगा सकी है। हमारे इलाके पहले पंजाब में थे। उस वक्त इन पहाड़ों इलाकों की तरफ तबज्जह नहीं दी जाती थी। लेकिन हिमाचल प्रदेश में मिलने के बाद भी हिमाचल प्रदेश सरकार ने उन इलाकों के साथ अच्छा मलक नहीं किया। वहां सीमेंट का कारखाना खड़ा करने के लिए इंडस्ट्रियल एण्ड मिनरल कापोरेशन को लैटर ग्राफ इंटेंट दे दिया गया, लेकिन उस के पास पैसा कहां ?

कांगड़ा जिले में धर्मकोट के मुकाम पर सीमेंट का कारखाना लगाने के बारे में सरखे रिपोर्टें और प्रोजेक्ट रिपोर्टें बन चुकी हैं। उस कारखाने को जल्दी से जल्दी बनाया जाये और उसका लैटर ग्राफ इंटेंट कापोरेशन ग्राफ इंडिया या किसी और कम्पनी को दिया जाय, जो वहां कारखाना लगाने के काबिल हो। ऐसी बात नहीं है कि सीमेंट लाने के लिए मशीनरी नहीं मिलती है। अगर हमारे देश में उस का प्रोडक्शन नहीं होता है, तो सरकार के पास जो फ़ारेन एक्सचेंज पड़ो हुई है, उसमें से पैसा खर्च कर के बाहर से मशीनरी आ सकती है। वहां पर रा-मैटोरियल एक पहाड़ की शकल में पड़ा हुआ है। उसे और कहीं से कलेक्ट नहीं करना है।

अगर इस देश में सीमेंट की कमी है, तो उसकी वजह यह है कि हमारी इंडस्ट्रियल पालिसी में, इस देश के सोचने में, कहीं कमबोरी है। अभी डा० साहब ने बताया है कि दो बोरो सीमेंट के लिए घादमी को परमित के लिए डिपुटी कमिश्नर और एस० डी० एम० के पास जाना पड़ता है। ऐसी हालत में हमारा देश कैसे तरक्की कर सकेगा ?

इस मिनिस्ट्री की 1977-78 की रिपोर्टें हमें मिली हैं। मैं निवेदन करना चाहता हूँ कि हमें ये रिपोर्टें स सिरफ़ दो दिन पहले मिलती हैं। आज हम ने डिमांड पर बहस में हिस्सा लेना है और एक दिन पहले हमें रिपोर्टें मिलीं। इस हालत में हम कैसे उसे पढ़ेंगे, तैयारी कर सकेंगे और सरकार को सुझाव दे सकेंगे ?

इस में कोई शक नहीं है कि जब ये मंत्री महोदय ने इंडस्ट्रीज मिनिस्ट्री को अपने हाथ में लिया है, तब स उस में बहुत तबदीली आई है। हमारे पहाड़ी क्षेत्र और बैकवर्ड एरिया में एक भागा जगी है कि अब यहाँ कुछ होगा। हिमाचल प्रदेश में सीमेंट का एक कारखाना लगा है। धर्मकोट में भी सीमेंट का कारखाना लगना चाहिए। वहाँ फर्टिलाइजर का कारखाना भी लग सकता है। वहाँ इतने जंगलात हैं कि फ़ारेस्ट-वेस्ट इंडस्ट्री लगाई जा सकती है।

जहाँ तक मिनरल्स का सम्बन्ध है, उनके लिए उस क्षेत्र का अच्छी तरह से जियोलाजिकल सर्वे किया जाना चाहिए। इस विभाग के लोग वहाँ हैं, लेकिन उन की कारगुजारी तसल्लीबकश नहीं है। हिमाचल प्रदेश में माइका, लोहा, कोयला, कापर और दूसरी चीजें पाई जाती हैं।

हिली एरियाज को इंडस्ट्रियलाइज करने के लिए और बहा स्माल-स्केल इंडस्ट्रीज लगाने के लिए प्रासाहन और पैसा देने के साथ साथ वहाँ के लोगों को कनसेशन भी देना पड़ेगा। अगर उन्हें कनसेशन नहीं दिया जायेगा, तो वहाँ कोई उद्योग नहीं लग सकेगा। इस बजट में हमारे प्रदेश के खादी बोर्ड के लिए दो करोड़ रुपये रखे गये हैं। लेकिन सरकार को यह भी व्यवस्था करनी चाहिए कि इस बात पर नजर रखी जाये कि वह रुपया कैसे खर्च होता है। भारत सरकार ने दो साल पहले शाल और दूसरी चीजों के बारे में एक एक्सपोर्ट-प्रोमोटिड प्रोजेक्ट दी थी, जो 70 लाख रुपये की थी। सरकार को यह भी मालूम करना चाहिए कि वह 70 लाख रुपया खर्च हुआ है या नहीं। अगर इस प्रोजेक्ट को प्रमल में नहीं लाया जायेगा, तो वह पैसा खर्च नहीं हो सकेगा और जाया हो जायेगा। अगर सरकार ने बेकारी को खत्म करने के लिए गांवों के लोगों में स्माल-स्केल इंडस्ट्रीज की तरफ ह्मन पैदा करना है, तो उसे इस के लिए

प्लानिंग करना पड़ेगा। जैसे, हर गांव में हैडलूम के छोटे छोटे कारखाने लगाने की बात कही जाती है। लेकिन पहले सोचना पड़ेगा कि हम देहात में कारखाने कैसे ले जायेंगे। वहाँ के जो कारीगर लोग हैं वे कैसे फायदा उठा सकेंगे? हमारे बेकार लोगों को कैसे वहाँ रोजगार मिल सकेगा। हैबी इंडस्ट्री लगे तो उस में तो कुछ पोर्टेनियल होता है लेकिन अगर इंडस्ट्रियलाइजेशन करना है रुल एरिया में तो उस के लिए हमें गांवों में जा कर ऐसे सेंटर मुकरंर करने पड़ेगे। सरकार ने पहले कुछ इंडस्ट्रियल एस्टेट्स बनायीं लेकिन वह इंडस्ट्रियल एस्टेट खड़ी की खड़ी हैं। वहाँ कितनी तो जमीन उस में ले ली गई है, प्लाट बनाए गए हैं, कुछ कारखाने लगे हैं बाकी वहाँ बोगस लाइसेंस लोगों ने ले रखा है और कोटा परमिट खाते हैं। कोई इंडस्ट्री वहाँ खड़ी नहीं हो पाई है। तो हमें अपने ऐसे गांवों को सेलेक्ट करना पड़ेगा जहाँ की धाबादी को हम फीड कर सकें और वहाँ जा कर हमें हैडलूम और दूसरी छोटी छोटी इंडस्ट्रीज लगानी पड़ेगी। जो हम ने पांच सौ फ़ाइटम्स रिजर्व किए हैं उन को यदि हम गांवों में ले जाते हैं और वहाँ छोटी छोटी इंडस्ट्रियल यूनिट्स बनाते हैं तो तब जा कर लोगों के रोजगार का मसला हो सकता है:

इसी रिपोर्ट में यह चिह्न किया गया है कि हमारा बड़ा एम्बीशन प्लान है। खेती और दूसरी स्माल स्केल इंडस्ट्रीज के जरिए हम तीस लाख लोगों को रोजगार देंगे, यह हम ने कहा है। यह है तो बड़ी अच्छी चीज कि तीस साल लाख लोगों को रोजगार मिल जाय लेकिन जब तक हमारे पास इस का कोई प्रोजेक्ट नहीं होगा, प्लान नहीं होगा कि कैसे हमारी इंडस्ट्री खड़ी होगी। कैसे गांवों के लोग उस का फायदा उठा सकेंगे तब तक मैं ऐसा महसूस करता हूँ कि वह रोजगार की बात चलने वाली नहीं है।

जहाँ तक हमारी इंडस्ट्री की पैदावार का सवाल है पिछले साल यह ज्यादा नहीं हो

[श्री दुर्गा चन्द]

सकी। पिछले साल से इस साल इंडस्ट्रियल प्रोडक्शन ज्यादा नहीं हुई। उसकी वजह से यह है कि पावर की कमी है। धन को धार्डिनेशन नहीं होगा तो पावर की कमी तो हमेशा रहेगी। पावर की पोटेंशियल हमारे देश में इतनी ज्यादा है कि कहा नहीं जा सकता लेकिन उस का तात्त्विक इंडस्ट्रीज मिनिस्टर से नहीं है उस के लिये तो एनर्जी मिनिस्टर से बात करनी होगी। लेकिन पावर की पोटेंशियल इतनी भारी है कि 8 हजार मेगावाट बिजली धकेले हिमाचल प्रदेश में तैयार हो सकती है। फिर बिजली की कमी कैसे है? बिजली की कमी मैंने यू० पी० में देखी कि वहां की इंडस्ट्रीज को पावर नहीं मिला कहीं 30 परसेंट कट लगा, कहीं 50 परसेंट कट लगा, कहीं 20 परसेंट कट लगा। तो फिर पैदावार कैसे होगी? जब तक बिजली नहीं होगी कारखाना कैसे चलेगा और हमारे इंडस्ट्रीज मिनिस्टर काम कैसे कर सकेंगे? वह पैदावार कैसे बढ़ा पाएंगे? इस के लिए हमें को धार्डिनेशन की जरूरत है। जहां हम इंडस्ट्री में इन्वेस्टमेंट करने वाले हैं वहां एनर्जी के लिए भी इन्वेस्टमेंट करना पड़ेगा। हमारी सरकार को ध्यान धरना है कि बिजली तैयार हो सकती है तो धर्मस प्लांट लगा कर हो सकती है। लेकिन उस में तो कोयले के जो पहाड़ हैं वह एक दिन कन्ज्यूम हो जाएंगे। तीस साल में पचास साल में वह खत्म हो जाएंगे। मगर हमारे यहां ऐसा पोटेंशियल है जो कमी खत्म नहीं होने वाला है। केवल एक दरिया सतलुज को, उस के बेसिन को धरम लिया जाय तो मैं समझता हूँ कि उस में 8 पावर हाउसेज बन सकते हैं और एक दरिया से ही तकरीबन दो या चार हजार मेगावाट बिजली धा सकती है, एक ट्रांसमिशन लाइन के जरिए धा सकती है। इस किस्म के को धार्डिनेशन से धरम काम नहीं करेंगे तो हमारी इंडस्ट्रियल पॉसिबिलिटी जो है वह कामयाब हो सकेगी, इस में मुझे शक है। बिजली

पैदा करने के लिए हमें वहां इन्वेस्टमेंट करना पड़ेगा तभी जा कर इंडस्ट्रियल पोटेंशियल जो हमारा है उसको हम यूटिलाइज कर सकेंगे और बेकारी के मसले को हल कर सकेंगे।

एक चीज मंत्री महोदय से मैं धीर कहूंगा कि वहां केमिकल की इंडस्ट्री भी लगाई जा सकती है। लेकिन वह भी शायद धाप के परम्पू में नहीं है, उस के लिए धपने जो पैट्रोलियम धीर केमिकल्स के मंत्री हैं उन से कहना पड़ेगा। लेकिन ऊन की इंडस्ट्री वहां लगा सकते हैं। एच० एम० टी० की यूनिट वहां के लिए दीजिए। एक छोटी यूनिट दी है, लेकिन उस से बेकारी नहीं दूर होगी। बड़ी यूनिट दीजिए। वहां फूट कैनिंग की इंडस्ट्री लग सकती है, रोबिन की इंडस्ट्री लग सकती है, पेपर इंडस्ट्री लग सकती है।

हमारे हिमाचल प्रदेश में खाद की किनारी कमी है और एक चीज मैं यह कहूंगा कि धरम नमक की हमारे यहां कमी है और उसको हम पूरा नहीं कर सकते तो कैसे काम चलेगा? वहां नमक के पहाड़ खड़े हैं मंडी में। उसमें लिखा है कि उस पोटेंशियल को हम यूटिलाइज करने की कोशिश करेंगे। लेकिन इस तरीके से नहीं होगा। पहले भी हिन्दुस्तान साल्ट लिमिटेड की तरफ से वहां पर शेड बने हुए हैं, मकान बने हुए हैं और एक्सपेरिमेंट के तौर पर कुछ नमक निकालना शुरू किया गया था लेकिन वह बसोय पैमाने पर नहीं हुआ। इसलिए मैं कहना चाहता हूँ कि मण्डी में जो नमक के पहाड़ हैं यदि उनको यूटिलाइज किया जाये, वहां से नमक निकाला जाये तो इतना नमक पैदा हो सकता है जिसको हरयाणा, पंजाब और यू० पी० तक इस्तेमाल कर सकते हैं। इतना ही कहते हुए मैं धापको धन्यवाद देता हूँ कि धापने मुझे बोलने के लिए समय दिया।

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Chairman, Sir, I thank the hon. Minister, Mr. George Fernandes, for removing the management of in cement factory at Sawai Madhopur (hc

Rajasthan, but I have to request the hon. Minister not to have another management, but to take it over. The Government should take it over because it is the biggest cement unit in our country, in fact it is the biggest in South-East Asia. Now we are deficit in cement in our country. Therefore, it is quite necessary to re-organize it and see that it is developed. I have seen there that the workers are working in water; stones are falling on them because the conveyor belt is broken and they are working near the fumes of the broken tube; and they are unloading the stones from a bridge which is inconvenient. All these things have to be repaired immediately and the workers should be protected.

I have to request the hon. Minister to find out the reasons why there is delay in giving licences. With regard to rejections, so many people are complaining that they are not properly guided. Therefore, the literature should be printed and sent to them, so that they may apply properly. For example, in 1977, there were 1,545 applications and 426 were returned, which means 27.6 per cent of them. The reasons given are: 'Copies are inadequate', 'Wrong forms are used', 'Filling up of the forms is incomplete or incorrect'. For these flimsy reasons, they should not be returned, and there should not be any delay because those entrepreneurs will be disappointed.

When the department or agency starts the industry, it is not completed in time; it is very much delayed. For example, for the Kerala Newsprint Project, clearance was given in 1974; the investment is Rs. 82.89 crores; after three years, only 29.39 crores have been spent, that is, only one-third of the amount has been spent. In the case of Nagaland Pulp and Paper Project also, out of Rs. 62.12 crores, an amount of only about Rs. 31.76 crores has been spent. Like this, examples can be given.

Coming to other points, there is under-utilisation in certain industries. Now we are deficit in many products, and it is not proper for us to have under-utilisation. For example, in cement, the utilisation is only 87 per cent or a little more, and the reason which has been given for under-utilisation is that there is scarcity of electricity. Of course, it is there. Therefore, there must be coordination between the Industries Ministry and the Power Ministry; they must work in coordination, so that the power production is increased immediately.

I see two defects in the Industrial Policy with regard to production. To overcome

that, I would suggest; one, the consumer goods which are necessary for the country must be produced here and the other, those products which can help import substitution and which can help us to save foreign exchange, must be given encouragement. We are importing these things now; these can be produced here.

We are going to have and we are having some surpluses in agricultural products; for example, jaggery is surplus today and consequently, the prices are falling. What to do with it unless Mr. George Fernandes finds out a way and sees that some agro-industries are developed to use jaggery as in other countries? It is not possible to protect the agriculturists otherwise. Whenever we find surplus in these things, we must see that these agricultural products are put to industrial use. There is no survey with regard to the availability of agricultural products in our country. First, we have to see that agro-industries are developed and if we do that, it is quite possible for us to stabilise the prices of agricultural commodities also. Take the case of cotton. If we are able to provide ginning and pressing together, it is quite easy to stabilise the price of cotton. Similarly, if we can have the machinery to extract oil, it is quite possible to stabilise the price of ground-nut. Like that, if we can have the agro-industries developed for every commodity, it is quite possible to protect the agriculturists.

With regard to starting of industries, there is another difficulty which the entrepreneurs are undergoing. For example, in Andhra Pradesh there are seven or eight agencies which are concerned with starting of an industry. For getting loan for infrastructure, for getting loan for equipment and other things and for so many other things, seven or eight different agencies have to be approached. Consequently, it creates a lot of difficulties for those people. Therefore, there must be only one agency so that it is possible for anybody to approach it and get things done.

Then, it is not possible for any Government to absorb all the educated unemployed people. In view of this a self-employment scheme has been started, but there are many difficulties in the way. The banks are not advancing them loan. The Industries Department recommends the name of a person saying that he wants to start this industry, but the bank says that he is not capable of starting this. The banks are dictating terms to the Industries Department, which is the technical agency to say whether a person is competent to start an industry or not. If that department says that a particular

[Shri P.R., Naidu]

man is capable of starting this industry, he must be given money, then the bank should oblige and give it. For example, in Chittoor district in Andhra Pradesh, thousands of applications have been sent for this purpose, but not even a hundred persons have been sanctioned the loan. The Industries Minister must take it up with the Finance Minister and ensure that loans are given to such people at lower rate and on easy terms.

With regard to cement, I am happy that hon. Minister is thinking of starting mini industries. I am also happy that he has given clearance for two cement factories in Andhra Pradesh, but it is not sufficient. It is necessary to start as many units as possible in this country. It is quite possible for us because we are having the necessary raw material throughout the country. What we want is money and equipment and if that is made available, it is quite possible for us to start any number of units within one or two years.

With regard to the direction given by the Janata Party Government, they said that they are going to develop backward areas. Some friends say hilly areas must be given more importance than the backward areas. Also I want to tell the hon. Minister that there must be a difference between backward areas and drought-prone areas. In drought-prone areas it is very difficult for them to thrive. There will be no employment in certain seasons because of the failure of rainfall. Whenever rain fails lakhs and lakhs of people go without employment. Therefore these drought-prone areas should be paid special attention. They have already been identified and it is quite easy to start industries there. Necessary surveys should be conducted and industries started.

The hon. Minister is stressing on rural industries. But, coming from rural parts, I want to tell him one thing. In rural areas there is no managerial expertise, there is no infrastructure, there are no skills and, therefore, what is the Industry Ministry going to do in this regard? Unless he develops all these things as a primary thing, is it possible for us to start any rural industry? In Kerala they are experimenting. They have started 100 mini industrial estates and 10 industrial units in one place; like that we can start any number of units throughout the country. If there are four units, we have to start an industrial guild. We have to finance them. In that way only we can mobilise the money in rural areas.

With regard to Khadi and Village industries, I have to tell one thing. They are not working properly. The Minister also

knows it. They must be reorganised and strengthened. Skilled people who are interested in development of villages must be appointed in giving loans. It is very difficult to get the loans. Even the loans which have been granted last year have not been released. Rs. 6 crores have been given to Andhra Pradesh but the loans are not being released. Then, throughout the country unless the Revenue Recovery Act is enforced, and unless the money given is collected, it is not possible to give it again to other people for furthering industries.

For industrial goods there is no price control. The factory-owners are having enough of freedom to raise the prices and because of the rise in prices so many other difficulties are coming.

The hon. Minister has said that there is labour unrest and that it is due to repression in the previous regime. But I want to ask the hon. Minister to consider the other two points. Is it not because of the rise of prices of food articles and other materials which are necessary for the workers the unrest is coming? The other thing is: is it not because of the unrestricted freedom given to the factory owners to exploit the labour, the unrest is coming? Therefore, if he says that it is only because of the repression of the previous regime, it cannot be real and he should consider these two points also and see that the causes are removed. Unless the causes are removed, the labour unrest will be there and it will be very difficult for us to maintain the industries and see that production is furthered.

SHRI K. A. RAJAN (Trichur):
During the short time at my disposal I will briefly deal with the problems connected with industry.

First of all, I would like to make some observations in the statement made by the Industry Minister in Lok Sabha on the last day of the last session. He made a statement which is to guide the course of industrial development in this country. The Industry Minister did not seem to be worried at the question that his statement cannot replace the Industrial Policy Resolution of 1956 which was fully debated and duly adopted by the Parliament by passing a resolution. Whatever the Industry Minister may say it cannot override the industrial Policy Resolution of 1956 which has the sanction of the Parliament.

Industrial policy or any policy of the government is a means to a particular end. In our country from the very beginning, the

ruling Party tried to build up a capitalist economy but with one emphasis that it should be independent. All the policy instruments were directed towards that end and in the matter of implementation and working of the details of the policies, the Government agencies deviate and went wrong because of the various pulls and pressures.

The path of capitalist development whether dependent or independent always gives rise to urban rural disparities, increasing unemployment, rise and growth of monopolies, widening gaps between the haves and have nots. So long as the capitalist path of development is not given up, the above named distortions and ills will not only remain but will get aggravated with the passage of time.

There is no ground to believe that the new Government will go in for any variety of non-capitalist path of development. In fact class-correlation of forces inside the Janata Party and its policies and the steps taken by it during the past one year strongly indicate the deviation from even the processed goal of independent development.

Since the 50s American economists and their Indian friends and the U.S. dominated international agencies have been telling us that India should concentrate its attention on establishment and formation of mainly cottage and small industries besides Agriculture. Now this line is implemented. As a result of this policy, the public sector will mainly be hit. Since the public sector includes mostly basic and heavy industries it will not be allowed to expand. The private sector will not be touched because it produces mainly consumer goods.

The Minister may appear to be restricting private sector when he talks of reserving certain items to small and cottage industries. The listed item is 504. This list does not include washing soap and footwear. Monopoly of washing soaps is in the hands of Tatas and Hindustan Levers. They are exempted. In footwear the monopoly is with Batas. They are being given monopoly. Obviously he does not want to hit Tatas and Hindustan Levers as also Batas.

Cloth is mentioned in the names of items reserved for small and cottage industries. If examined carefully this measure will go a long way to help the textile magnates. There is no question of manufacture of the standard cloth. Fine and superfine cloth, their main production will cater for the rich. They will be at an advantage.

You have Nai-Khadi. This will create market for polyester fibre produced by monopolists. The prices of polyester fibre will be determined by them.

Another disturbing feature in the policy statement is on FERA.

After the process of dilution in the Companies Act, with direct non-resident investment not exceeding 40% will be treated on par with the Indian Companies. In other words foreign companies operating in India will be entitled to the same concessions.

I would like to draw the attention of the Minister to certain other facts regarding management of sick units. He once stated, if I am correct in Trivandrum—the Government is neither for nationalisation nor for denationalisation.

16.54 hrs.

[SHRI N. K. SHEJWAL *in the Chair*]

Regarding merger of sick units, what is happening. The Union Government guide lines for the merger of sick industrial units with healthy ones—amendments were made in the Income Tax Act of 1961—under the concession accumulated losses and unabsorbed depreciation of the Amalgamating company shall be deemed to be the loss of Amalgamated company for the purpose of Tax concession.

Who is going to be benefited? Large companies and very big industrial houses are going to be benefited by these things.

During this period, the direction in which the Industrial Policy worked can be seen with so many instances regarding the concessions which had been extended to industries like Cement and even in sectors which were once excluded from the purview of the private sector. Even thermal power stations are being granted to big industrial monopolists like Tatas and it is reliably learnt that Birlas and other tycoons are also just following up those lines of having power generating stations of their own.

Sir, I would like to add to two more things. I would like to draw the attention of the hon. Minister to the problem faced by the Coir Industry. Coir is a major and traditional industry of Kerala

[Shri K. A. Rajan]

which has got more than five lakhs of workers working directly and indirectly in this industry. That industry really is a cottage industry. From the stage of the retting of the husk to the processing and export point, many workers are engaged in this industry. On the cottage side of the industry the mat section is being mechanised. On the Coir side, a new thing is happening. The people of Kerala, the Govt. of Kerala, and the Legislature of Kerala, all the Unions of Kerala, are very much agitated over this issue. A licence has been given to a new private entrepreneur to start a mat factory at Tuticorin. Sur, the Coir Board has not issued any licence to start this industry. The Kerala Government is not in the know of things. The Coir Board has not given any consent for issuing licence for any mat industry. Three thousand small units which are working on this side are now facing a crisis. 20,000 workers are engaged in this industry directly and they are working there. Because a big, mechanised, industrial unit has come near Tuticorin, large numbers of these people are going to be thrown out of employment. The Kerala Government has represented to the Union Government about this matter. The Legislature of Kerala has passed a unanimous resolution on this subject. I think, a Delegation is coming to meet the Minister next week. I want to know how such a thing has happened without the knowledge of the Coir Board, without the knowledge of the concerned Ministry. Who connived to issue the licence? Why should this licence be issued, which is contrary to the accepted principle and policy of the Government? I request the hon. Minister Mr. George Fernandes to probe into the matter and to book those people who have committed this fraud. This is my request to the hon. Minister for Industries.

Then, Sir, on the Fisheries side, which is considered to be a rural-based industry, hundreds of fishermen are working in this sector. Kerala is having 90% of the total export in the marine products and it is earning nearly Rs. 185 crores of foreign exchange. Our next year's target is more than Rs 250 crores. There are hundreds of small processing units in that area. Thousands of fishermen and small boat-owners are engaged in this industry. It is learnt that the Government has given a licence for multinationals and big monopolists to enter into this field of deep sea fishing. It is reported that 100 trawlers are going to be imported. These trawlers are highly sophisticated, mechanised vessels. Every process regarding marine product like peeling, grading, processing and packing can be done within the ship. Therefore, you will squeeze out the small units as well as thousands of

fishermen out of this field. Therefore I would like to draw the attention of the hon. Minister to this important aspect because this will be contrary to the accepted policy of the Government and I request that this should be set right immediately: With these words I conclude.

17.00 hrs.

श्री यमुना प्रसाद शास्त्री (रीवा) : माननीय सभापति जी मैं सब से पहले माननीय उद्योग मंत्री को बधाई देना कि उन्होंने, आज तक जो औद्योगिक नीति में जबदेस्त विसंगतियाँ थीं, उनको दूर करने का एक साहसिक कदम उठाया है।

पिछले दिनों जिस औद्योगिक नीति का अनुसरण किया गया, उसका परिणाम आज देश के सामने है। वस्तुतः हमारा देश उद्योगों के मामले में दुनिया के अन्य देशों की अपेक्षा बहुत पीछे रह गया। जिस समय योल्प में औद्योगिक क्रांति हुई, उस समय हम पराधीन थे और औद्योगिक विकास की दृष्टि से बहुत पिछड़े रहे। लेकिन अब हमें अबसर मिला है कि इस देश की समस्याओं का समाधान करें।

आजादी के बाद जिन लोगों के हाथों में शासन आया, वह पश्चिम की ही विचारधारा से प्रभावित थे और उन्होंने इस देश की सही समस्याओं का न तो सार समझने की कोशिश की और न समाधान करने की दृष्टि से कोई विवेकपूर्ण कदम ही उठाया। उसी का परिणाम आज हमारे सामने है।

उद्योगों से यह परिणाम निकलना चाहिए था कि इस देश की जनता की क्रम-शक्ति बढ़े, बेकारी समाप्त हो, जनता को काम मिले और इस देश की जनता की जो मूलभूत आवश्यकताएँ हैं, वह पूरी हों। यह तीन उद्देश्य औद्योगिक नीति के होने चाहिए थे लेकिन इनमें से किसी की भी पूर्ति नहीं हो सकी। हमारी मूलभूत आवश्यकताओं की पूर्ति की हालत यह है कि

घाजादी के पहले जितना कपड़ा प्रत्येक व्यक्ति उपयोग में लाता था, आज उतना कपड़ा भी उपयोग में लाने की उसकी क्षमता नहीं है। अगर 1952 में 15 मीटर कपड़ा एक व्यक्ति उपयोग करता था तो आज वह 12 मीटर भी उपयोग नहीं कर सकता है। बेकारी की स्थिति यह है कि 1962-63 में इस देश में 218 मिलियन लोग भ्रष्टाच 21 करोड़ 80 लाख लोग गरीबी की रेखा के नीचे थे और 1973-74 में नेशनल सैम्पल सर्वे का 25वां दौर यह कहता है कि आज हमारे देश में 387 मिलियन भ्रष्टाच 38 करोड़ 70 लाख लोग गरीबी की रेखा के नीचे हैं।

बेकारी की स्थिति यह है कि 1952 में गांव में एक साल में अगर 10 दिन लोग बेकार रहते थे तो 1973-74 में एक वर्ष में 140 दिन लोग बेकार रहते हैं? 5.5 पंचवर्षीय योजनाओं को कार्यान्वित करने का यह परिणाम निकला है। सन् 1946 की औद्योगिक नीति और उसके प्रस्ताव के अनुसरण करने का और उसको कार्यान्वित करने का परिणाम यह हुआ कि जहां 1952 में एक वर्ष में 10 दिन लोग बेकार रहते थे, वहां 73-74 में वर्ष में 140 दिन बेकार रहते हैं। अब कितनी पंचवर्षीय योजनाओं की और आवश्यकता रह गई है जब कि वर्ष में 365 दिन लोग बेकार रह जायेंगे? यह औद्योगिक नीति का परिणाम निकला है।

हमारे वर्तमान उद्योग मंत्री ने इस देश की समस्याओं को गहराई तक समझा है और उसको सुलझाने की दिशा में उन्होंने एक नई नीति प्रतिपादित की है और उसकी तरफ कदम उठाये हैं। उन्होंने ने इस बात को स्वीकार किया है कि इस देश का बेकारी और गरीबी को दूर करने का या इस देश की ऋण-शक्ति बढ़ाने का उपाय अगर कोई हो सकता है, तो वह एकमात्र वह है कि देशांतरों में छोटे उद्योगों को लगायें, प्राचीन उद्योगों

को बढ़ावा दें जिससे लोगों को काम मिले और उनकी मूलभूत आवश्यकताओं की पूर्ति हम कर सकें।

कहा यह जाता है कि इससे तो हम इस देश को पीछे ले जायेंगे। एक तरफ तो यह कहा जाता है, कांग्रेस के लोग कहते हैं कि उनकी गांधी जी की नीति में धास्या है। वह महात्मा गांधी का नाम लेते सकते नहीं और दूसरी ओर जब महात्मा गांधी के आदर्शों पर चलने का प्रयास होता है तो यह कह कर धालोचना करते हैं कि यह तो देश को पीछे ले जाने का प्रयास है। इससे देश पीछे चला जायेगा। अगर इस देश के करोड़ों लोगों को काम देने का प्रयत्न देश को पीछे लेजाना है तो लोगों को काम मिलना चाहिए, आप कहते रहिये कि देश पीछे चला जायेगा। करोड़ों लोगों को काम देना यह हमारा प्रथम कर्तव्य है। जिस सरकार के हाथ में करोड़ों लोगों का भविष्य हो, उसका कर्तव्य है कि लोगों को काम दे।

आज जिन लोगों के पास कोई काम नहीं है, उन्हें कोई न कोई काम मिलना चाहिए, ताकि उन की ऋण-शक्ति बढ़े। इस का एकमात्र उपाय यह है कि गांव-गांव में उद्योग घंटों को ले जाया जाये। बाहर हमारे देश की यह क्या स्थिति है कि 1921 की सेन्सस के मुताबिक हमारी 74 प्रतिशत आबादी खेती पर निर्भर थी, और आज भी करीब करीब 74 प्रतिशत आबादी खेती पर निर्भर है। कैसे इस देश का विकास होगा और ऋण-शक्ति बढ़ेगी, अगर हम जमीन पर से बोझ नहीं हटावेंगे? जमीन पर से बोझ तब ही हट सकता है जब कि हम उद्योगों को गांव-गांव में ले जायें, ताकि खेती पर निर्भर लोग उद्योगों के तरफ जायें, उन्हें दूसरा संघ

[श्री यमुना प्रसाद श्यामली]

मिलें जिस से उन की श्रम-शक्ति बढ़े और वे कम से कम अपने खाने के लिए पर्याप्त अनाज, पहनने के लिए कपड़ा, बीमार होने पर दवाई और सिर छुपाने के लिए मकान आदि की बुनियादी आवश्यकताओं की पूर्ति कर सकें ।

उद्योग मंत्री ने इस दिशा में कदम बढ़ाया है । उन्होंने 504 वस्तुओं को स्माल-स्केल सेक्टर के लिए सुरक्षित किया है । यह बहुत बड़ा साहसिक कदम है । लेकिन मैं निवेदन करूंगा कि केवल इतने से ही काम नहीं चलेगा । जितना साहसिक काम उन्होंने अपने हाथ में लिया है, वह वास्तव में कार्यान्वित हो सके, उसके लिए बहुत बड़े प्रयास की आवश्यकता है । जिस तरह की सूझ-बूझ उन्होंने दिखाई है, उसी तरह की सूझ-बूझ उन्हें आगे भी दिखानी होगी ताकि सबकुछ में इस नीति का कार्यान्वयन ठीक ढंग से हो सके ।

आज हमारे देश की क्या स्थिति है ? मंत्री महोदय ने कह दिया कि हम ने ग्रामोद्योगों और छोटे उद्योगों के लिए 504 वस्तुओं का उत्पादन सुरक्षित कर दिया है । लेकिन क्या हमारे पास ऐसा कोई संगठन है, इस तरह के कमिटीज लोग हैं, जिन्होंने इस उद्देश्य की पूर्ति के लिए अपने अपने आप को समर्पित किया हो कि गांव-गांव में कुटीर उद्योगों या छोटे उद्योगों का जाल बिछायेंगे ? क्या सरकार के पास इस तरह के अधिकारी हैं, जो छोटे उद्योगों को पनपाने के लिए अपनी सारी शक्ति का परिचय देंगे ? क्या सरकार के पास ऐसे लोग हैं ? मैं समझता हूँ कि आज यह स्थिति नहीं है ।

हमारे देश में खादी तथा ग्रामोद्योग आयोग बहुत दिनों से है । उनसे पिछले दिनों में बहुत प्रशंसनीय काम किया है । लेकिन दुर्भाग्य से पिछली सरकार को उससे कोई ध्यानपूर्ति नहीं थी और इस काम

में कोई धास्वा भी नहीं थी । केवल गांधी जी का नाम लेने के लिए उसने यह प्रायोग बना रखा था । सबकुछ उस का काम गांव-गांव में बढ़े, इस तरफ कभी भी गम्भीरतापूर्वक ध्यान नहीं दिया गया है । आज जरूरत इस बात की है कि इस प्रायोग को सक्रिय बनाया जाये । राज्यों में जो खादी ग्रामोद्योग बोर्ड हैं, वे सही मानों में गांवों में जाय, गांवों में ग्रामोद्योगों का जो पोर्टल है, उस का उपयोग करें । गांवों में ऐसे लोग हैं, जो परम्परागत ढंग से काम करते चले आ रहे हैं, जो कर्जि कुशल कारीगर हैं । ये बोर्ड उन की क्षमता का उपयोग करें, उनके संगठन बनाये और उनकी सहायता करें, और वे लोग जो वस्तुये पैदा करें, उन की बिक्री का प्रबन्ध हो । हमारे देश में छोटे और कुटीर उद्योग इस कारण समाप्त हो गये कि न तो उन्हें सहायता मिली और न उन की वस्तुओं का कहीं विक्रय हो सका । परिणामस्वरूप जो लोग उस काम में लगे थे, वे बेकार हो गये । उन को कोई धंधा नहीं मिला, उन की श्रम-शक्ति समाप्त हो गई और आज वे दाने दाने के लिए मोहताज हैं ।

मंत्री महोदय यहां से कोई नीति तय कर देंगे, लेकिन उसे कार्यान्वित करने का बहुत बड़ा भार राज्य सरकारों पर होता है । मैं अनेक राज्य सरकारों को जानता हूँ, जिन के यहां खादी ग्रामोद्योग बोर्ड बने हैं । उन का काम आई० ए० ए० प्रधिकारियों को सौंप दिया गया है । उदाहरण के लिए मध्य प्रदेश में एक आई० ए० ए० प्रधिकारी ही खादी ग्रामोद्योग बोर्ड का प्रशासक है । जिन लोगों को खादी तथा ग्रामोद्योगों में रुचि हो, उन के प्रति निष्ठा और प्रगाथ विश्वास हो, ऐसे लोग राज्यों के खादी ग्रामोद्योग बोर्डों में होने चाहिए, ताकि वे इन उद्योगों का बिकास कर सकें । इसलिए मंत्री महोदय को यह देखना चाहिए कि उन की नीति का कार्यान्वयन गांवों में हो सके ।

बंदी महोदय छोटे उद्योग-धंधों के लिए नवयुवकों को प्रवसर देना चाहते हैं। क्या इस का सही ढंग से पानन हो रहा है इस को भी आप को देखना होगा। अभी हम क्या देखते हैं कि ये बेरोजगार नवयुवक छोटे छोटे उद्योग लगाना चाहते हैं। आप चाहते हैं कि वे छोटे उद्योग लगाएं, उन को सहायता दी जाय। लेकिन कितने ही ऐसे बेरोजगार इंजीनियर्स को मैं जानता हूँ कि जो बेचारे नौकरी न कर के उद्योगों में रुचि रखते हैं, यह चाहते हैं कि कुछ लोगों को वह काम दें और उद्योग धंधों में ही अपनी सारी शक्ति लगाएं, अपनी प्रतिभा का उपयोग करें। लेकिन बैंकों से उन को ऋण नहीं प्राप्त होता, उद्योग विभाग उन को सहायता नहीं देता। चाहे कोई भी नियम आप बना दें लेकिन उन को उन का लाभ नहीं मिलता। कहने को तो यह होता है कि 90 परसेंट आप को कर्ब मिल जायगा, बाकी दस परसेंट आपको मार्जिन प्रती देनी है। उस में से कहते हैं कि इंडस्ट्रीज डिपार्टमेंट कुछ देगा, पचास परसेंट या साठ परसेंट वह दे देगा, लेकिन वे बेचारे इंडस्ट्रीज डिपार्टमेंट का चक्कर लगाने फिरते हैं, अभी कहा जाता है कि यह नहीं मिलेगा, कभी कहा जाता है कि 25 परसेंट मिलेगा, कभी कहा जाता है कि दस परसेंट मिलेगा। वरसों तक वे चक्कर लगाते रहते हैं, न इंडस्ट्रीज डिपार्टमेंट से सहायता मिलती है न बैंकों से सहायता मिलती है। ये जो बैंक्स हैं और जो आप का इंडस्ट्रीज डिपार्टमेंट है इस के अधिकारियों का लगाव उन्हीं बड़े बड़े एकाधिकार वाले घरानों से है। वे समझते हैं कि अगर ये छोटे छोटे उद्योग पनपें तो एकाधिकार वाले घरानों पर चोट पड़वेगी। इसलिए उन की सहायता कभी होती नहीं। यह जो आप का मोनोपलीज एण्ड रेगिस्ट्रिक्टिव ट्रेड प्रैक्टिस एक्ट है यह बहुत दिनों से बना हुआ है लेकिन क्या मनोपोलिस्ट्स को उनके गलत तरीकों से रोकने में यह सज्जम सिद्ध हुआ है? किसी

भी तरह से जो मोनोपलिस्ट्स का गलत तरीका रद्द है, अष्ट तरीका रद्द है अपनी सम्पत्ति को बढ़ाने का उस पर कोई प्रंकुग लग नहीं पाया है और पिछले एक वर्ष में भी अभी तक कोई प्रंकुग उन पर लग नहीं पाया। जिस तरह से वे इस देश की जनता को नूट कर अपनी सम्पत्ति बढ़ाने रहे हैं उसमें आज भी किसी तरह की रोक टोक उन पर नहीं है। इसलिए इस पर आप गंभीरतापूर्वक विचार करें; इस कमीशन के कार्यों की तरफ भी आप देखें और इस के नियमों की तरफ भी देखें कि जिस तरह से इन नियमों का परिचालन होना चाहिए वह हो रहा है या नहीं और यह कमीशन अगर भरने उद्देश्यों में सकन नहीं हो पा रहा है तो क्या कारण है, क्यों नहीं सकन हो पा रहा है?

यह भी एक बड़े खेद की बात है कि पिछले एक वर्ष में औद्योगिक उत्पादन में कमी आई। यह हमारे लिए एक कलंक की बात है। यह उचित बात नहीं है। चाहे हम उस के लिए कुछ भी कारण बताएं, हम कहें कि विद्युत् की कमी थी, हम कहें कि कुछ लेबर अनरेस्ट था, इस वजह से औद्योगिक उत्पादन में कमी आई लेकिन गंभीरतापूर्वक सोचिए कि क्यों कमी आई? क्या कारण था? स्पष्ट कारण यह है कि एक तो आप के अधिकारी आप की नीति के प्रति बकादार नहीं हैं, साथ ही ये एकाधिकार घराने जो हैं वे तो इस नीति को सकन होने ही नहीं देना चाहते। जाता पार्टी की सरकार को ही वे नहीं चाहते कि अपने उद्देश्यों में वह सकन हो सके, इसलिए तरह तरह को बाधाएं उपस्थित की गई हैं। एक कारण यह बताया जाता है कि अधिक मैन-डेड का लास हुआ हड़तालों के कारण। तो यह क्यों हुआ? इस के लिए मजदूर उत्तरदायी नहीं हैं। इस के लिए यह भी नहीं कहा जा सकता कि आप ने जो सारा प्रतिबन्ध हटा दिया, लोगों को आज्ञा दी दो उसकी वजह से ऐसा हुआ। इंदिरा

[श्री यमुना प्रसाद झास्वी]

कांग्रेस के लोग तो यही बताने की कोशिश करेंगे कि एमजैसे ही तभी उत्पादन बढ़ सकता है और आप ने एमजैसे ही हटा दी, सब को धाजादी दे दी इसी लिए उत्पादन घट गया लेकिन यह कारण नहीं है। यह कारण हरगिब नहीं हो सकता। धाखिर रेलवे में उत्पादन कैसे बढ़ गया? वहां सारे कर्मचारियों के साथ न्याय किया गया। जो उन के कारखाने थे, चाहे इंटीग्रल कोच फैक्ट्री हो, चाहे चित्तंजन का लोको मोटिव कारखाना हो या बाराणसी का लोकोमोटिव कारखाना हो, वहां उत्पादन बढ़ा है। वहां उन लोगों के साथ न्याय किया गया तो वहां के कर्मचारियों ने और श्रमिकों ने यह कर के दिखाया कि ददा कर के, दमन करके उत्पादन नहीं बढ़ाया जा सकता बल्कि न्याय कर के, उन लोगों को संतुष्ट कर के, उन के उचित हकों का संरक्षण कर के उत्पादन में वृद्धि की जा सकती है। हम को ऐसा लगता है कि दूसरे उद्योगों में श्रमिकों के साथ न्याय नहीं हो रहा है। लेकिन यह दूसरा विषय हो जायगा जिस का सम्बन्ध उद्योग मंत्री से नहीं है। मगर मैं माननीय उद्योग मंत्री जी से कहूंगा, जैसे और बहुत से माननीय सदस्यों ने कहा है कि उद्योग मंत्रालय और श्रम मंत्रालय में भी कोघाडि-नेशन होना चाहिए अब आप को यह सोचना होगा इस दिना में कि यह एक दिखावे के तौर पर उद्योगों में श्रमिकों की सामेदारी न रह कर सही माने की सामेदारी बने ताकि श्रमिक समझें कि यह हमारा उद्योग है, इसका उत्पादन बढ़ेगा तो हमारा लाभ होगा और देश का लाभ होगा। श्रमिक समझें कि यह कारखाना हमारा कारखाना है। उसके दिमाग में यह बात धानी चाहिए। 23 दिसम्बर, को आपने जो वक्तव्य पढ़ा था, पहली बार औद्योगिक नीति पर जो आपने वक्तव्य दिया था उस समय आपने कहा था कि हम सोचते हैं कि एक वर्कर्स सेक्टर होना चाहिए। आपने एक बहुत

बड़ी बात कही थी, बहुत अच्छी बात कही थी। जो कारखाने जान बूझ कर सिक घोषित कर दिए जाते हैं, उससे सारा मुनाफा कमा कर फिर देश की जनता पर उसका बोझ डालने के लिए उनको सिक घोषित कर दिया जाता है। आपने कहा था कि हम चाहते हैं कि उन कारखानों का सारा प्रबन्ध वहां के मजदूरों को सौंप दिया जाये लेकिन बजाए इसके आपने एक दूसरा काम शुरू कर दिया कि जो लाभ देने वाले कारखाने हैं उनके साथ उनको मिला दिया जाये। उनके साथ मिलाने के बाद उनको टैक्सों में रियायत दी जाये। इसको करने से कोई लाभ नहीं हुआ बल्कि एक तरफ तो देश को भी घाटा हुआ क्योंकि टैक्सों का जितना घांम मिलना चाहिए वह नहीं मिला और दूसरी तरफ सिकनेस भी समाप्त नहीं हुई वरन् जो लाभप्रद कारखाने थे उनको भी घाटा होने लगा। इसलिए मेरा कहना है कि वर्कर्स सेक्टर को जो बात आपने कही थी वह आप करें।

इसके प्रतिरिक्त क्षेत्रीय असन्तुलन दूर करने का एक बहुत बड़ा दायित्व श्री जार्ज फर्नानडिस पर है। पिछले तीस वर्षों में क्षेत्रीय असन्तुलन बहुत बढ़ा है जोकि देश हित के लिए घातक है और देश की एकता के लिए घातक है। आज देश के कुछ हिस्सों को लगातार पिछड़ा रख करके कुछ बोड़े से ही प्रदेशों में उद्योगों को सीमित रख कर के आप देश की जनता के लक्ष्य के साथ खिलवाड़ करेंगे, देश की एकता के साथ खिलवाड़ करेंगे। इतने दिनों तक इस देश में यही हुआ है लेकिन अब देश की जनता इसको स्वीकार नहीं करना चाहती। आज हाजत यह है कि मगर राष्ट्रीय प्रति वर्ष प्रति व्यक्ति औसत आय 600 रुपये है तो कुछ प्रदेशों में वह 300 रुपये ही है। हम सारी दुनिया में जा करके कहते हैं कि इन्फ्लेटेबल बल्ड एकेनामिक वॉर्डर होना चाहिए, जस्ट एकेनामिक वॉर्डर होना

चाहिए और दुनिया में इतना प्राथिक भ्रसंतुलन नहीं होना चाहिए। हम विश्व संघ के मंच पर जा कर उपदेश दें कि समूह देश कुछ नुकसान सह करके भी अपनी समृद्धि का कुछ भ्रग दुनिया के भ्रविकसित भागों पर लगाये ताकि बिभिन्न देशों में जो भ्रसंतुलन है वह दूर हो सके, एक तरफ तो हम इस प्रकार की बातें करें तो फिर दूसरी तरफ भ्रपने देश में ही इस तरह का भ्रसंतुलन रखने का क्या भ्रौचित्य है ? हमारे मध्य प्रदेश में करेण्ट प्राइसेज पर रीवा जिले की प्रति ब्यक्ति भ्रौसत भ्राय 275 रुपये है और सीधी जिले की प्रति ब्यक्ति भ्रौसत भ्राय 183 रुपये है। लोग पत्तें ख़ाकर रह रहे हैं। इसका कारण यह है कि वहां पर कोई काम नहीं है। डा० लोहिया ने एक बार कहा था कि मध्य प्रदेश के पूर्वी हिस्से—जो पुराना विध्य प्रदेश है—जर्मनी के रुहर बन सकते हैं। वहां पर इतनी विशाल प्राकृतिक सम्पदा है लेकिन उसका दोहन नहीं हो रहा है, उसका कोई उपयोग नहीं हो रहा है और वहां पर कोई कारखाने नहीं बन रहे हैं। आज सारे देश में सीमेण्ट की कमी है जिसकी वजह से उसकी ब्लैक-मार्केटिंग होती है और भ्रष्टाचार होता है। भ्राप भी कहते हैं कि भ्रौद्योगिक उत्पादन में रा-मैटीरियल की कमी घ्राती है लेकिन सीमेण्ट के लिए बड़ी प्रचुर सम्भावनाये उस इलाके में हैं। सब से भ्रच्छे किस्म का लाइम स्टोन, चूने का पत्थर वहां पर है लेकिन आज तक एक भी सीमेण्ट का कारखाना या कोई दूसरा कारखाना वहां पर नहीं लगा। वहां पर प्रचुर मात्रा में वन सम्पदा है जिससे कागज के कारखाने बनाये जा सकते हैं। भ्राप कहते हैं कि बिजली की कमी है जिसके कारण यह सब दुष्प्रा लेकिन मैं कह सकता हूं कि सिगरोली में, सीधी जिले में दुनिया का सबसे बड़ा कोयले का भ्रण्डार मिला लेकिन उसका भ्रापने उपयोग नहीं किया। उक्त कोयले के उपयोग से उत्तर

प्रदेश में थर्मल पावर स्टेशन बना, हमें उसकी कोई जिकायत नहीं है, भ्राप बनाये लेकिन जहां पर रा-मैटीरियल मिला रहा है वहां पर भ्रगर भ्राप उत्पादन करें तो कास्ट भ्राफ प्रोडक्शन कम भ्रायेगी और बिजली सस्ती होगी। सिगरोली से भ्राप उस को उत्तर प्रदेश ले जाते हैं और उस मुपर थर्मल पावर स्टेशन का नाम भी सिगरोली ही रखा है, लेकिन सिगरोली में नहीं बनाया, केवल नाम दे दिया।

यही स्थिति जल-विद्युत योजनाओं को है। जल विद्युत की सम्भावनायें विध्य प्रदेश में बहुत ज्यादा हैं। वहां पर बड़े-बड़े प्रपात हैं, जब कि दूसरी जगहों पर भ्राप को बनावटी जल-प्रपात बनाने पड़ते हैं जिस से खर्चा बहुत बढ़ जाता है, कास्ट बहुत ज्यादा घ्राती है। भ्रकेले विध्य प्रदेश में 12 जल-प्रपात हैं, जिन में चंचाई जल-प्रपात तो बहुत मजहूर हैं। भ्रगर वहां पर जल-विद्युत उत्पादन की ब्यवस्था की जाये, तो इतनी बिजली प्राप्त हो सकती है, जो सारे देश को चीपेस्ट-पावर के रूप में दी जा सकती है।

श्रीमन्, मध्य प्रदेश की आज तक बड़ी उपेक्षा हुई है। हमारे यहां बैलाडीला में लोहा मिलता है, भ्राप वहां का सारा भारन-भ्रोर जापान को देते हैं, लेकिन वहां एक भी छोटा प्लांट नहीं बठा सके। जब कि मध्य प्रदेश सरकार की तरफ से भ्राप के सामने यह बहुत पुरानी मांग रही है। कोल-बैन्ड फटिलाइजर का कारखाना रामगुण्डम में तो बन गया लेकिन जहां कोल है, वहां कौरवा में कोल-बैन्ड फटिलाइजर का कार-खाना लगाने के लिए मशीनें तो खरीदी गईं, संकड़ों करोड़ रुपये उस पर खर्च किये गये, लेकिन कारखाना नहीं बन सका, वे सब मशीनें ज्यों-कि-स्थों पड़ी रह गईं। पिछली

[श्री यमुना प्रसाद शास्त्री]

सरकार ने भी मध्य प्रदेश की उपेक्षा की और धाज भी उस की उपेक्षा हो रही है। जो लोहे के कण बँलाडीला में मिलते हैं, उनके लिए वैनेटाइजेसन प्लांट लगाने की बात बहुत दिनों से चल रही है, लेकिन वह भी धाज तक नहीं बना।

धमी हमारे हिमाचल प्रदेश के माननीय सदस्य ने कहा कि इन एरियाज की तरफ धाप को विशेष ध्यान देना चाहिए, वही बात मैं मध्य प्रदेश के लिए भी दोहरा रहा हूँ। धाज धाप ने बड़े बड़े पूंजीपतियों के लिए बहुत सी रियायतों की घोषणा की है, जो पूंजीपति पिछड़े इलाकों में घरने उद्योग लगायेंगे, उन पर कैपिटल टैक्स नहीं लगेगा, मूधन में जमीन मिलेगी, बैंक की ब्याज दर में रियायत मिलेगी, लेकिन इन सब रियायतों देने के बाद भी वे बैंकवर्ड एरियाज में कारखाने नहीं लगा रहे हैं। इसका क्या कारण है? इस का कारण यह है कि बड़े-बड़े पूंजीपति कमी भी पिछड़े इलाकों का विकास नहीं देखना चाहते हैं। इसलिए मैं मंत्री महोदय से अनुरोध करना चाहता हूँ— इन को ये सब रियायतें देने के बाद भी कुछ मिलनेवाला नहीं है, यदि धाप पिछड़े इलाकों का सचमुच में विकास करना चाहते हैं, वहाँ के लोगों की ऋण शक्ति को बढ़ाना चाहते हैं तो वहाँ पर पब्लिक सेक्टर के कारखाने खोलिये, सार्वजनिक क्षेत्र के कारखाने खोलिये, तब वहाँ के लोगों का विकास हो सकेगा, उन को काम मिल सकेगा।

धनत में मैं एक बात कहना चाहता हूँ—मिक्स्ट-इकानमी और ज्वाइंट सेक्टर पर फिर से गम्भीरतापूर्वक विचार कीजिए। समय ज्यादा नहीं है, इस लिए इस पर विस्तार में नहीं जाऊंगा, लेकिन 1956 में जो इण्डस्ट्रियल पालिसी रेजोल्यूशन पास हुआ था, उस को रद्दी की टोकरी में फेंक दीजिये और मिक्स्ट-इकानमी की बात को समाप्त कीजिये। यह वर्ण-भंकर इकानमी नहीं चल सकती है। यदि धाप सचमुच में

तरक्की करना चाहते हैं तो सारे देश का योजनाबद्ध विकास कीजिए, मिक्स्ट-इकानमी हमारे देश की ज़रूरत से मेल नहीं खाती है।

एक बात धौर कह दूँ—धाप ने देखा कि गन्ने के सबाल को लेकर कितना जबरदस्त विवाद उठ खड़ा हुआ। चीनी मिलों ने उत्पादकों को वह भाव नहीं दिया, जो सरकार ने निश्चित किया था। केन्द्रीय सरकार ने न्यूनतम भाव साठे प्राठ रुपये क्विंटल तय किया, मध्य प्रदेश सरकार ने न्यूनतम भाव साठे-बारह रुपये क्विंटल तय किया, लेकिन किसानों का गन्ना चार और पांच रुपये क्विंटल में बिका। इसका क्या कारण था? इसका कारण यह था कि तमाम चीनी मिलें बड़े-बड़े पूंजीपतियों के हाथ में है, सरकार के हाथ में कुछ भी नहीं था, जिससे कि वे भाव किसानों को मिल सकते। यदि सरकार खुद उस गन्ने को किसानों से खरीद सकती, तो किसानों को उचित भाव मिल सकते थे, लेकिन धाप तब खरीद सकते थे, जब धाप के पाम धरनी मुगुर मिलें होतीं। धाप कोई भी भाव तय कर लीजिए, न उस का किसानों को फायदा मिलेगा और न मजदूरों को मिलेगा, इस तरह से उन के हितों का संरक्षण नहीं हो सकता, यह तभी सम्भव हो सकता है, जब कि धायिक साधन धापके हाथ में हों, उत्पादन के साधन धाप के हाथ में हों। यदि धाप ने चीनी के क्षेत्र में किसानों की कोधारेटिव सोसाइटीज बना दी होती, तो धाज यह धसन्तोष का वातावरण पैदा न होता। इसलिए मेरा निवेदन है कि इन सारी चीजों पर फिर से विचार कर के इस मिक्स्ट-इकानमी और ज्वाइंट सेक्टर को समाप्त कीजिए। जो वर्कर्स-सेक्टर की बात धाप ने कही थी, उस पर विचार कीजिए, सोशलिज्म की बात सोचिये, किसानों के हाथों में उत्पादन का काम सौंपिये, तब धाप सचमुच में देश में एक नये युग का सूत्रपात कर सकेंगे। और समुचा देश समझेगा

कि जनता पार्टी को सरकार ने सबमुच इस देश की जनता को क्य लक्षित प्रदान की है और एक ऐसी औद्योगिक नीति का प्रतिपादन किया है, जिस में यह देश अपना सिर ऊँचा करेगा और दुनिया के बड़े बड़े देशों के साथ सम्मानपूर्वक घाये चल सकेगा ।

इन शब्दों के साथ मैं समाप्त करता हूँ और घाय को धन्यवाद देता हूँ कि आपने मुझे बोलने का मौका दिया ।

SHRI S. R. DAMANI (Sholapur) : Mr Chairman, Sir, I thank you very much for giving me an opportunity to speak on the Demands for Grants under the control of the Ministry of Industry.

First of all, I would like to draw your attention—the hon. Minister is not here—that we have received the Report of the Ministry only this morning. So, you can judge how we can study it and come prepared to participate in the debate when we received the Report only this morning. Therefore, at the outset I would like to say that a Member should get the Report at least three or four days earlier so that he can go through this and make useful contribution to the debate on the working of the Ministry.

Next I would like to say that I am very much disappointed with the working of the Ministry. The industrial growth is only 4 per cent up to December last year and after December, I think it will be lower, but not higher. Last year, when the hon. Minister was replying to the debate on his Ministry, he said that the Congress Government in the decade 1965 to 1975 attained only 4 per cent industrial growth and he criticised it. But he forgot that during the Congress Government the infrastructure for the industry was laid and on account of that today the country is self-sufficient in industrial production. After meeting the requirements of the country last year, the export of engineering goods exceeded by Rs. 550 crores. This is one thing. I also want to tell the hon. Minister that in 1976-77 our industrial growth was 10.6 per cent. Last year up to December it was 4 per cent and this year it is going to be less than 4 per cent. By this you can imagine how the Minister is marring his Ministry. This is the one point I want to stress.

The second point is about the working of the heavy industry. In 1976-77 the

production was Rs. 829 crores and profit was Rs. 65 crores. The target for 1977-78 was Rs. 1,013 crores and if the figure given in the Report is correct, up to 10 months the production has come to only Rs. 450 crores. That means in 12 months it will be about Rs. 550 crores, as little over 50 per cent. If the figure given in the Annual Report is correct, then this is correct. This is the position. If the production is so much less, we cannot talk about profit. There will be loss. I want to know from the hon. Minister what the reason is for such a fall in production. I also want to know the main reason why industrial production which at one time exceeded 10.6 per cent has come to only 4 per cent.

Again, there is industrial unrest which is common now-a-days and that may also be one of the reasons for lower production. There is also the power problem, I want to know what they are going to do to solve the workers' problem and the power problem. Unless they are firm, production is not going to increase. What about the future? I do not know how you are going to put it in the Report?

New industries have come up. We are talking of setting up small-scale industries or developing industries in small towns. You see the condition of the existing industries. If we cannot improve them, then how can we expect your schemes to be successful? You will not be able to fulfil all the promises which you are giving. I don't want only to criticize; I also want to give a suggestion, viz. that the Minister of Industry should also take over the Ministry of Labour. If Industry and Labour are under one Minister, there will be more efficiency and more coordination. You can have the example of Maharashtra. There, both the subjects are under one Ministry. Therefore, there is less trouble. (Interruptions) There will be less man-days lost, and there will be more coordination.

You are talking about expanding the small scale industry, enlargement of industries and creating more employment. But what have you done in this connection? The actions taken by the Government, by the Janata Party and by the Finance Minister are all contrary to this. On the one hand, you are increasing the excise duty. It means that the prices of all the items will go up. They have gone up. On the other, you increase the compulsory deposit rates. It means that the purchasing power will be less. Naturally, this will result in less consumption. If consumption is less, how do you expect that industries, or small-scale industries will come up?

[Shri S.R. Damani]

The Congress Government had done its best for helping the small-scale industries. But there was one difficulty in regard to sales. What have you done about it? What are you going to do? If the small scale industry, or any industry, is not able to sell its products, what is the use? There should be proper marketing. My suggestion in this regard is this: you must float a hire-purchase system, in a big way. Government departments, the public sector and the organized industry are employing about 20 million people. They can purchase their needs under a hire-purchase system. For example, if one worker wants to purchase a cycle, he can pay 25% first, and for the remaining 75%, the employer can give a guarantee. The latter can recover it from the worker's pay in 20 or 15 instalments and pay to the bank. LIC and the General Insurance Corporation have enormous funds; and their yield is 8% on total investments. You can ask them to discount such a hire-purchase scheme at 10%. If this is done, it will help the small-scale industry to sell its products. It will help the middle class consumers to make purchases. They can purchase many things; they can use those things, e.g. typewriters and use them to earn money also. This scheme needs consideration. If this scheme is introduced at a concessional rate of 10%, it will help the small-scale industry. Without purchasing power all our talk will be just in the air; and nothing will happen.

Coming to the textile industry, as the Minister of Industries knows only too well, about 170 mills had to be taken over because they were sick. The main reasons for this is the obligation to produce controlled cloth, for which the price is fixed ridiculously low; in fact, the price of the raw material. Suppose the break up of the cost of production of cloth is 55 per cent raw material and 45 per cent the cost of labour, the price of the controlled cloth is equal to 55 per cent of the cost of production. If an industrial unit has to sell 15 or 20 per cent of its total production at the cost of raw material, how can it survive? That is why so many mills have closed down. And if this policy is not changed soon, many more mills will also be closed down. Therefore, he should announce a change of policy as early as possible.

There is an alternative suggestion that the textile industry should be asked to sell a particular portion of its production at the cost price, which should be worked out not by the industry but by the cost accountants of the Government. In that case, the public would get benefit in the form of good cloth and the industry will also get an opportunity to do a social

service. It will also obviate one of the adverse effects of this existing policy, namely, closure of the mills thus rendering so many workers unemployed.

So far as cotton and jute crops are concerned, they are fluctuating. Some times they are higher and sometimes lower. Therefore, their prices also fluctuate very widely which affect the cost of production and, naturally, the consumer. Since we have got sufficient foreign exchange, why should we not go in for a buffer stock so six months' requirements for both cotton and jute? When the prices in the market go up, you should sell the stock and see to it that the price is depressed. When the prices are lower in the country, you must purchase and maintain the price, so that the producers are not affected. In that case, the farmers will get a remunerative price and they will be encouraged to produce more.

One of the reasons for the industry becoming sick is want of modernisation. The Minister was saying that the IDBI will give soft loans. I asked a question about the loans given by the IDBI for six months. According to the reply of the Minister, the loans applied for amount to Rs 650 crores, loans sanctioned Rs 147 crores and the actual disbursement Rs 2 crores. This is the performance of the IDBI. If this is the way they are going to have modernisation, God alone knows what will be the fate of the industry. When a loan is sanctioned after scrutiny of the application and all the other relevant documents, why should there be any delay in the disbursement of the loan? You sanction Rs 147 crores, but distribute only Rs 2 crores. This is alarming. The hon. Minister is not here, but Shri Patnaik may convey my feelings to him.

I know that the hon. Minister is a very dynamic person and means what he says. We have known each other for the last twenty years. So, he must take me seriously, examine my suggestions and take action.

श्री धर्मवीर बरिष्ठ (फरीदाबाद) :

सभापति महोदय, धरम में षड़ी की तरफ देखता हूँ तो आज आखिर का बोलने वाला हूँ धीर धरम मिनिस्टर की तरफ देखता हूँ तो रुपड़ों की जगह फोलाद ने ले ली है, बीजू पटनायक साहब बैठे हैं धीर मेरे ही वक्त में फर्नांडिस साहब यहां से चले गये हैं ।

मैं फरीदाबाद शहर से घाता हूँ, वह मेरा हल्का है। उत्तर भारत में ही नहीं, सारे भारत में, बल्कि एशिया में यह एक बहुत बड़ा इंडिस्ट्रियल शहर है। यह कुल 28, 30 साल पुराना शहर है। इंडिस्ट्रियल शहर हिन्दुस्तान में बहुत पुराने हैं, पहले से ही हैं, लेकिन फरीद नाम के एक पीरपैगम्बर ने इसे बसाया। यह एक छोटा सा कस्बा था, पठान लोग जब सरहद से आये तो हम लोगों को यहां बसाया गया। यह कोई औद्योगिक नगर नहीं था। उसके बाद उम जगह पर बाटा धीर गुड ईंधन के बड़े बड़े कारखाने लगे धीर धाज यहां डेढ़ हजार के लगभग यूनिट्स हैं। फरीद ने बसाया शहर फरीदाबाद धीर बहुत से लोग उसे फ्रीडाबाद भी कहते हैं। मैं अपने फ्राजिल डॉन को बताना चाहता हूँ कि यहां पर प्रोथ 30 बरस में 10 परसेंट भी हुआ धीर 4 परसेंट भी हुआ। उस प्रोथ का नक्सा मैं आपके सामने रख देता हूँ।

1951 में जो योजना शुरू हुई, यह जवाहरलाल जी ने शुरू की थी, उस वक्त नेशनल इनकम पर-कैपिटा शहरी रकबे में 399 रुपये थी धीर गांव में 220 रुपये थी। इन 30 साल का बड़ी योजनाओं के बाद वह शहरी धामदनी 399 रुपये फी कस से बढ़कर 840 रुपये हो गई धीर गांव की धामदनी 220 रुपये फी कस से बढ़कर कांस्टेंट प्राइस पर 192 रह गई। तरक्की तो हुई है, कौन कहना है कि तरक्की नहीं हुई? 2 परसेंट लोगों पर 33 परसेंट रुपया खर्च हुआ है धीर उनकी दौलत खूब बढ़ी है। धांप गलत नहीं कहते हैं, ठीक कहते हैं, तरक्की हुई है। लेकिन दूसरी तरफ जो 75 परसेंट लोग देहांत में किसान रहते हैं, छोटा उद्योग भी करते थे, उनकी धामदनी धीर घट गई है।

इस देश में 250, 300 साल पहले भी मुर्सादाबाद की डाके की मलमल होती थी जो कि धांगूठी में से निकल जाती थी। बनारस के भीमिष, चमकते हुए बर्तन होते

थे, जम्मू-काश्मीर की शाल होती थी, हमारी इंडस्ट्रीज की पैदावार दुनिया में जाती थी। हमारा बड़ा भारी मान होता था, कारीगर का मान होता था, मुगल लोग उसको दरबार में बुलाते थे, उसकी कद्र होती थी, लेकिन ब्रिटिश के आने के बाद 1961 में जो पहली मर्दमशुमारी हुई, जब यह इंडस्ट्री नहीं थी, जिस का धाज शौर है, उस के मुनाबिक 60 परसेंट लोग खेती पर थे। 25, 30 परसेंट गांवों में ध्राटिसन थे, जो तरह तरह की चीजें तैयार करते थे। गांव सैल्फ-सफिकेंट थे धीर मुश्किल से 10 परसेंट धादमी शहरों में रहते थे।

मैं अपने फ्राजिल दोस्त को यह भी बता दू कि एक धीर तरक्की हो गई है कि 1931 में गांवों में 75 परसेंट लोग खेती पर थे, धीर 72 परसेंट धाज भी हैं। शहरी धाबादी में, जिस का पैसा बढ़ा था, 20, 25 परसेंट का इजाफा हो चुका है। यह भी तरक्की हुई है। इस को वह तरक्की मानते हैं।

यहां पर खादी धीर छोटे उद्योगों की चर्चा हुई है। छोटे उद्योग होने चाहिए। गांवों के लोगों के लिए उनका बड़ी वैल्यू है। इस काम के लिए फरीदाबाद, जो मेरा क्षेत्र है, बहुत ही सूटेबल है, क्योंकि उस के चारों तरफ देहांत है धीर 1500 के करीब वहां बड़ी बड़ी इंडस्ट्रीज हैं। वे लोग गांवों में जा कर छोटी सनघ्रतों के सेंटर बनायें धीर काम करें। बापू भी ऐसा ही चाहते थे। यह समझते थे कि हिन्दुस्तान में 12 लाख धादमी टेक्सटाइल मिलों में काम करते हैं; धांप इस काम को हैंडलूम के जरिये किया जाये, तो नौ या दस गुना एक करोड़ से ज्यादा धादमी काम पर लग सकते हैं।

हमें मानना पड़ेगा, धीर धापांजीधन के नेता बैठे हुए हैं, उन्हें भी मानना पड़ेगा— इस देश में उन की सरकार रही हो, हमारी सरकार रहे, या कोई तीसरी सरकार रहे, लेकिन हर हालत में यह मान कर चलना

[श्री धर्मवीर बक्षिऽ]

पड़ेगा—कि पश्चिम में एक यंत्र है, जिसे टेकनालोजी, रूपया, मनी पावर कहते हैं, मिडल ईस्ट और गल्फ कंट्रीज में तेल है, धायल की तलवार है, जबकि हमारे पास मैनपावर की तलवार है। हमें देखना है कि हम इस मैनपावर को कैसे सही तीर पर इस्तेमाल कर सकते हैं। हमारी धीर उन देशों की बातें बिल्कुल भ्रमण हैं। हमें पश्चिमी जर्मनी से मुकाबला नहीं करना चाहिए। यहां की स्थिति यह है कि यह देश गांवों में रहना है। इस लिए हमें गांवों के घाटिसन्ध को अपने पांव पर खड़ा करना है। एक बात चल निकली है कि शहर को चलो। उलट कर वह बात यह बननी चाहिए कि गांवों को चलो। हम अपने गांवों को ऐसा बनायें कि उन में बिजली जाये, वहां छोटे छोटे उद्योग खंड नगाय जायें, धीर लोग वहां जाने नयें।

मुझे खुशी है कि जाज साहब ने नई नीति की घोषणा की है, जिस के मुताबिक उन्होंने 500 से ज्यादा चीजों को छोटी इंडस्ट्रीज में रखा है धीर खादी कमीशन को भी बढ़ावा दिया है। मेरे ख्याल में इससे सरमायादारों के लांगों में कुछ तिलमिलाहट नबर धानी है कि ऐसा क्यों हो रहा है। लेकिन ऐसा होने का वक्त धा गया है। इस की वजह वह सब कुछ है, जो पिछले तीस सालों में इस देश में होता रहा है। हम ने फ़रीदाबाद में देखा है कि वे लोग एयर कन्डीशनड जगहों में बैठते हैं। वहां शहर के सामने एक हालिडे इन खुल गया है। मैं क्या बताऊं कि वहां कौन कौन लांग दिन में होते हैं धीर कौन कौन रात में होते हैं—धीर कौन लांग साध होते हैं। लांग रोड फ़रीदाबाद में झगड़ों की बात सुनते हैं। एक या दो घादमी मर जाते हैं। वे तो मरते रहेंगे, धीर झगड़े होते रहेंगे। इसकी वजह यह है कि एक तरफ़ हालिडे इन में यह सब कुछ हो रहा है धीर दूसरी तरफ़ लांग भूखों मर रहे हैं।

धर्मवीरों की महकल में धाजादियों से

मय-खूने-मुफ़लिस बहाई गई है।

सुलगती है दिस में जो मेहनतकों के,
वह भाग प्रहले-बर की लगाई हुई है।

मुसीबत बतन पर जो धाई है हमदम,
वह धाई नहीं, बल्कि लाई गई है।

वह लायी गई है, उस को फोर्स किया गया है। उसके ट्रेन्ड को बदलना है। हमारे इंडस्ट्रीज मिनिस्टर ने बड़ा धच्छा कहा धीर उस ट्रेन्ड को बदलने की कोशिश उन्होंने की है। गांवों में जाने की बात दोबारा शुरू हुई है।

एक बात मैं यह कहना चाहता हूँ कि एक बड़ा वहम पैदा हो गया है, मेरे सामने जो साथी बैठे हैं उन को यह वहम हो गया है कि भारी इंडस्ट्री या बड़ी इंडस्ट्रीयलाइजेशन के बगैर इस देश का कोई फ्यूचर नहीं है। मैं इस बाबत दो बात धाप को बताना चाहता हूँ। बहुत बड़ी बड़ी प्रचीक्मेंट्स इस दुनिया में हुई हैं, पिरामिड्स बने जिन का कोई मुकाबिला नहीं है। ताजमहल देख लीजिए, कुतुब देख लीजिए, नखदीक ही है, यहां से दसक मील मेरी ही कांस्टीच्यूएसी में है, देख धाईए। ये सब बहुत बड़ी बड़ी चीजें बनीं। न तो पटनायक साहब का उस वक्त इस्पात मौजूद था न ऊर्जा मंत्रों की बिजली मौजूद थी लेकिन इतने बड़े पिरामिड बन गए। घादमी की एक बिल पावर थी, उस की एक मेहनत थी। तो कम बिजली होने पर भी काम हां सकता है। वैसे बड़ी कोशिश हो रही है, बिजली ज्यादा पैदा की जायगी लेकिन बिजली न हो तो यह जरूरी नहीं कि प्रोडक्शन रुक ही जायगा। नहीं। गांवों के ऐसे हालात हैं, धाप ने देखा हमारे पास गांवर है, मलमूत्र है, उस से ऊर्जा बन सकती है। हम ने गोबर गैस प्लांट लगाए हैं जिस से छोटे छोटे काम रोशनी बगैरह के हो सकते हैं। बहुत ज्यादा मवेशी किसी के पाम हां तो इस से ज्यादा भी हो सकता है। फिर मैन पावर है। उस को जोड़िए। काम भी मिलेगा। तो इस तरह इन बातों के जो बाटिलनेक्स हमारे सामने हैं उन के बावजूद हूँबी इंडस्ट्री की या भारी

इंडस्ट्रियलाइजेशन की फिर भी जरूरत नहीं है। क्या फर्क पड़ेगा अगर दस कारखाने नहीं रहेंगे। यह जो हरी खेती है, यह जो 80 परसेंट किसान हैं इसको बिजली दो। मैं धात्र ऐसा समझता हूँ और इंडस्ट्रीज मिनिस्टर से कहता हूँ कि ठीक है, इंडस्ट्रीज को बिजली दीजिए और बढ़ाइए, रुपया भी दीजिए। 600—700 करोड़ नहीं इस्तेमाल हुआ तो घाप हंसते क्यों हैं, उस में से दो करोड़ इस्तेमाल हुआ, बाकी सब को छोटी इंडस्ट्री पर, गाँवों की काटेज इंडस्ट्री पर लगा दीजिए, किसानों को दे दीजिए। क्या बात हो गई? रुपया तुम्हारा है, इस्तेमाल हो न हो। घाप को तो करना है तो कभी इसी काम में करना है कि पी लेंगे, बैठे जाएंगे, एयर कंडीशंड में रहेंगे, इसीलिए तो फाडाबाद बना फरीदाबाद का। दिल्ली का नयी दिल्ली बन गया। नयी दिल्ली क्या मालूम नहीं और क्या घाप बनाना चाहते हैं? उस का नतीजा यही है कि घाप यह कहते हैं—जमाना देता रहा तीरपी सिर इल्जाम। गुनाह होते रहे रोहनी के दामन में ॥ पकड़ पकड़ कर के लोगों की नसबन्दी की गई, इस से बड़ी इंडस्ट्री क्या हो सकती है? This is the heaviest industry that the Indira Gandhi Government has produced. कि इतने करोड़ भादमियों को पकड़ कर उन की नसबन्दी कर दी। इस से ज्यादा और हूँबी इंडस्ट्री घाप क्या चाहते हैं?

तो मैं यह कहना चाहता हूँ कि

सो जो वह प्राचीरी सहारा भी उठ गया।

घब कहने का क्या फयदा है? घब घाप और किसी को समय दीजिए।

SHRI VAYALAR RAVI (Chirayinkil): Mr. Chairman, Sir, the Industry Ministry and the Minister himself believe that the role of the Minister of Industry is very important. Not only the economic progress of the country but generation of employment is also important. So, there are millions of youths who are unemployed today in the country. Naturally, when we

assess the performance of this Ministry, we have to view it from different angles. The first and foremost is the progress that they have made in the field of industry by which the employment and the economic growth is generated. If I may say so, the performance of this Ministry is very much disappointing and what is more it is on a reverse process.

Last year, when the debate was on, the Minister and the Members who spoke on the other side, they put the blame on the previous regime; they said that they had inherited it or carried the baby of the previous Government. Today, they have an opportunity to show their calibre, their ideas and their working. Then they will come to know how it can be disappointing.

If you look at the industrial policy of this Government, you will find and I can only say that this Government has no objective. From the house-top, they declare that within 10 years, they will eradicate unemployment. When they declare eradication of unemployment, according to this Government's programme, their every policy starts from the budget. So, it must reflect its objective with a purpose and the purposeful programme. If you look at the whole Report of the Industry Ministry and their performance—I can quote many examples—you will find that because of the policy of this Ministry, the unemployment is increasing.

First, I take up the question of *bidi* industry. Then I will take up the coir industry. The *bidi* industry is employing about three million people in the country today; three million people are a small number.

It is not a big industry or a big industrial complex. This is a small industry. Now, this is the first time that they have introduced a new tax on the *bidi* industry. I will not object to that. This Government can tax the same amount on tobacco. But taxing only on the *bidi* industry is not proper. I do not want to make any allegation that Indian Tobacco or the Golden Tobacco influence the Minister. But the fact remains—I do not want to make any allegation—that this proposal of yours only helps the cigarette industry and kills the *bidi* industry which is employing three million people. Why do you want to kill the *bidi* industry? *Bidi* is used by the common man; only common man uses the *bidi* and the common man works in the rural areas. If you go to Cannanore District of Kerala, you will find that there is a *bidi* co-operative run by the *bidi* workers employing thousands of *bidi* workers, because

[Shri Vayalar Ravi]

there is one monopoly Mangalore co-operative which is closed. The Government of Kerala gave money and made the co-operative society—Ganesh Bidi. Now, they are facing closure because of your budget proposals and here the Industry Minister, the so-called labour leader, is talking from the house-top of unemployment and crying at the Congress benches. He is a party to unemployment of these poor people, of three million poor people. He wants to throw them out of employment and help the cigarette industry, the Indian Tobacco Company;

he wants to help them. I do not want these relations with them.

This industry has no objective. It has no objective on the industrial policy or the question of employment. He can only speak from the house-top

MR. CHAIRMAN: Please continue tomorrow. The House stands adjourned till 11 A.M. tomorrow.

17.50 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 29, 1978/
Chaitra 8, 1900 (Saka).